

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C) .No.19192 OF 2019(Y)

PETITIONER:

THE DIRECTOR,  
JUBILEE MISSION MEDICAL COLLEGE AND RESEARCH  
INSTITUTE, TRICHUR 680 005

BY ADVS.

SRI.KURIAN GEORGE KANNANTHANAM (SR.)  
SRI.TONY GEORGE KANNANTHANAM  
SRI.THOMAS GEORGE

RESPONDENTS:

- 1 THE STATE OF KERALA,  
REP. BY THE SECRETARY TO HEALTH AND FAMILY  
WELFARE DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM 695 001
- 2 THE FEE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION IN KERALA, REPRESENTED BY ITS MEMBER  
SECRETARY, M.P APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM 695 014
- 3 THE CHAIRMAN,  
FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION  
IN KERALA, M.P APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM 695 014

-: 2:-

- 4 THE COMMISSIONER FOR ENTRANCE EXAMINATIONS,  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
TRIVANDRUM 695 001
- \*5 ADDL.R5. PARENTS ASSOCIATION OF MEDICAL  
STUDENTS (PAMS)  
REG.NO.TC/1401/2018, REPRESENTED BY ITS GENERAL  
SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC  
94/2730, PATTOOR, VANCHIYOOR P.O.,  
THIRUVANANTHAPURAM - 695 035.

\*ADDL.R5. IS IMPEADED AS PER ORDER DATED  
19.02.2020 IN I.A.1/2019.

- \*6 ADDL.R6. ALITA ANN KURUVILLA,  
D/O.ADV.SHAM KURUVILA, AGED 19 YEARS, CHELLETHU  
JOYVILLA, KUMBANAD P.O., THIRUVALLA - 689 547.

\*ADDL.R6. IS IMPEADED AS PER ORDER DATED  
19.02.2020 IN I.A.3/2019.

R1 BY SRI. M.A. ASIF SPL.GP  
R3 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R5 BY ADV. KALEESWARAM RAJ  
R5 BY ADV. SRI.VARUN C.VIJAY  
R5 BY ADV. KUM.A.ARUNA  
R5 BY ADV. KUM.THULASI K. RAJ  
R5 BY ADV. SMT.RIYA RAYMOL IYPE  
R5 BY ADV. SMT.MAITREYI SACHIDANANDA HEGDE  
R6 BY ADV. ARUN.B.VARGHESE

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19332/2019(N) AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.19332 OF 2019(N)

PETITIONER:

THE SECRETARY  
THE MALANKARA ORTHODOX SYRIAN CHURCH MEDICAL  
COLLEGE, KOLENCHERRY, ERNAKULAM DISTRICT - 682  
311.

BY ADVS.  
SRI.KURIAN GEORGE KANNANTHANAM (SR.)  
SRI.THOMAS GEORGE  
SRI.TONY GEORGE KANNANTHANAM

RESPONDENTS:

- 1 THE STATE OF KERALA  
REP. BY THE SECRETARY TO HEALTH AND FAMILY  
WELFARE DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM - 695 001.
- 2 THE FEE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION IN KERALA REPRESENTED BY ITS MEMBER  
SECRETARY, M.P. APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM - 695 014.
- 3 THE CHAIRMAN  
FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION  
IN KERALA, M. P. APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM - 695 014.

-: 4:-

- 4 THE COMMISSIONER FOR ENTRANCE EXAMINATIONS  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
TRIVANDRUM - 695 001.
- \*5 ADDL.R5.PARENTS ASSOCIATION OF MEDICAL STUDENTS  
REG. NO. TC/1401/2018, REPRESENTED BY ITS  
GENERAL SECRETARY, VASANTHI BUILDING, ROOM NO.  
1, TC 94/2730, PATTOOR, VANCHIYOOR P.O.,  
THIRUVANANTHAPURAM - 695 035

\*IMPLEADED AS ADDITIONAL R5 AS PER ORDER DATED  
19-02-2020 IN I.A. 01/2019.

R1 BY SRI. M.A. ASIF SPL. GP  
R2-3 BY ADV. SMT.MARY BENJEMIN, SC  
R5 BY ADV. KALEESWARAM RAJ  
R5 BY ADV. KUM.A.ARUNA  
R5 BY ADV. SRI.VARUN C.VIJAY

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

-: 5:-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.19508 OF 2019(K)

PETITIONERS:

- 1 KUNHITHARUVAI MEMORIAL CHARITABLE TRUST,  
MANASSERY, KOZHIKODE, KERALA - 673 602,  
REPRESENTED BY THE TRUSTEE, DR. K. M. NAVAS.
- 2 DR. K. M. NAVAS  
TRUSTEE, KUNHITHARUVAI MEMORIAL CHARITABLE  
TRUST, MANASSERY, KOZHIKODE, KERALA - 673 602.

BY ADVS.

SRI.GEORGE POONTHOTTAM (SR.)

SMT.NISHA GEORGE

RESPONDENTS:

- 1 STATE OF KERALA,  
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
- 2 THE FEE REGULATORY COMMITTEE FOR PROFESSIONAL  
COLLEGES IN KERALA,  
HEAD OFFICE, T.C.15/1553-4, PRASANTHI  
BUILDINGS, M.V.APPAN ROAD, VAZHUTHACAD,  
THIRUVANANTHAPURAM - 695 001, REPRESENTED BY  
THE CHAIRMAN.

-: 6:-

- 3 ADDL.R3.PARENTS ASSOCIATION OF MEDICAL STUDENTS (PAMS)  
REG. NO. TC/1401/2016.  
REPRESENTED BY ITS GENERAL SECRETARY, VASANTHI BUILDING, ROOM NO. 1, TC 94/2730, PATTOOR, VANCHIYOOR P.O, THIRUVANANTHAPURAM-695 035.
- 4 ADDL.R4.ASWITHA P.B,  
AGED 19 YEARS  
D/O. P.R BALAKRISHNA , PERUMTHANATHU, MANAKKADU P.O, THODUPUZHA, IDUKKI 685 608  
  
ADDL. R3 AND R4 IMPLEADED AS PER ORDER DATED 19/2/2020 IN IA 1/19.
- 5 ADDL. R5 SAMA SHUKKOOR  
AREECKAL HOUSE, RANDATHANI P.O, MALAPPURAM DISTRICT, PIN 676 510
- 6 ADDL. R6 FATHIMATH SHADA K.K,  
SHAHEENA MANZIL, MATTOOL P.O, KANNUR DISTRICT, PIN 670 302
- 7 ADDL.R7.YASIRA K.C,  
KANNIYANCHELATH, KIDANGUZHI P.O, MANJERI, MALAPPURAM DISTRICT, PIN 676 122
- 8 ADDL. R8 NAJIYA NEERMUNDA,  
NEERMUNDA HOUSE, PANTHALINGAL, MEPPADAM P.O, MALAPPURAM DISTRICT, PIN 676 542
- 9 ADDL. R9 SHAFEEKA C.P,  
CHOTHEDATH PALLIYALIL HOUSE, VALIYAKUNNU P.O, VALANCHERRY, MALAPPURAM DISTRICT, PIN 676 552  
  
ADDL. R5 TO R9 IMPLEADED AS PER ORDER DATED 19/02/2020 IN I.A 3/19.
- 10 ADDL.R10.HISHAM MADAYITHODI,  
S/O.HAMZA, MADAYITHODI HOUSE, MOOCHKAND P.O., MALAPPURAM DISTRICT.

-: 7:-

- 11 ADDL.R11.MOHAMMED FARES KASIM,  
S/O.KASIM B. , B HOUSE, PATTAYAM, KOLACHERRY  
P.O. , KANNUR.
- 12 ADDL.R12.MUHAMMED SUJIN S. ,  
S/O.SULAIMAN, PALLIPPURAM HOUSE, PANDAMCODE  
KALAM, PALAKKAD.
- 13 ADDL.R13.MOHAMMED ANSAF RAFEEK,  
S/O.ABDUL RAFEEK, AMEENA MANZIL, PONNANI,  
MALAPPURAM.
- 14 ADDL.R14.GOKUL RAVINDRANATH,  
S/O.MADHAVAN RAVINDRAN, THALIKULAM P.O. ,  
THRISSUR DISTRICT.
- 15 ADDL.R15.P.K.NITHYANAND ,  
S/O.PREM KUMAR, SREESAILAM, KOTOOLI, KOZHIKODE.
- 16 ADDL.R16.ADEL ABDUL VAHID,  
S/O.ABDUL VAHID, VELAPURAM, PAPPINISSERY P.O. ,  
KANNUR.
- 17 ADDL.R17.SAI SACHIN C.S. ,  
S/O.SAJAN S. , BOABAN VILLA, OORUTTAMBALAM P.O. ,  
TRIVANDRUM.
- 18 ADDL.R18.LIYA SHIRIN C. ,  
D/O.ABDUL MAJEED, CHILAPPURATH HOUSE, MUNDOTH  
ULLIYERI P.O. , KOYILANDY (VIA) , KOZHIKODE  
DISTRICT.
- 19 ADDL.R19.RIZA ZAMER,  
D/O.RIYAZ C. , THARAMMEL HOUSE, VAZHAKKAD P.O. ,  
MALAPPURAM DISTRICT.
- 20 ADDL.20.ANSABA ALI ,  
D/O.M.M.ALI, MATHRAKATTU HOUSE, PINARMUNDA,  
PERINGALA P.O. , ERNAKULAM DISTRICT.
- 21 ADDL.R21.INDULEKHA R. ,  
D/O.S.G.RAVEENDRANATH, GOVINDAM, TC 36/1031-2,  
KAIRALI NAGAR, ENCHAKKAL, TRIVANDRUM.

-: 8:-

- 22 ADDL.R22.LIYANA SHERIN,  
D/O.SUJABU P., LIYA DALE, PADIKKAPPURATH, NEAR  
CO-OPERATIVE BANK, OLAVANNA, KOZHIKODE.
- 23 ADDL.R23.RASLIN RASHEED E.,  
D/O.ABDU RASHEED E., EDAKKANDI HOUSE,  
CHENNAMANGALLUR P.O., MUKKOM, KOZHIKODE.
- 24 ADDL.R24.RAANIA,  
D/O.ABDURAHIM, NAFEESA MAHAL, SHORNUR P.O.,  
PALAKKAD DISTRICT.
- 25 ADDL.R25.ASMIKA,  
D/O.KALADHARAN K.B., KRISHNAKRIPA, PULLODE  
P.O., PALAKKAD DISTRICT.
- 26 ADDL.R26.THABU MARIYAM P.S.,  
D/O.SABIR RAHMAN, PALLIVADAKKETHIL HOUSE, RPCPO  
VANDANPATHAL, MUNDAKKAYAM, KOTTAYAM DISTRICT.
- 27 ADDL.R27.NEHA RAHUL,  
D/O.DR.RAHUL K., SPRINGFIELDS, RAMANUNNI ROAD,  
KARUVISSERY, KOZHIKODE.
- 28 ADDL.R28.SREYA SUNIL KUMAR,  
D/O.SUNIL KUMAR, DEVAYANAM, NEAR ARYA CENTRAL  
SCHOOL LANE, PATTOM P.O., THIRUVANANTHAPURAM.
- 29 ADDL.R29.ANSINA,  
D/O.AYYOOB, KODUVAYAKKAL HOUSE, THAZHEKODE WEST  
P.O., PERINTHALMANNA, MALAPPURAM.
- 30 ADDL.R30.MURSHIDA M.,  
D/O.MUHAMMED KUTTY M., MARAYAMGATTIL HOUSE,  
MANOOR, KALADI P.O., MALAPPURAM DISTRICT.
- 31 ADDL.R31.VARSHA RAJAN,  
D/O.RAJN K.C, VARNAM, CHORUKKALA, KURUMATHUR  
P.O., KANNUR DISTRICT.
- 32 ADDL.R.32.ASHIN SHIHANA,  
D/O.ABDUL NASSAR C.S., CHAMAMPATHALIL HOUSE,  
PERINGOME P.O., PAYYANUR, KANNUR DISTRICT.



-: 9:-

- 33 ADDL.R33.SHAMNA P. ,  
D/O.ASARU, PARAPPURATH HOUSE, KULUKKALLUR,  
MULAYANKAVU P.O. , PALAKKAD.
- 34 ADDL.R34.AMAL ASHARAF N.P. ,  
D/O.ASHARAF N.P. , NELLIYALAMPATTU HOUSE,  
ESWARAMANGALAM P.O. , PONNANI, MALAPPURAM.
- 35 ADDL.R35.NIKITHA VELLARAM,  
D/O.MAHENDER VELLARAM, FLAT NO.304, SHUKAN  
HEIGHT, SAMA-SAVLI ROAD, B/H MC DONALDS  
VADODARA.
- 36 ADDL.R36.LIYANA NAFEESA MUNEER,  
D/O.MUNEER, PEBBIES, PUZHAVAKHU ROAD,  
KARAPARAMB, KOZHIKODE.
- 37 ADDL.R37.RAJASREE S. ,  
D/O.SASI P. , POTTAKULATH HOUSE, CHEETTA,  
KARIVELLUR P.O. , KANNUR DISTRICT.
- 38 ADDL.R38.FATHIMATH ZEHBA,  
D/O.MUHAMMED NAVAS C.T. , CHETTIYARTHODI HOUSE,  
JAZ VILLA, VALLAPUZHA P.O. , PALAKKAD DISTRICT.
- 39 ADDL.R39.HANA V. ,  
D/O.SULAIMAN V.M. , VADAKKAN HOUSE, KARAPPURAM  
P.O. , EDAKKARA, NILAMBUR, MALAPPURAM.
- 40 ADDL.R40.JASEELA P.P. ,  
D/O.MOHAMMED ASHARAF P.P. , PANIKKA VEETIL  
PALLATH HOUSE, ULLATTIL LANE, THOTTAKKARA P.O. ,  
OTTAPALAM, PALAKKAD DISTRICT.
- 41 ADDL.R41.DEVIKA R.NAIR,  
D/O.G.REGHUNATHAN NAIR, PENGATTU HOUSE, MATTOM  
SOUTH, THATTARAMBALAM P.O. , MAVELIKKARA,  
ALAPPUZHA.
- 42 ADDL.R42.TESS MARY GERARD,  
GERARD P.THOMAS, HOUSE NO.41/1308C, CP UMMER  
CROSS ROAD, KOCHI.

-: 10:-

- 43 ADDL.R43.AANCHAL VERMA,  
D/O.VINOD KUMAR VERMA, WARD NO.17.VISHWAKARMA  
CHOWK WALI GULL, BIHARI MARG, SIKAR, RAJASTHAN.
- 44 ADDL.R44.SUHAIRA SAKKEER M.P.,  
D/O.SAKKEER HUSSAIN M.P., SHAMNAS,  
VAIDYARANGADI P.O., RAMANATTUKARA, KOZHIKODE.
- 45 ADDL.R45.LAANAH VAHEED,  
D/O.VAHEEDUDHEEN KOLLATHODI, VATTAKANDATHIL  
HOUSE, CHANNEMANGALLUR P.O., MUKKOM, KOZHIKODE.
- 46 ADDL.R46.HANEENA K.,  
KALLINGAL HOUSE, VALORINGAL, PUNNAPPALA P.O.,  
WANDOOD, MALAPPURAM DISTRICT.
- 47 ADDL.R47.AMALA THEREASA ROY,  
D/O.K.G.ROYMON, KARIYIL HOUSE, ARTHINKAL P.O.,  
CHERTHALA, ALAPPUZHA.
- 48 ADDL.R48.HANEENAH FATHIMA N.P.,  
AGED 19 YEARS  
D/O.ALI AKBAR N.P., HANEENAS, PAROPADI ROAD,  
CHEVARAMBALAM P.O., CALICUT-673017,

ADDITIONAL R10 TO R48 IMPEADED AS PER ORDER  
DATED 19.02.2020 IN I.A.NO.4 OF 2019.

R1 BY SRI. M.A. ASIF, SPL. GP  
R2 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R3 BY ADV. KALEESWARAM RAJ  
R4 BY ADV. K.P.SATHEESAN (SR.)  
R5 TO 9 BY ADV. SRI.P.MOHANDAS (ERNAKULAM)  
BY ADV. SRI.S.VIBHEESHANAN  
BY ADV. SRI.K.SUDHINKUMAR  
BY ADV. SRI.S.K.ADHITHYAN  
BY ADV. SRI.SABU PULLAN  
R10 TO R48 BY SRI.P. SAMSUDIN  
BY ADV. SRI.M.ANUROOP  
R10 TO 48 BY ADV. SMT.S.K.SREELAKSHMY

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

-: 11:-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.19585 OF 2019(W)

PETITIONER:

THE DIRECTOR, AMALA INSTITUTE OF MEDICAL  
SCIENCES,  
AMALA NAGAR .P.O., TRISSUR-680 555

BY ADVS.

SRI.KURIAN GEORGE KANNANTHANAM (SR.)  
SRI.TONY GEORGE KANNANTHANAM  
SRI.ALEX GEORGE (CHAMAPPARAYIL)

RESPONDENTS:

- 1 THE STATE OF KERALA, REP.BY THE SECRETARY TO  
HEALTH AND FAMILY DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM-695 001
- 2 THE FEE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION IN KERALA, REPRESENTED BY ITS MEMBER  
SECRETARY, M.P.APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM-695 014
- 3 THE CHAIRMAN,  
FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION  
IN KERALA, M.P.APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM-695 014
- 4 THE COMMISSIONER FOR ENTRANCE EXAMINATIONS,  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
TRIVANDRUM-695 001

-: 12:-

- \*5 ADDL.R5-PARENTS ASSOCIATION OF MEDICAL STUDENTS (PAMS), REG.NO, TC/1401/2018.REPRESENTED BY ITS GENERAL SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC.94/2730, PATTOOR, VANCHIYOOR P.O, THIRUVANANTHAPURAM-695035
- \*(ADDL.R5 IS IMPEADED AS PER ORDER DATED 07.8.2019 IN IA.NO, 1/2019 IN WP(C)).
- \*\*6 ADDL.R6.AMITHA MANOJ,  
AGED 20 YEARS, D/O.MANOJ KUMAR THOMAS,  
CHEERAMKUZHIYIL HOUSE, ELOKKARA, PUDUPPADI  
P.O., KOZHIKODE DISTRICT - 673 586
- \*\*7 ADDL.R7. JEEVA JOSE,  
AGED 18 YEARS, D/O.JOSE JOHN, JOHN VILLA,  
THATTARAMBALAM (P.O.), MAVELIKARA, ALAPPUZHA  
DISTRICT - 690 103.
- \*\*8 ADDL.R8. SREEKHA C.R. KRISHNA,  
AGED 20 YEARS, D/O.RADHAKRISHNAN C.G.,  
CHEMMANGATTUVALAPPIL HOUSE, CHORAKKATTUKARA,  
AMALA NAGAR (PO), THRISSUR - 680 555.
- \*\*9 ADDL.R9. NOUFA ABDUL KAYYOOM P.T.,  
AGED 20 YEARS, D/O.ABDUL KAYYOOM P.T., SIMLA  
HOUSE, CHENAMKANDY PARAMBA, MOOZHICKAL,  
CHELAVOOR P.O., KOZHIKODE - 673 571.
- \*\*10 ADDL.R10. SANIKA S.SHIBU,  
AGED 21 YEARS, D/O.SHIBUKUMAR D., SIVAKRIPA,  
KARUNYA -124, ULLOOR, BHASI NAGAR, KOCHULLOOR,  
MEDICAL COLLEGE P.O., TRIVANDRUM - 695 011.
- \*\*11 ADDL.R11. ASHNA P.SULAIMAN,  
AGED 19 YEARS, D/O.SULAIMAN P.K., PARIPARAMBIL  
HOUSE, PULLUT P.O., KOZHIKADA, KODUNGALLUR,  
THRISSUR - 680 663.
- \*\*12 ADDL.R12.ALEESHA P.J.,  
AGED 22 YEARS, D/O.P.J.JOSEPH, PARAKKAL HOUSE,  
KUNDALASSERY P.O., PALAKKAD.

-: 13:-

- \*\*13 ADDL.R13. ANEETTA GILSON,  
AGED 20 YEARS, D/O.GILSON K.V.,  
KUNNATHUPARAMBIL HOUSE, VENNOOR, ANNAMANADA  
P.O.,  
THRISSUR - 680 741.
- \*\*14 ADDL. GAGANA PRADEEPAN,  
AGED 19 YEARS, D/O.PRADEEPAN V., ARADHANA  
KUTHUPARAMBA P.O., KANNUR DISTRICT - 670 643.
- \*\*15 ADDL.R15. AISHAH MUSTHAFA, AGED 19 YEARS,  
D/O.MOHAMED MUSTAFA, KANKUNNATHU HOUSE,  
THRITHALA P.O., PALAKKAD - 679 534.
- \*\*16 ADDL.R16. FABI SALOMON,  
AGED 19 YEARS, D/O.C.M.SALOMON, CHEMMANAM  
HOUSE, CHENNAIPARA P.O., PEECHI, THRISSUR - 680  
653.
- \*\*17 ADDL.R17. ANJIMA UNNI,  
AGED 19 YEARS, D/O.UNNIKRISHNAN K., SOUBHAGYA  
(H), VALILLAPUZHA P.O., AREAKODE (VIA),  
MALAPPURAM.
- \*\*18 ADDL.R18. PARVATHY A.J.,  
AGED 20 YEARS, D/O.JAYACHANDRAN NAIR,  
AMMAVEEDU, KARUVELIL P.O., EDAVATTOM, KOLLAM -  
691 505
- \*\*19 ADDL.R19. EVELYN ANN SEBASTIAN,  
AGED 19 YEARS, D/O.SEBASTIAN M.MATHEW,  
MULAKUPPADAM HOUSE, I.E.NAGAR P.O.,  
CHANGANACHERRY,  
KOTTAYAM - 686 106.
- \*\*20 ADDL.R20. ALNA BENNY,  
AGED 19 YEARS, D/O.BENNY K.K., KOLANGARA HOUSE,  
CHEROOR P.O., THRISSUR DISTRICT - 680 008.

-: 14:-

- \*\*21 ADDL.R21. NIKHIL JOSEPH GEORGE,  
AGED 18 YEARS, S/O.GEORGE CHERIAN,  
KOLLAMPARAMBIL HOUSE, PERUMPANANCHY P.O.,  
CHANGANACHERRY,  
KOTTAYAM - 686 536.
- \*\*22 ADDL.R22. SHINTO ANTO,  
AGED 22 YEARS, S/O.SHYNI ANTO, KUNNAN HOUSE,  
KURUMPILAVU P.O., THRISSUR - 680 564.
- \*\*23 ADDL.R23. NEVIL JOY,  
AGED 19 YEARS, S/O.JOY ABRAHAM, AYROORKARAN  
HOUSE, THAMARASSERY P.O., KOZHIKODE - 673 573.
- \*\*24 ADDL.R24. ADARSH M.,  
AGED 19 YEARS, S/O.RAVEENDRAN M., VYSHNAVAM  
HOUSE, PALOTHTHAZHAM, PANTHEERANKAVE P.O.,  
CALICUT - 673 019.
- \*\*25 ADDL.R25. AKHILET ROY,  
AGED 19 YEARS, S/O.ROY AUGUSTINE, NANGAKULATH  
HOUSE, PULLURAMPARA P.O., KOZHIKODE - 673 603.
- \*\*26 ADDL.R26. NABEEL BIN MOHAMMED NOUSHAD,  
AGED 20 YEARS, S/O.NOUSHAD K.M, FATHIMAS,  
CHANGANASSERY P.O., KOTTAYAM - 686 101.
- \*\*27 ADDL.R27. EBIN A.,  
AGED 20 YEARS, S/O.APRONSE M., CHRISTVILLA,  
PULLUVILA, PULLUVILA P.O., - 695 526.
- \*\*28 ADDL.R28. MIDHUN RAVINDRAN,  
AGED 19 YEARS, S/O.T.RAVEENDRAN, NEERAJAM,  
ARIYALLUR P.O., MALAPPURAM - 676 312.
- \*\*29 ADDL.R29. MURSHID BASIL,  
AGED 20 YEARS, S/O.ABDUL JABBAR, KAKKOOOTH  
HOUSE, VENGOOR P.O., MALAPPURAM - 679 325.
- \*\*30 ADDL.R30. MUHAMMED BASIL,  
AGED 19 YEARS, S/O.ASHRAF ALI.M., MANIYOT  
HOUSE, VAZHAKKAD P.O., MALAPPURAM - 673 640.

-: 15:-

- \*\*31 ADDL.R31. CYRIAC JESWIN AMBADAN,  
AGED 20 YEARS, S/O.JESWIN K., FLOOR NO.23,  
DREAM HOMES, VELAPPARA ROAD, M.G.KAVU P.O.,  
THRISSUR - 680 581.
- \*\*32 ADDL.R32. AIVIN K.J.,  
AGED 19 YEARS, S/O.JOSHY K.J., KALATHIPARAMBIL  
HOUSE, KOTTUVALLY, KAITHARAM P.O., N.PARAVUR,  
ERNAKULAM - 683 519.
- \*\*33 ADDL.R33. JAYAKRISHNAN M.R.,  
AGED 20 YEARS, S/O.REVI M.N., MACHAT HOUSE,  
CHIYYARAM P.O., THRISSUR - 680 026.
- \*\*34 ADDL.R34. JOBINS JOSE,  
AGED 20 YEARS, S/O.JOSE M.V., MATTI HOUSE,  
VARANDARAPPILLY P.O., THRISSUR - 680 303
- \*\*35 ADDL.R35. NIMISHA PAUL,  
AGED 19 YEARS, D/O.PAUL C.M., CHIRACKAL  
MANAVALAN HOUSE, AYROOR P.O., KURUMASSERY  
(VIA), ERNAKULAM - 685 579.
- \*\*36 ADDL.R36. AARSHA ALEX,  
AGED 19 YEARS, S/O.ALEX JOSE K.JOSE, URA 115  
(A), 9TH CROSS, UDAYANAGAR, AYYANTHOLE,  
THRISSUR - 680 003.
- \*\*37 FLORENCE C.R.,  
AGED 18 YEARS, D/O.ROBERT C.G., CHARANKATTU  
HOUSE, POLLETHAI P.O., KALAVOOR, ALAPPUZHA -  
688 522.
- \*\*38 ADDL.R38. SHIGILA SANADEVAN,  
AGED 20 YEARS, D/O.A.N.SANADEVAN, DEVENDU  
HOUSE, CHELAVOOR P.O., CALICUT - 673 571.

-: 16:-

**\*\*39 ADDL.R39. CHANDNI CHACKO,  
AGED 20 YEARS, D/O.C.A.CHACKO, PANJOSE GARDENS,  
FLAT NO.10E, PADIVATTOM, EDAPPALLY P.O.,  
KAKKANAD, ERNAKULAM 682 024.**

**\*\*ADDITIONAL RESPONDENTS 6 TO 39 ARE IMPEADED  
AS PER ORDER DATED 19.02.2020 IN I.A.NO.4/2019  
IN WP(C).**

**R1 BY SRI. M.A. ASIF, SPL. GP  
R2 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R5 BY ADV. KALEESWARAM RAJ  
R6 TO 39 BY ADV. S.SHANAVAS KHAN  
BY ADV. SMT.S.INDU**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:**



-: 17:-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.19821 OF 2019(C)

PETITIONER:

PUSHPAGIRI INSTITUTE OF MEDICAL SCIENCE  
RESEARCH CENTRE, REPRESENTED BY TIS DIRECTOR,  
PUSHPAGIRI GROUP OF INSTITUTION, TIRUVALLA 689  
101.

BY ADVS.  
SRI.KURIAN GEORGE KANNANTHANAM (SR.)  
SRI.TONY GEORGE KANNANTHANAM  
SRI.THOMAS GEORGE

RESPONDENTS:

- 1 THE STATE OF KERALA,  
REPRESENTED BY THE SECRETARY TO HEALTH AND  
FAMILY WELFARE DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM 695 001.
- 2 THE FEE REGULATORY COMMITTEE  
FOR MEDICAL EDUCATION IN KERALA, REPRESENTED BY  
ITS MEMBER SECRETARY, M.P. APPAN ROAD,  
VAZHUTHACAUD, THIRUVANANTHAPURAM 695 014.
- 3 THE CHAIRMAN, FEE REGULATORY COMMITTEE FOR  
MEDICAL EDUCATION IN KERALA, M.P. APPAN ROAD,  
VAZHUTHACAUD, THIRUVANANTHAPURAM 695 014.

-: 18:-

- 4 THE COMMISSIONER FOR  
ENTRANCE EXAMINATIONS, HOUSING BOARD BUILDING,  
SANTHI NAGAR , TRIVANDRUM 695 001.
- \*5 ADDL.R5 PARENTS ASSOCIATION OF MEDICAL STUDENTS  
(PAMS), REG. NO. TC 1401/2018, REPRESENTED BY  
ITS GENERAL SECRETARY, VASANTHI BUILDING, ROOM  
NO.1. TC 94/2730, PATTOOR, VANCHIYOOR P.O.,  
THIRUVANANTHAPURAM-695035.
- \*(ADDITIONAL R5 IS IMPEADED AS PER ORDER DATED  
19/02/2020 IN IA 1/2019 IN WPC 19821/2019)
- \*\*6 ADDL.R6. AMAL ROY,  
AGED 20 YEARS, S/O. ROY JOSEPH, ELAYANIKATTU  
HOUSE, KARINILAM P.O.
- \*\*7 ADDL. R7. ALAN A TOM,  
AGED 20 YEARS, S/O. TOM JOSEPH, ARACKAPARAMBIL  
HOUSE, VAISYAMBHAGOM.
- \*\*8 ADDL. R8. MOHAMMED RAFEEQ K.M.,  
AGED 18 YEARS, D/O.DR. K.A. MOHAMMED SALIM,  
KOTTATHARA HOUSE, EDAVANAKAD P.O., ERNAKULAM  
DISTRICT.
- \*\*9 ADDL. R9. ROSEMARY JELJOE,  
AGED 18 YEARS, D/O. P.G. JELJOE, PALATHINKAL  
HOUSE, K.R. PURAM P.O.
- \*\*10 ADDL. R10. AKHILA JIMMY,  
AGED 19 YEARS, D/O. JIMMY K.M., KARALATHUKARAN  
HOUSE, MADAVIKONAM P.O., THRISSUR.
- \*\*11 ADDL. R11. SAITHYA C.R.,  
AGED 19 YEARS, D/O. BINDU RAVI,  
CHAKKALAPARAMBIL HOUSE, KARIVANNUR P.O.,  
THRISSUR-680711.

-: 19:-

\*\*12 ADDL. R12. SWETHA M.S. ,  
AGED 19 YEARS, D/O. BALACHANDRAN P.C. ,  
MANGALATH SARAYU HOUSE, PALLIKUNNU, KANNUR-  
670004.

\*\* (ADDITIONAL R6 TO R12 ARE IMPEADED AS PER  
ORDER DATED 19/02/2020 IN IA NO.3/2019 IN WPC  
19821/2019)

R1 BY SRI. M.A. ASIF SPL. GP  
R2-3 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R5 BY ADV. KALEESWARAM RAJ  
R5 BY ADV. SRI.VARUN C.VIJAY  
R5 BY ADV. KUM.A.ARUNA  
R5 BY ADV. KUM.THULASI K. RAJ  
R5 BY ADV. SMT.RIYA RAYMOL IYPE  
R5 BY ADV. SMT.MAITREYI SACHIDANANDA HEGDE  
R6 -12 BY ADV. S.SHANAVAS KHAN  
R6 BY ADV. SMT.S.INDU

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

-: 20:-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20048 OF 2019(E)

PETITIONERS:

- 1 MUSLIM EDUCATION SOCIETY,  
KOZHIKODE, REPRESENTED BY ITS GENERAL  
SECRETARY, PROF. P.O.J. LABBA.
- 2 DR. P. A FAZAL GAFOOR  
AGED 60 YEARS, S/O. LATE DR. P. K. ABDUL  
GAFOOR, PADIYATH HOUSE, KANNUR ROAD, KOZHIKODE.
- 3 M.E.S.MEDICAL COLLEGE  
PERINTHALMANNA, PALACHUVADU P. O., MALAPPURAM  
DISTRICT, REP. BY ITS DIRECTOR, DR. P. A FAZAL  
GAFOOR

BY ADVS.  
SRI.BABU KARUKAPADATH  
SMT.M.A.VAHEEDA BABU  
SRI.P.U.VINOD KUMAR  
SRI.AVINASH P RAVEENDRAN  
SMT.ARYA RAGHUNATH  
SMT.ANJALY N.S.  
SMT.KADIJA JASMINE

RESPONDENTS:

- 1 THE FEE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION IN KERALA, PRASANTHI BUILDINGS, M. P.  
APPAN ROAD, VAZHUTHACAUD, THIRUVANANTHAPURAM -  
695014. REP. BY ITS CHAIRMAN.

-: 21:-

- 2 STATE OF KERALA  
REP. BY ITS CHIEF SECRETARY, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
- \*3 ADDL R3. THE COMMISSIONER FOR ENTRANCE  
EXAMINATIONS  
OFFICE OF THE COMMISSIONER FOR ENTRANCE  
EXAMINATION, 5TH FLOOR, HOUSING BOARD BUILDING,  
SANTHI NAGAR, THIRUVANANTHAPURAM-695 001  
  
\*IS IMPLEADED AS PER ORDER DATED 24/07/2019 IN  
IA 1/2019 IIN WP(C) 20048/2019.
- \*\*4 ADDL R4, PARENTS ASSOCIATION OF MEDICAL  
STUDENTS, (PAMS), REG NO.TC/1401/2018  
REPRESENTED BY ITS GENERAL SECRETARY, VASANTHI  
BUILDING, ROOM NO.1 TC/94/2730, PATTOOR,  
VANCHIYOOR P.O, THIRUVANANTHAPURAM-695 035.
- \*\*5 ADDL. R5. ZAINABKHALEEL,  
AGED 20 YEARS  
D/O.HALEEL-UL-REHUMAN, BLOCK NO.50, KALLAR P.O,  
IDUKKI DISTRICT-685 552.
- \*\*6 ADDL R6, MUHAMMAD ASHAR N,K  
AGED 19 YEARS  
S/O.KABEER N.M.  
NAVALLY HOUSE, EDAPPALLY NORTH P.O,  
VATTEKKUNNAM, ERNAKULAM DISTRICT-682 024
- \*\*7 ADDL R7. ASKAR A.  
AGED 20 YEARS  
S/O.ABOOBACKER A.H., VALAYIL HOUSE,  
THIRUMALABHAGOM PO, THURAVOOR, CHERTHALA,  
ALAPPUZHA DISTRICT-688540.
- \*\*8 ADDL R8. ASHANA P.SULAIMAN  
AGED 19 YEARS  
D/O.SULAIMAN P.K. PARIPARAMBIL HOUSE, PULLUT  
P.O, KOZHIKKADA, KODUNGALLUR, THRISSUR-680663.  
  
\*\*ADDL R4 TO R8 ARE IMPLEADED AS PER ORDER  
DATED  
07-08-2019 IN IA 2/2019 IN WP(C) 20048/2019

-: 22:-

- \*\*\*9 ADDL.R9.RASMIYA K  
KUMMAMKANDATH HOUSE,  
VADAKKUMMURI P.O.,  
PERINGOTTUKARA,  
THRISSUR - 680 570.
- \*\*\*10 ADDL.R10.RINSHA FATHIMA  
NEDUVANCHERRY HOUSE,  
K.PURAM PO, VIA THANALUR,  
MALAPPURAM - 676 307.
- \*\*\*11 ADDL.R11.RIYA KEELATH PUTHIYAPURAYIL,  
AMINA MANZIL, MAYYIL P.O,  
KANNUR - 670 602.
- \*\*\*12 ADDL.R12.FARA ANWAR,  
OLIKKARA HOUSE, V.K.C.P.O,  
THEVAKKAL, ERNAKULAM,  
KOCHI - 682 021.
- \*\*\*13 ADDL.R13.FIDA BASHEER,  
KOLAPPERI HOUSE,  
NADUVATHOOR P.O,  
KOYILANDI, KOZHIKODE -  
673 620.
- \*\*\*14 ADDL.R14. DILFA M.P.  
MUNDAMPRA HOUSE,  
AREEKODE P.O.,  
MALAPPURAM - 673 639.

\*\*\*ADDL.R9 TO R14 ARE IMPLEADED AS PER ORDER  
DATED 30/09/2019 IN I.A.NO.7/2019 IN WPC NO.  
20048/2019.

R1 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R2 & ADDL R3BY SRI. M.A. ASIF, SPL GP  
R4 -8 BY ADV. KALEESWARAM RAJ  
R4-8 BY ADV. SRI.VARUN C.VIJAY  
R4-8 BY ADV. KUM.A.ARUNA  
R4-8 BY ADV. KUM.THULASI K. RAJ  
R4-8 BY ADV. SMT.RIYA RAYMOL IYPE  
R9-14 BY ADV. SRI.P.MOHANDAS (ERNAKULAM)  
BY ADV. SRI.S.VIBHEESHANAN

WP(C) No.19192/19 & conn.cases

-: 23:-

BY ADV. SRI.K.SUDHINKUMAR  
BY ADV. SRI.SABU PULLAN

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20100 OF 2019(J)

PETITIONER:

THE CHAIRMAN  
QUILON MEDICAL TRUST, MEDICITY, KOLLAM 691 020.

BY ADVS.GERORGE VARGHESE KANNANTHANAM  
SRI.TONY GEORGE KANNANTHANAM  
SRI.THOMAS GEORGE

RESPONDENTS:

- 1 THE STATE OF KERALA  
REPRESENTED BY THE SECRETARY TO HEALTH AND  
FAMILY WELFARE DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM 695 001.
- 2 THE FEE REGULATORY COMMITTEE FOR  
MEDICAL EDUCATION IN KERALA, REPRESENTED BY ITS  
MEMBER SECRETARY, M.P. APPAN ROAD,  
VAZHUTHACAUD, THIRUVANANTHAPURAM 695 014.
- 3 THE CHAIRMAN,  
FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION  
IN KERALA, M.P. APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM 695 014.
- 4 THE COMMISSIONER FOR ENTRANCE EXAMINATIONS,  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
TRIVANDRUM 695 001.



-: 25:-

- \*5 ADDL.R5.PARENTS ASSOCIATION OF MEDICAL STUDENTS (PAMS),REG.NO.TC/1401/2018, REPRESENTED BY ITS GENERAL SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC-94/2730, PATTOOR, VANCHIYOOR (PO), THIRUVANANTHAPURAM-695035.  
\* ADDL.R5 IS IMPEADED AS PER ORDER DATED 19.02.2020 IN IA.I/2019.)
- \*\*6 ADDL. R6.MUSHIN MOYIKKAL,  
AGED 19 YEARS, S/O.MOIDEEN KUTTY, MOYIKKAL HOUSE, MOOCHIKKAL, ANCHACHAVIDI.P.O., MALAPPURAM DISTRICT.
- \*\*7 ADDL.R7.HRISHIKA.S.,  
NADH, AGED 19 YEARS, D/O.SATHYA NADHAN.E., PAVIZHAM, MEETHLVEETIL HOUSE, M.I.E.P.O., KUNNAMANGALAM, KOZHIKODE-673571.
- \*\*8 ADDL.R8.ATHIRA.P.,  
AGED 18 YEARS, D/O.KUMARAN NAIR.P., PUTHIYEDATH HOUSE, MUTTANCHERY.P.O., KOZHIKODE-673585.
- \*\*9 ADDL.R9.ABIDH SANAL,  
AGED 18 YEARS, S/O.SALAM SANAL, SHEMEES ZAMZAM NAGAR, VADAKKEVILA.P.O., THIRUVANANTHAPURAM-691010.
- \*\*10 ADDL.R10.NAZHIN NAZAR,  
AGED 19 YEARS, D/O.NAZAR.M.A., 57, NAZIM MANSION HOUSE, PALLIPPURAM.P.O., PALAKKAD - 678006.
- \*\*11 ADDL.R11.FATHIMA MEHAR.V.S.,  
AGED 19 YEARS, D/O.SHAMSUDHEEN.V.B., VETTIYANKUNNEL HOUSE, MUTHALAKODAM.P.O., THODUPUZHA-685605.
- \*\*12 ADDL.R12.YADUNANDAN.K.M.,  
AGED 19 YEARS, S/O.CHANDRANGATHAN NAIR.K., DEVINANDANAM, KANNANKAI, PILICODE, KASARAGOD DISTRICT, PIN-671310.

-: 26:-

- \*\*13 ADDL.R13.NIKHIL RAJ,  
AGED19 YERS, S/O.RAJENDRAN PILLAI, NIRMALIYAM  
NIVAS, LEKSHMI ESTATE, CRPF JUNCTION,  
PALLIPURAM.P.O., THIRUVANANTHAPURAM-695316.
- \*\*14 ADDL.R14.SIVAKRISHNA.T.S.,  
AGED 19 YEARS, S/O.SREEJEEV.T.S., THOZHUTHUNGAL  
HOUSE, THRISSUR-680021.
- \*\*15 ADDL.R15.SREELAL.S.,  
AGED 19 YEARS, S/O.SUNILKUMAR.C., SREENILAYAM,  
CHARUMOODU, VELLIMON.P.O., THIRUVANANTHAPURAM,  
PIN-695511.
- \*\*16 ADDL.R16.NAVANEETH MOHAMMED,  
S/O.SABU NAGARKHANI, HAMEDIA BUILDING,  
CHERANNORE, PATHANAPURAM, KOLLAM, PIN-689695.
- \*\*17 ADDL.R17.ABDULLA NIZAM,  
AGED 19 YEARS, S/O.NIZAM.M., ASHIQ MANZIL,  
PARAKKULAM, KOTTIYAM.P.O., KOLLAM, PIN-691571.
- \*\*18 ADDL.R19.THEERTHA.P.,  
20 YEARS, D/O.MOHANDASAN.P., THEERTHAM HOUSE,  
PAYANCHERY, IRITTY.P.O., KANNUR, PIN-670703.
- \*\*19 ADDL.R19.AMINA NOWFAL,  
AGED 19 YEARS, D/O.NOWFAL.A., AKKARAYIL HOUSE,  
KUMILY.P.O., IDUKKI, PIN-685509.
- \*\* (ADDL.R6 TO R19 ARE IMPLEADED AS PER ORDER  
DATED 19.02.2020 IN IA.3/2019.)
- \*\*\*20 ADDL.R20.SHANIYA.T.P.,  
AGED 22 YEARS, D/O.SIDDIQUE ALI.T.P.,  
THOTTAPPALLI HOUSE, PAYIPPULLU, TUVVUR.P.O.,  
MALAPPURAM DISTRICT-679327.
- 21 ADDL.R21.TWINKLE ZAKKIR,  
AGED 21 YEARS, D/O.N.K.ZAKKIR, NALAKATH HOUSE,  
VADANAPPILLY (PO), THRISSUR DISTRICT-680614.

-: 27:-

- 22 ADDL.R22.SHABINA.K.BINYAMIN,  
AGED 21 YEARS, D/O.BINYAMIN, KALEEKAL HOUSE,  
MUTHOOR(PO), THIRUVALLA, PATHANAMTHITTA  
DISTRICT-689107.
- 23 ADDL.R23.SHAFFEEENA.S.,  
AGED 21 YEARS, D/O.SHEREEF.A., FLAT NO.199,  
PUTHENKANDATHIL, KUMARAPURAM.P.O., HARIPAD,  
ALAPPY-690548.
- 24 ADDL.R24.SILFINA.K.S.,  
AGED 21 YEARS, D/O.S.A.KAREEM,. JAMEEL MANZIL,  
MUSLIM STREET, KOTTARAKKARA.P.O., KOLLAM  
DISTRICT-691506.
- 25 ADDL.R25.SOURA SAJ,  
AGED 20 YEARS, D/O.SAJITH.A., BEENA BUILDING,  
VADAKKUM BHAGOM, KAZHAKUTTOM.P.O.,  
THIRUVANANTHAPURAM-695582.
- 26 ADDL.R26.SREEGANESH.S.,  
AGED 22 YEARS, S/O.SREEJEEV.S., SANTHI NIVAS,  
ALUMKADAVU.P.O., KARUNAGAPPALLY, KOLLAM-690573.
- 27 ADDL.R27.SARIN SULPHI,  
AGED 21 YEARS, S/O.SULPHIKKAN.K., PONNU VEEDU,  
THEKKUMKARA, PALLICHIRA(PO), KOLLAM-691304.
- 28 ADDL.R28.SAMEEN NAVAS,  
AGED 21 YEARS, S/O.B.NAVAS, VAYALIL HOUSE,  
MENANPALLY, MUKUNDAPURAM.P.O., CHAVARA, KOLLAM-  
691585.
- 29 ADDL.R29.FARSEEN FIROZ,  
AGED 21 YEARS, S/O.NAJEEB.K.S., KOCHUKANNANKARA  
HOUSE, NADACKAL.P.O., ERATTUPETTA, KOTTAYAM-  
686121.
- 30 ADDL.R30.BUSHRA ABDUL RAHIM,  
AGED 21 YEARS, D/O.ABDUL RAHIM, RS VILLA,  
PUTHUSSERY, MATHERA.P.O., KOTTAYAM DISTRICT-  
691536.

-: 28:-

- 31 ADDL.R31.ANCY.A. ,  
AGED 21 YEARS, D/O.ABDUL AZEEZ,  
KAVULLATHEKKATHIL HOUSE, AYIKUNNAM,  
SASTHAMCOTTA.P.O. , KOLLAM DISTRICT-690521.
- 32 ADDL.R32.NASNA.V. ,  
AGED 22 YEARS, D/O.V.MUHAMMED BASHEER,  
VAZHIPARAMBIL HOUSE, KAITHACHIRA.P.O. ,  
MANNARKAD, PALAKKAD DISTRICT-678582.
- 33 ADDL.R33.DILSHA FATHIMA.S.H. ,  
AGED 20 YEARS, D/O.HASHIM.E. , TC14/555-1,  
SHAMAHAL, NANDAVANAM, PALAYAM, VIKAS  
BHAVAN.P.O. , TRIVANDRUM-695033.
- 34 ADDL.R34.RISHNA ,  
AGED 21 YEARS, D/O.KUNHAYI.N.M. , NORAVANATHAZHE  
KUNIYIL, MUNDOTH, KAKKANCHERY.P.O. ,  
ULLIVERI (VIA) , KOZHIKODE-673323.
- 35 ADDL.R35.FATHIMA MOHSINA.M. ,  
AGED 21 YEARS, D/O.MUHAMMED ALI.M. , KVK HOUSE,  
CHENAKKALANGADI.P.O. , THENHIPALAM, MALAPPURAM-  
673636.
- 36 ADDL.R36.AMRITHA GIREESH,  
AGED 20 YEARS, D/O.GIREESAN.A. , 'KAILAS' , TC  
76/2277(2) , SNRA SB-65, VENPALAVATTOM,  
ANAYARA.P.O. , TRIVANDRUM-695029.
- 37 ADDL.R37.FATHIMA.S. ,  
AGED 21 YEARS, D/O.SABU.M.S. , 'SUBAH' EG-32,  
ELITE GARDENS, PONGUMMOODU MEDICAL  
COLLEGE.P.O. , THIRUVANANTHAPURAM-695011.
- 38 ADDL.R38.DEEPA NAIR,  
AGED 21 YEARS, D/O.R.RAJENDRAN NAIR, FLAT  
NO.199, SEC-1 PKT 2, DDA SFS FLATS, DWARKA, NEW  
DELHI-1100075.
- 39 ADDL.R39.FASNA.R. ,  
AGED 21 YEARS, D/O.RAFEEL.M. , KOTTARASSERY  
HOUSE, MEPADATHUPARAMBU, KUMBALACODE (PO) ,  
PAZHAYANNUR, THRISSUR-680587.

-: 29:-

- 40 ADDL.R40.AAMINA.S.,  
AGED 21 YEARS, D/O.SALIM.A., CHENKARA HOUSE,  
OACHIRA, KRISHNAPURAM.P.O., ALAPPUZHA-690533.
- 41 ADDL.41.MUFEEDA MOL.S.,  
AGED 21 YEARS, D/O.MOIDEEN.U., PANAYADIVILAKOM,  
BEEMAPALLY, VALLAKADAVU.P.O.,  
THIRUVANANTHAPURAM-695008.
- 42 ADDL.R42.RAHMATH,  
AGED 21 YEARS, D/O.M.M.SHAJAHAN, KV HOUSE,  
NETTAYAM, VELAMANOOR.P.O., PARIPPALLY.
- 43 ADDL.R43.ATHENA BACKER,  
AGED 20 YEARS, D/O.ABOOBACKER.V., VALIYAPARMBIL  
HOUSE, AR CAMP ROAD, MARIKUNNU.P.O., CALICUT-  
673012.
- 44 ADDL.R44.DANIYA AHAMMED,  
AGED 20 YEARS, D/O.AHAMMED KUTTY.A.M.,  
ANUNGANCHERRI MEETHAL HOUSE, MAVOOR VIA,  
CHEROOPPA.P.O., KOZHIKODE-673541.
- 45 ADDL.R45.FASNA.K.V.,  
AGED 22 YEARS, D/O.ASHRAF.K.V., KARUVAN VAYALIL  
HOUSE, VADAKARA VIA, CHANIYAM KADAVU.P.O.,  
KOZHIKODE-673541.
- 46 ADDL.R46.FEMINA.P.C.,  
AGED 21 YEARS, D/O.MOHAMMED ABDUL AZEES.P.C.,  
KADAMKULATHIL HOUSE, KUDALLUR.P.O., KUMBIDI  
VIA, PALAKKAD-679554.
- 47 ADDL.R47.HANNA USMAN.A.,  
AGED 21 YEARS, D/O.USMAN.A., ARIKUZHIYIL HOUSE,  
VENGOOR.P.O., MALAPPURAM-679325.
- 48 ADDL.R48.AYSHA SHERIN.P.A.,  
AGED 22 YEARS, D/O.ABDUL JALEEL.P.K.,  
PERINGATTUTHODIYIL HOUSE, IRIMBILLIYAM.P.O.,  
MALAPPURAMD ISTRIC-679572.

-: 30:-

- 49 ADDL.R49.LEENA LATHEEF,  
AGED 22 YEARS, D/O.NOOHUKANNUR LATHEEF, KONATHU  
VEEDU, MOHANAPURAM, KOITHOORKONAM.P.O.,  
THIRUVANANTHAPURAM.
- 50 ADDL.R50.ANSILA ASHRAF,  
AGED 21 YEARS, D/O.ASHRAF.P.V., POYIL  
VARUVINKALAYIL HOUSE, VALIYAPARAMBA.P.O.,  
KODUVALLY VIA., KOZHIKODE, KERALA-673572.
- 51 ADDL.R51.RAIHANA.S.,  
AGED 21 YEARS, D/O.U.K.SHAHAL, PARAMBAZHAKAM,  
SHAHAL MANZIL, KOOTTIKADA.P.O., KOLLAM.
- 52 ADDL.R52.M.AJMIYA BEEVI,  
AGED 22 YEARS, D/O.NAZARUDEEN KOYA THANGAL,  
AMANA HOUSE, NEAR K.P.H.S.,  
KALLUVATHUKKAL.P.O., KOLLAM-691578.
- 53 ADDL.R53.RUSHDA.R.,  
AGED 21 YEARS, D/O.RASHEED, VALAYIL NOOR MAHAL,  
PANMANA, PUTHENCHANTHA.P.O., CHAVARA, KOLLAM-  
691583.
- 54 ADDL.R54.FEMINA HAMEED,  
D/O.A.SHAHUL HAMEED, PUNNAVILA HOUSE,  
PARAKKULAM, UYANALLOOR.P.O., KOLLAM-691589.
- 55 ADDL.R55.AISWARYA.S.,  
AGED 21 YEARS, D/O.SURESHKUMAR.K.K., KALAKKATTU  
PUTHEN VEEDU, ERAVICHIRA, NADUVIL SOORANADU  
SOUTH, PATHARAM.P.O.-690522.
- 56 ADDL.R56.AJIYA THAHANI.K.K.,  
AGED 22 YEARS, D/O.ABDUSSALAM.K.K., THAHANI  
MANZIL (H), MAITHRA, MAITHRA.P.O., AREACODE  
VIA, MALAPPURAM-673639.
- 57 ADDL.R57.SREELAKSHMI.J.,  
AGED 22 YEARS, D/O.DR.K.R.JAIPAL, KARALIL,  
EDAKKIDDOM.P.O., KOLLAM-691505.

-: 31:-

- 58 ADDL.R58.HASMI S.ASHRAF,  
AGED 21 YEARS, D/O.S.ASHRAF, VAYALIL I.VEETTIL,  
K.S.PURAM.P.O., KARUNAGAPPALLY, KOLLAM.
- 59 ADDL.R59.KADEEJA HUMAYOON,  
D/O.HUMAYOON KABIAR, BARAKAH, TKMC.P.O.,  
KARICODE, KOLLAM.
- 60 ADDL.R60.AMEEN MUHAMMED.A.,  
AGED 19 YEARS, D/O.DARUL ABRAR, KUTHIRACHIRA,  
PUNALUR, KOLLAM-691305.
- 61 ADDL.R61.GOKUL PRADEEP,  
AGED 22 YEARS, ANITHA BHAVAN, PANKONAM,  
MUKHATHALA-691577.
- 62 ADDL.R62.GOKUL.T.A.,  
AGED 21 YEARS, SIVAKRIPA, PALAMKONAM.P.O.,  
VENJARAMOODU, THIRUVANANTHAPURAM.
- 63 ADDL.R63.VIGHNESH.J.B.,  
AGED 21 YEARS, S/O.JYOTI BASU KARAT MELAYIL,  
KARATMELAYIL HOUSE, KACHERIPPADI, VENGARA.P.O.,  
MALAPPURAM-676304.
- 64 ADDL.R64.SAIRA.A.S.,  
AGED 20 YEARS, D/O.ABDULSALAM, RAHEEH, SRP  
MARKET.P.O., KARUNAGAPPALLY, KOLLAM-690539.
- 65 ADDL.R65.SALMAN AHAMMED,  
AGED 23 YEARS, S/O.SIDHEEK.A., ROYAL MANSION,  
KARUKONE.P.O., ANCHAL, KOLLAM-601306.
- 66 ADDL.R66.SAQIB ZUBAIR,  
AGED 21 YEARS, S/O.CHATHOTH ZUBAIR, MANNATH  
HOUSE, V.O.ROAD, VATAKARA (PO-I), CALICUT,  
KERALA-673101.
- 67 ADDL.R67.ANVERSHA.P.J.,  
AGED 21 YEARS, S/O.JAHUBASUKUTTY, PATHEKKARIL  
VEEDU, POONKULANJI.P.O., PATHANAMPURAM,  
PATHANAPURAM, KOLLAM-689695.

-: 32:-

- 68 ADDL.R68.MOHAMMED SUHAIL,  
AGED 20 YEARS, S/O.K.M.SALIHUDEEN, KURUDOM  
PARAMBIL HOUSE, PWD ROAD, NETTOOR.P.O.,  
ERNAKULAM-682040.
- 69 ADDL.R69.AAKIF BASHEER,  
AGED 21 YEARS, S/O.ABDUL BASHEER, KOLATTU  
VALAPPIL HOUSE, NANNAMUKKU (S).P.O.,  
CHANGARAMKULAM, MALAPPURAM-679575.
- 70 ADDL.R70.DEEKSHITH.J.B.,  
AGED 20 YEARS, S/O.JAYAKUMAR.K., THIRUVATHIRA,  
KEEZHAMMAKAM, VLATHANKARA.P.O., TRIVNADRUM-  
695134.
- 71 ADDL.R71.AMAR RAHIM,  
AGED 21 YEARS, S/O.RAHIM.H., FIRDOUS,  
CHUNNAKKARA SHOUTH, CHARUMMOODU.P.O.,  
ALAPPUZHA-690505.
- 72 ADDL.R72.GOVIND PRAKASH,  
AGED 20 YEARS, S/O.S.PRAKASH, NANDANAM, NEAR  
POLO GAS GODOWN, PERUNGALA.P.O., KAYAMKULAM-  
690559.
- 73 ADDL.R73.MOHAMMED SAHAL,  
AGED 19 YEARS, S/O.P.M.NOUSHA, ZUM ZUM HOUSE,  
NETAJI ROAD, EDAPPALLY.P.O., ERNAKULAM-682024.
- 74 ADDL.R74.MUHAMMED SAHAL.M.S.,  
AGED 22 YEARS, S/O.M.K.SAITHUMUHAMMED,  
MUNDAYATH THEKKEVEEDU, WEST VENGOLA.P.O.,  
PERUMBAVOOR, ERNAKULAM-683556.
- 75 ADDL.R75.M.A.FAZIL,  
AGED 22 YEARS, S/O.ABDULLAISE.M.M.,  
MULLATHVALAPPIL HOUSE, ALINCHUVADU, VALANCHERY,  
MALAPPURAM.
- 76 ADDL.R76.ATHIK RASHEED.P.E.,  
AGED 20 YEARS, S/O.P.E.MOHAMMED ABDUL RASHEED,  
BERKATH MAHAL, KALOTH, KONDOTY.P.O., MALAPPURAM  
- 673638.



-: 33:-

- 77 ADDL.R77.MOHAMMED ASHIK CHEERANGAL,  
AGED 22 YEARS, S/O.C.S.ABOOBACKER, CHEERANGAL  
HOUSE, THAZHEKODE WEST.P.O., MALAPPURAM-679341.
- 78 ADDL.R78.MOHAMMED FARSHAN,  
AGED 21 YEARS, S/O.HYDRU.K., KALATHIL HOUSE,  
THUWUR.P.O., MALAPPURAM-679327.
- 79 ADDL.R79.ASHIM.S.,  
AGED 21 YEARS, S/O.SHAJAHAN.M., ASHIM MANZIL,  
PEROORKARAZHAMA, CHARUMMOOD.P.O., ALAPPUZHA-  
690505.
- 80 ADDL.R80.MUHAMMED ASLAM,  
AGED 21 YEARS, S/O.SHERIEF.H., KUNNUVILA VEEDU,  
VETTIYARA.P.O., NAVAIKULAM, TRIVANDRUM-695603.
- 81 ADDL.R81.MUHAMMED MUHSIN.A.,  
AGED 20 YEARS, S/O.ARIFUDEEN.A., FALLON,  
PERUMATHURA, PERUMATHURA.P.O.,  
THIRUVANANTHAPURAM-695303.
- 82 ADDL.R82.MUHAMMED ASIF.A.,  
AGED 22 YEARS, S/O.AMEERUDEEN.A., THANSIH  
MANZIL, VANDITHADAM, PC MUKKU.P.O., TRIVANDRUM-  
695605.
- 83 ADDL.R84.JESIM SIDDIQI,  
AGED 20 YEARS, S/O.SIDHIKHALI.K., AASHIYANA,  
CHAKKALAKUTH, NILAMBUR.P.O., MALAPPURAM.
- 84 ADDL.R84.SAHEEDSHA.N.,  
AGED 22 YEARS, S/O.AZEEMA.A., SAHIL MANZIL,  
MADANVILA, PERUMATHURA.P.O.,  
THIRUVANANTHAPURAM-695303.
- 85 ADDL.R85.ASJAL.M.P.,  
AGED 22 YEARS, S/O.MOHAMMED, MANGAPOYIL HOUSE,  
NEELESWARAM.P.O., OMASSERY VIA, KOZHIKODE-  
673582.
- 86 ADDL.R86.ASHIQ.S.,  
AGED 21 YEARS, S/O.SHAJAHAN.K., MEHAR,  
M.G.NAGAR 49 A, KAVANADU.P.O., KOLLAM-691003.

-: 34:-

- 87 ADDL.R87.NAHID ABDUL HAMEED,  
AGED 19 YEARS, D/O.ABDUL HAMEED.M., NINA NIVAS,  
MEVARAM, THATTAMALA, KOLLAM-691020.
- 88 ADDL.R88.RASHID.K.,  
AGED 21 YEARS, S/O.MOIDU.K., MUNNUMAL HOUSE,  
VELLAMUNDA.P.O., WAYANAD-670731.
- 89 ADDL.R89.MUBASHIR.V.,  
AGED 22 YEARS, S/O.MUHAMMED.V., OTTAPILAKKAL  
HOUSE, PALAKKAD.P.O., MALAPPURAM-673641.
- 90 ADDL.R90.AL AMEEN.A.,  
AGED 21 YEARS, S/O.AZEEZ.S., MUMTHAZ MANZIL,  
ERUVA.P.O., KAYAMKULAM-690572.
- 91 ADDL.R91.ANFAL.M.S.,  
AGED 22 YEARS, S/O.MAHEEN.E., ALFA MANZIL,  
CHULLIMONOR.P.O., NEDUMANGAD-695541.
- 92 ADDL.R92.ANSHAD.L.,  
AGED 22 YEARS, S/O.ABDUL LATHEEF, LIMSHAD  
MANZIL, THRIIPPILAZHIKAM.P.O., KUNDARA-691509.
- \*\*\*93 ADDL.R93.NABEEL MOHAMMED.N.S.,  
AGED 23 YEARS, S/O.S.NIZAR, NABEEL COTTAGE,  
PALLICKAL, PALLICKAL.P.O., THIRUVANANTHAPURAM-  
695604.  
\*\*\* (ADDL.R20 TO R93 ARE IMPEADED AS PER ORDER  
DATED 19.2.2020 IN IA.4/2019).

R1, R4 BY SRI.M.A. ASIF SPL. GP  
R2-3 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R5 BY ADV. KALEESWARAM RAJ  
R5 BY ADV. SRI.VARUN C.VIJAY  
R5 BY ADV. KUM.A.ARUNA  
R6 -19 BY ADV. LEGITH T.KOTTAKKAL  
R20 - 93 BY ADV. S.SHANAVAS KHAN

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20106 OF 2019(K)

PETITIONERS:

- 1 MUSLIM EDUCATIONAL SOCIETY  
KOZHIKODE, REPRESENTED BY ITS GENERAL  
SECRETARY, PROF. P.O.J. LABBA.
- 2 DR. P.A. FAZAL GAFOOR,  
AGED 60 YEARS  
S/O. LATE DR. P. K. ABDUL GAFOOR, PADIYATH  
HOUSE, KANNUR ROAD, KOZHIKODE.
- 3 M.E.S. MEDICAL COLLEGE  
PERINTHALMANNA, PALACHUVADU P.O., MALAPPURAM  
DISTRICT, REPRESENTED BY ITS DIRECTOR, DR. P.  
A. FAZAL GAFOOR.

BY ADVS.  
SRI.BABU KARUKAPADATH  
SMT.M.A.VAHEEDA BABU  
SRI.P.U.VINOD KUMAR  
SRI.AVINASH P RAVEENDRAN  
SMT.KADIJA JASMINE

RESPONDENTS:

- 1 THE FREE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION IN KERALA  
PRASANTHI BUILDING, M. P. APPAN ROAD,  
VAZHUTHACAUD, THIRUVANANTHAPURAM - 695 014,  
REPRESENTED BY ITS CHAIRMAN.

-: 36:-

- 2 STATE OF KERALA,  
REPRESENTED BY ITS CHIEF SECRETARY, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
- 3 ADDL.R3. THE COMMISSIONER FOR ENTRANCE  
EXAMINATIONS,  
OFFICE OF THE COMMISSIONER FOR ENTRANCE  
EXAMINATIONS, 5TH FLOOR, HOUSING BOARD  
BUILDINGS, SANTHI NAGAR, THIRUVANANTHAPURAM-  
695001.  
(ADDL.R3 IS IMPEADED AS PER ORDER DATED 24-07-  
2019 IN I.A.NO.1/2019).
- 4 ADDL.R4.PARENTS ASSOCIATION OF MEDICAL  
STUDENTS (PAMS)  
REG.NO.TC/1401/2018, REPRESENTED BY ITS GENERAL  
SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC  
94/2730, PATTOOR, VANCHIYOOR P.O,  
THIRUVANANTHAPURAM-695 035.
- 5 ADDL.R5.ZAINABA KHALEEL,  
AGED 20 YEARS  
D/O.HALEEL - UL-REHUMAN, BLOCK NO.50, KALLAR  
P.O, IDUKKI DISTRICT - 685 552.
- 6 ADDL.R6.MUHAMMAD ASHAR N.K,  
AGED 19 YEARS  
S/O.KABEER N.M, NAVALLY HOUSE, EDAPPALLY NORTH  
PO, VATTEKKUNNAM, ERNAKULAM DISTRICT - 682 024.
- 7 ADDL.R7.ASKAR A,  
AGED 20 YEARS  
S/O.ABOOBACKER A.H, VALAYIL HOUSE, THIRUMALA  
BHAGOM PO, THURAVOOR, CHERTHALA, ALAPPUZHA  
DISTRICT - 688 540.
- 8 ADDL.R8.ASHNA P.SULAIMAN  
AGED 19 YEARS  
D/O.SULAIMAN P.K, PARIPARAMBIL HOUSE, PULLUT  
PO, KOZHICKADA, KODUNGALLUR, THRISSUR - 680  
663.

ADDL.R4, R5, R6, R7, R8 IMPEADED AS PER ORDER  
DATED 07/08/2019 IN I.A.NO.4/2019.

-: 37:-

- 9 ADDL.R9-JANNATH HIBA T.K,  
D/O ASHRAF P.E, SAFAL, CHAMPAD P.O.THALASSERY,  
KANNUR (DIST)-670 694.
- 10 ADDL.R10-RUSFIDHA MOHAMMED,  
D/O CVM MOHAMMED KOYA, RAMZIYA MANZIL CUSAT  
P.O.KALAMASSERY-682 022.
- 11 ADDL.R11-KRISHNA PRIYA P.A,  
D/O ANILAN P.R, PUTHEZHATH )H), SRA-1, WEST  
NADA, KODUNGALLUR-680 664
- 12 ADDL.R12-FATHIMA FIZA.A  
D/O SIRAJ ALI.AK, AVULAN (H), PONMALA  
P.O.MALAPPURAM DIST, KERALA-676 528.
- 13 ADDL.R13-AYSHA LIYANA A.P,  
D/O ABDUL RAHIM A.P, ALPARAMBIL HOUSE,  
CHAILIKUNDU, MALAPPURAM-676 519.
- 14 ADDL.R14-AYISHA S RASSAK,  
D/O ABDUL RASSAK H, CHAITHANYA, KOMALLOOR  
P.O.CHUNAKKARA, ALAPPUZHA-690 505.
- 15 ADDL.R15-THAMANNA RASHEED,  
D/O SHAINY A.L, SHAJINI BHAVAN, T.C.ROAD,  
THIRUKANADI P.O.MALAPPURAM DIST-676 306.
- 16 ADDL.R16-HAMNA K.K,  
D/O ABDUL RAZAK K.K, BISMILLAH MANZIL,  
OTTAMAVU, KANNUR CITY P.O.-670 003.
- 17 ADDL.R17-AFNA.S,  
6/1550 KOTTUKULAM ROAD, MATTANCHERRY, COCHIN-  
682 002.
- 18 ADDL.R18-FATHIMA MARPHIA.S,  
D/O SHAJI MOAN M, CHIRAVILAYAIL VEEDU,  
CHERANKAVU, EZHUKONE P.O.KOLLAM DIST, KERALA,  
PIN-691 505.
- 19 ADDL.R19-ANJITHA SUNIL,  
D/O SUNIL KUMAR, ALANDIYIL HOUSE, SOTH  
NARAVOOR, KUTHUPARAMBU (PO), KANNUR -670 643.

-: 38:-

- 20 ADDL.R20-JANSA BEEGUM M,  
D/O ABDUL SHUKKOR, MAKKI HOUSE, THARUVANA,  
THARUVANA (PO), WAYANAD-670 645.
- 21 ADDL.R21-SHAHANA PARVEEN ABDUSSALAM,  
D/O ABDUSSALAM ABDURAHIMAN, THAITHOTTATHIL  
HOUSE, MAMPAD P.O.MALAPPURAM, KERALA, PIN-676  
542.
- 22 ADDL.R22-NAJIYA SHERIN,  
D/O ABDUL NAZAR, KEEDAKKAT HOUSE, NARIPATTA  
P.O.KAKKATT, KOZHIKODE-673 506.
- 23 ADDLR23-SHERIN H RAHMAN,  
D/O HABEEB RAHMAN, SAANANDAM, ABHILAH COLONY,  
EST VENNAKKARA, PALAKKAD, NURANI P.O.678 004.
- 24 ADDL.R24-NIBA AZEEZ B,  
D/O ABDUL ASSIS, AYANICOD HOUSE, KORAYUR POST,  
MALAPPURAM DIST, KERALA-673 642.
- 25 ADDL.R25-LIYA SIRAJ ALIM,  
D/O MUHAMMED LLIYAS P, POOLAKKAL HOUSE,  
PARAMBIL P.O.CHERUVATTA, KOZHIKODE, PIN-693  
012.
- 26 ADDL.R26-ANUPAMA RAMADAS,  
D/O V.K.RAMADAS, FLAT NO. 5203, SAPPHIRE, SOBHA  
CITY, PUZHAKKAL P.O.THRISSUR, KERALA, PIN-680  
553.
- 27 ADDL.R27-FINU FATHIMA SALIB,  
D/O SALIB KHAN V.P. 50 VALIYAPOYIL HOISE,  
KOZHIKODE, KERALA-673 601.
- 28 ADDL.R28-NAYANA MANAF,  
D/O ABDUL MANAF THONIKKARA, 40 THONIKKARA  
HOUSE, CHERAKKAPARAMB P.O.ANGADIPURAM,  
MALAPPURAM-679 321.
- 29 ADDL.R29-MIZNA MUHAMMED KUNHI,  
D/O M.P MUHAMMED KUNHI, SANIYAS ONDEN PARAMBA,  
SADHOO COMPANY ROAD, KANNUR-2, KANNUR-670 002.

-: 39:-

- 30 ADDL.R30-HINA C  
D/O ABDUL AZEEZ C, CHALIL HOUSE,  
NELLIKKAPARAMBA P.O.MUKKOM, KOZHIKODE-673 602.
- 31 ADDL.R31-NAMRIN ABDUL GAFFOOR,  
D/O ABDUL GAFFOOR T.P, WNITES, PADIYATTUPURAM,  
ANDIYOORKUNNU P.O.MALAPPURAM-672 637, KERALA.
- 32 ADDL.R32-ASITHA A,  
D/O DR. S AYOOB, ZANIKA, NEERAVIL, PERINAD  
P.O.KOLLAM-691 601, KERALA.
- 33 ADDL.R33-SUHAINA S,  
D/O SHAMNAD H, K.P.QUARTERS, ULLANAMNATH  
P.O.PARAPPANANGADI, MALAPPURAM-676 303.
- 34 ADDL.R34-HIBA SALEEM K.T,  
D/O SALIM K.T, K.T HOUSE, VALIYAPARAMBA  
P.O.PULIBKAL, MALAPPURAM-673 637
- 35 ADDL.R35-SAHLAM P.T,  
D/O KUNHIMOIDU P.T, PALAKKATTUTHODI HOUSE,  
VADANAMKURUSSE-679 121, PALAKKAD.
- 36 ADDL.R36-SAHARA K.K,  
D/O SAMEER.K.K, KANJANKATTU VALAPPIL HOUSE,  
OTHALLUR P.O.KOKKUR (VIA) MALAPPURAM DIST-679  
591.
- 37 ADDL.R37-JUGNU AZEEZ,  
D/O ABDUL AZEEZ K.V, THAWEA, SRA 15 A, SPW  
ROAD, THAIKATTUKARA, ALUVA, ERNAKULAM-683 106.
- 38 ADDL.R38-NAJLA SHAREEN C.H,  
D/O P. NASEER, NEJILAMANZIL, ANANTHAMPALLA,  
OZHINHAVALAPPU P.O.671 314.
- 39 ADDL.R39-SREE LAKSHMI M,  
D/O MOHANDASV, VISMAYA HOUSE, PERINGOTTUKURUSSE  
P.O.PALAKKAD-678 574.
- 40 ADDL.R40-HRIDYA P,  
D/O PRAMOD P, PARAVANAM KOOTILANGADI,  
MALAPPURAM-676 506.

-: 40:-

- 41 ADDL.R41-MOHAMMED YASSEN,  
S/O ABDU PALLIKKAL, 51 PALLIKKAL HOUSE, KUDINJI  
ROAD, CHEMMAD, THIRURANGADI P.O.MALAPPURAM-676  
306.
- 42 ADDL.R42-MOHAMMED ASIF SUHAIL C.K,  
S/O KHALID C, CHELAKKATT HOUSE, CHELAKKAD  
P.O.KATTUPARA, MALAPPURAM DIST-679 323.
- 43 ADDL.R43-FAIZ NABHAN,  
S/O ABDUL NASAR V.P, VATTIPARAMBATH HOUSE,  
PATTIKKAD P.O.PATTIKKAD 18, MALAPPURAM DIST-679  
325.
- 44 ADDL.R44-ARSHAD C.A,  
S/O ABDU C, CUTRUMALA HOUSE, ARIMANAL  
P.O.KALIKAVUMALAPPURAM, PIN-676 525.
- 45 ADD.R45-SHAHEEN SHAFI K,  
S/O MOHAMMED SHAFI K, KOLLIYATH HOUSE,  
PULAMANTHOLE P.O.MALAPPURAM DIST, PIN-679 323.
- 46 ADDL.R46-SHAMEEN,  
S/O MOHAMMED KUTTY, POOPARAMBIL HOUSE, INUNILAM  
KODE P.O.MULLURKARA, THIRUSSUR-680 583.
- 47 ADDL.R47-SARATH.A,  
S/O RADHAKRISHNAN A, AMBALATH HOUSE,  
KUMARAMPUTHUR P.O.MANNARKKAD, PALAKKAD-678 583.
- 48 ADDL.R48-ABDUL SAMAD P.R,  
S/O RASHEED POOVATHINGAL HOUSE, PAALIKKAD  
P.O.WADAKKANCHERRY, THRISSUR-680 623.
- 49 ADDL.R49-MOHAMMED ROSHAN,  
S/O SHAJIFAZAC, THUNDIYIL HOUSE, KURATTIKADU,  
MANNAR-689 622.
- 50 ADDL.R50-DEVANAND K.M,  
S/O K.P.MURUKESAN, KALLUMADATHIL, THITTAMEL,  
CHENGANNUR P.O.689 121.



-: 41:-

- 51 ADDL.R51-HISHAM ABOOBACKER,  
S/O ABDUL AZEEZ, CHOONDATHODI HOUSE, PUTHIYA  
ROAD, P.O.AMAYUR, PATTABI, PALAKKAD, P.O.679  
303.
- 52 ADDL.R52-DILRAZIN K,  
S/O KOYAMON K.P.KOTTUMPURATH HOUSE, MADAVOOR  
P.O.NARIKKUNI (VIA), KOZHIKODE-673 585.
- 53 ADDL.R53-SHAMSHAD A,  
S/O MUJEEBRAHMAN A, AMBADI HOUSE, KAKKAD P.O.-  
676 306.
- 54 ADDL.R54-AVINASH JEHNSON,  
S/O JOHNSON, K.K.RAJO SAOANAM, MALAMEKKARA,  
ADOOR P.O.691 523.
- 55 ADDL.R55-ARAVIND B.S,  
S/O P.BABU, GOWRI, VIKAS NAGAR P.O.PAPPADU  
LANE, NETTAYAMRO, TRIVANDRUM-695 013.
- 56 ADDL.R56-SHAHNAS SATHAR,  
D/O AMBALATHVEETIL THARAYIL SATHAR,  
AMBALATHVEETIL, THARAYIL HOUSE, CHAVAKKAD,  
PALAYUR, THRISSUR P.O.CHAVAKKAD, PIN-680 506.
- 57 ADDL.R57-MUJEEB RAHMAN K,  
S/O BASHEER K, KANHIRAYIL HOUSE, PULLOONATH  
ATHANI, PONNANI P.O.-679 577.
- 58 ADDL.R58-UMANIL FAROOQUE M.V,  
S/O ABDUL SALAM P.M, MEETHAL VELUTHEDATH HOUSE,  
ERAVANNUR P.O.NARKKUNI (VIA), KOZHIKODE-673  
585.
- 59 ADDL.R59-ASHIL MOHAMMED K.P,  
S/O K.P.HUSSAIN, HILL DALE, KEELAMPUZHA  
P.O.PIN-676 553.
- 60 ADDL.R60-AHAMED MISTHAH,  
S/O ABDULRAHIMAN, THEKKIL HOUSE, KATTELANGADI,  
ATHOVENAD P.O.MALAPPURAM DIST,PIN-676 301.

-: 42:-

- 61 ADDL.R61-ARSHAK A SALAM,  
S/O ABDUL SALAM H, ARAMOM, MUTTAKKAVU,  
NEDUMPANA P.O.KOLLAM, PIN-691 576.
- 62 ADDL.R62-ASHWYM PRADEEP,  
S/O PRADEEPAN V.V, DHARSHWAM, NEAR SS TEMPLE,  
P.O.PAYYANUR, KANNUR, KERALA, PIN-620 307.
- 63 ADDL.R63-ABHINAV P.S,  
S/O SAJEEV P.I, PADATHIL HOUSE, PERINGASSERY  
P.O.THODUPUZHA, IDUKKI, PIN-625 595.
- 64 ADDL.R64-MUHAMMED SHALU K.C,  
S/O MUHAMMED K.C, KAYYUTHICALIL HOUSE,  
KIZHAKKOTH P.O.KOODUVALLY (VIA), PIN-673 572.
- 65 ADDL.R65-ATHIF MOHAMMED RAFEEQU,  
S/O K.P.RAFEEK, LAYAAN, SOBASH ROAD, BANK  
NAGAR, KAKKAD, KANNUR, PIN-670 002.
- 66 ADDL.R66-MOHAMED USHAD,  
S/O ABDUL SALAM, MECHERIYIL HOUSE, THAMALASSERY  
ROAD, MARANCHERY, MALAPPURAM, PIN-679 581.
- 67 ADDL.R67-MUHAMMED SHIBIL Y.P,  
S/O MUHAMMED ASHRAF Y.P, YAKIPARAMBAN HOUSE,  
UGRAPURAM P.O. PERUMPARABA, AREEKOD,  
MALAPPURAM-673 639.

(ADDL R9 TO R67 IMPEADED AS PER ORDER DATED  
19.2.2020 IN IA NO. 2/2019)

R1 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R2 BY SRI. M.A. ASIF SPL.GP  
R4 BY ADV. KALEESWARAM RAJ  
R9-67 BY ADV. P.M.MAZNA MANSOOR

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20113 OF 2019(L)

PETITIONERS:

- 1 THE CHAIRMAN AND MANAGING TRUSTEE,  
NEHRU COLLEGE OF EDUCATIONAL AND CHARITABLE  
TRUST, 451-D, PALAKKAD MAIN ROAD, COIMBATORE-641  
008
- 2 THE PRINCIPAL,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES,  
VANIYAMKULAM, PALAKKAD DISTRICT, KERALA STATE,  
PIN-679 522

BY ADVS.

SRI.GEORGE JACOB (JOSE)  
SRI.AJU GEORGE JACOB  
SRI.ROSHAN JACOB MUNDACKAL

RESPONDENTS:

- 1 FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION  
IN KERALA,  
PRASANTHI BUILDINGS, VAZHUTHACAUD,  
THIRUVANANTHAPURAM, KERALA STATE, PIN-695  
039, REPRESENTED BY ITS CHAIRMAN
- 2 STATE OF KERALA,  
HEALTH AND FAMILY WELFARE DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM, PIN-695 001 ,  
REPRESENTED BY THE SECRETARY

-: 44:-

- 3 ADDL.R3. COMMISSIONER FOR ENTRANCE EXAMINATIONS  
THIRUVANANTHAPURAM.  
IS IMPEADED AS ADDL.3RD RESPONDENT AS PER  
ORDER DATED 24.07.2019 IN IA.NO.1/2019.
- 4 ADDL.R4.PARENTS ASSOCIATION OF MEDICAL  
STUDENTS (PAMS)  
REG.NO.TC/1401/2018, REPRESENTED BY ITS GENERAL  
SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC  
94/2730, PATTOOR, VANCHIYOOR P.O.,  
THIRUVANANTHAPURAM-695 035.
- 5 ADDL.R5. MOHAMMED NABEEL,  
AGED 19 YEARS, S/O. ABDUL JABBAR, FATHIMAS,  
KAICHOONDY JUNCTION, AVALOOKKUNNU P.O.,-688  
006.  
  
ADDL.R4 AND R5 ARE IMPEADED AS PER ORDER DATED  
07.08.2019 IN IA NO.2/2019.
- 6 ADDL.R6.VISHNU.R  
SON OF RAJENDRAN.T.G.,MAYOORI HOUSE,  
SREEKARYAM.P.O., TRIVANDRUM DISTRICT, PIN-  
695017, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 7 ADDL.R7.VIGNESH.M.,  
SON OF V.MURALIDHARAN NAMBOOTHITIR,  
INDANTHURUTHIL ILLAM, SOUTH GATE.P.O., VAIKOM,  
KOTTAYAM DISTRICT, PIN-686142, 2019-2020 BATCH,  
MBBS STUDENT, P.K.DAS INSTITUTE OF MEDICAL  
SCIENCES.
- 8 ADDL.R8.JOSEMON MIJU,  
SON OF MIJU JOSE, NETTIKADAN HOSE, BANERJI  
ROAD, ERNAKULAM NORTH, ERNAKULAM DISTRICT, PIN-  
682018, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 9 ADDL.R9.JAIN JOHNSON,  
SON OF JOHNSON SAMUEL, PAIPATTU HOUSE,  
VADAVATHOOR.P.O., KOTTAYAM DISTRICT, PIN-  
686010, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.

-: 45:-

- 10 ADDL.R10.AMAL KRISHNA V.K. ,  
SON OF VIJAYAKUMAR.P. , PUTHENVEEDU,  
PORUNTHAMON, PULIMATH.P.O. , THIRUVANANTHAPURAM  
DISTRICT, PIN-695612, 2019-2020 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 11 ADDL.R11.ADHARSH.P.S. ,  
SON OF P.R.SURENDRAN, PUTHUKATTUKARAN HOUSE,  
VETTIKAL, MANNUTHY.P.O. , THRISSUR DISTRICT,  
PIN-680651, 2019-2020 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 12 ADDL.R12.ASHISH KUMAR,  
SON OF ASHOK KUMAR, KALI NAGRI, ASHRAM ROAD,  
RAXAUL, EAST CHAMPARAN, BIHAR, PIN-845305,  
2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 13 ADDL.R13.MOHIT,  
SON OF RAGHBIR SINGH, H.NO.103 SHIV NAGAR, AZAD  
NAGAR, HISAR, HARYANA, PIN-125001, 2019-2020  
BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 14 ADDL.R14.YOGESH SWAMI,  
SON OF SUBHASH CHANDRA SWAMI, WARD NO.28, NEHRU  
NAGAR, NOHAR, HANUMANGARH, RAJASTHAN, PIN-  
335523, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 15 ADDL.R15.ABHINAV KUMAR RAI,  
SON OF SHAILENDRA RAI, PARSAUNI, GOPALPUR,  
BARHARA, GOPALGANJ, BIHAR, PIN-841503, 2019-  
2020 BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 16 ADDL.R16.ASHISH AHUJA,  
SON OF AJAY AHUJA, H.NO.3422A, GAU NO.7, SGM  
NAGAR, NIT, FARIDABAD, HARYANA, PIN-121001,  
2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.

-: 46:-

- 17 ADDL.R17.EMIL BENOY,  
SON OF BENOY M.JOSEPH, MUNDIYATH HOUSE,  
VADAYAMPADY.P.O., PUTHENKRUZH, ERNAKULAM  
DISTRICT, KERALA, PIN-682308, 2019-2020 BATCH,  
MBBS STUDENT, P.K.DAS INSTITUTE OF MEDICAL  
SCIENCES.
- 18 ADDL.R18.VYASAKHI.A.S.,  
DAUGHTER OF ANIL KUMAR.M.VU., SUBHANIVAS,  
YEROOR.P.O., YEOOR, ANCHAL, KOLLAM DISTRICT,  
PIN-691312, 2019-2020 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 19 ADDL.R19.LECHU S.PRIYA,  
DAUGHTER OF SUNIMON.K.S., KANIYAMPARAMBIL  
HOUSE, MUHAMMA.P.O., ALAPPUZHA DISTRICT, PIN-  
688525, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 20 ADDL.R20.SANGAMITHRA.H.S.,  
DAUGHTER OF HARIDAS.K.P., VAYOTH HOUSE,  
PALLIKKARA.P.O., PAYYOLI (VIA), KOZHIKODE  
DISTRICT, PIN-673522, 2019-2020 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 21 ADDL.R21.SHIFANA SHARAF,  
DAUGHTER OF SHARAFUDEEN, KARIMBALAIL HOUSE,  
VAZHAMPURAM.P.O., PALAKKAD DISTRICT, PIN-  
678595, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 22 ADDL.R22.NIVEDITA.M.,  
DAUGHTER OF C.C.KANNAN, 'NIVEDA', SRI SATYA SAI  
ENCLAVE, PUTHUR.P.O., PALAKKAD DISTRICT, PIN-  
678001, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 23 ADDL.R23.PARVATHY.J.,  
DAUGHTER OF JAYAPRAKASH.C., SOUPARNIKA,  
KUTHIRACHIRA, PUNALUR.P.O., PUNALUR, PIN-  
691305, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.

-: 47:-

- 24 ADDL.R24.NIVYA SURESH,  
DAUGHTER OF SURESHKUMAR.T.S., AYANAM JANAKEEYA  
NAGAR 41, PATTATHANAM.P.O., KOLLAM DISTRICT,  
PIN-691021, 2019-2020 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 25 ADDL.R25.ADITHYA MOHAN.M.,  
DAUGHTER OF MOHANAN.M., MEKKADATH HOUSE,  
PULAMANTHOLE.P.O., MALAPPURAM DISTRICT, PIN-  
679323, 2019-2020 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 26 ADDL.R26.JIGINA S.SIMON,  
PULAMANTHOLE C.SIMON, HOLY FAMILY HOUSE,  
THANPONNANKALA, KANJIRAMKULAM.P.O.,  
THIRUVANANTHAPURAM DISTRICT, PIN-695524, 2019-  
2020 BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 27 ADDL.R27.DUDI M.AJI,  
DAUGHTER OF AJI MATHEW, VENKILAZHIKATHU SHALOM  
VILLA, C.R.NALLOOR, ANCHAL.P.O., KOLLAM  
DISTRICT, PIN-691306, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 28 ADDL.R28.ALFIYA ANDERSON,  
DAUGHTER OF ANDERSON.V.J., VELIKKAKATH HOUSE,  
KUMBALANGHI SOUTH.P.O., KOCHI, ERNAKULAM  
DISTRICT, PIN-682007, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 29 ADDL.R29.SREELAKSHI.R.,  
DAUGHTER OF RAMANKUTTY.P., PETTAMANNA HOUSE,  
ERAVIMANGALAM.P.O., CHERUKARA VAZHI, MALAPPURAM  
DISTRICT, PIN-679340, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 30 ADDL.R30.SWATHY DAS,  
DAUGHTER OF YESUDASAN.T., SWATHY DALE,  
KUMBALAM.P.O., MULAVANA VAZHI, KUNDARA, KOLLAM  
DISTRICT, PIN-691503, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 48:-

- 31 ADDL.R31.DIRSYA PRADEEP ANAND,  
DAUGHTER OF T.S.PRADEEP ANAND, THUNDIL  
PADINJATTATHIL HOUSE, MUNDAKKAL.P.O., KOLLAM  
DISTRICT, PIN-691001, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 32 ADDL.R32.ANJITHA KRISHNAN.V.P.,  
DAUGHTER OF N.V.KRISHNAN, ALAKKARAN HOUSE,  
UDINUR.P.O., UDINUR, KASARAGOD DISTRICT, PIN-  
671310, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 33 ADDL.R33.FATHIMA NISHVA.K.,  
DAUGHTER OF ABDUL SALAM.K., KOTTANGODAN HOUSE,  
PANNIPARA.P.O., EDAVANNA, MALAPPURAM DISTRICT,  
PIN-676541, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 34 ADDL.R34.INDUJA KRISHNAN,  
DAUGHTER OF RADHAKRISHNA PILLAI.K.,  
RADHAKRISHNA VILASAM, ARINALLOOR.P.O., KOVOOR,  
KOLLAM DISTRICT, PIN-690538, 2017-2018 BATCH,  
MBBS STUDENT, P.K.DAS INSTITUTE OF MEDICAL  
SCIENCES.
- 35 ADDL.R35.ANUSMRITHI BALAKRISHNAN.T.V.,  
DAUGHTER OF BALAKRISHNAN.T.V., PRUDENTIAL  
HOUSE, CHONADAM ERANHOLI.P.O., THALASSERY,  
KANNUR DISTRICT, PIN-670107, 2017-2018 BATCH,  
MBBS STUDENT, P.K.DAS INSTITUTE OF MEDICAL  
SCIENCES.
- 36 ADDL.R36.NIVYA SUNNY,  
DAUGHTER OF SUNNY THOMAS, ELLICKAL HOUSE,  
MULLAMKOLLY.P.O., PULPALLY, WAYANAD DISTRICT,  
PIN-673579, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 37 ADDL.R37.HARITHA.S.,  
DAUGHTER OF RAMESAN.A., HARITHAM, MILLANEUM  
NAGAR-9, VALATHUNGAL.P.O., KOLLAM DISTRICT,  
PIN-691011, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.



-: 49:-

- 38 ADDL.R38.SREELAKSHMY RAVINDRAN.P.,  
DAUGHTER OF RAVINDRAN.P., POOMANGALATH HOUSE,  
CHULLOOR.P.O., VIA NIT, KOZHIKODE DISTRICT, PIN-  
673601, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 39 ADDL.R39.TESS SHAJAN,  
DAUGHTER OF T.A.SHAJAN, THONDIYIL HOUSE,  
KUTHUKUZHY.P.O., KUTHUKUZHY, ERNAKULAM  
DISTRICT, PIN-686691, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 40 ADDL.R40.MANISHA RACHEL MATHEW,  
DAUGHTER OF V.C.MATHEW, VADAKKEDATHU HOUSE,  
ANGADICAL SOUTH.P.O., CHENGANNUR, ALAPPUZHA  
DISTRICT, PIN-689122, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 41 ADDL.R41.THEERTHA.P.R.,  
DAUGHTER OF PRADEEP KUMAR.B.G., ASHTAPADI,  
PERINGAMMALA, KALLIYOOR.P.O.,  
THIRUVANANTHAPURAM DISTRICT, PIN-695042, 2017-  
2018 BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 42 ADDL.R42.MEENU.V.R.,  
DAUGHTER OF VENU.M.P., MEENAKSHY MANDIRAM,  
SABARIMUTTOM, THANNIMOODU.P.O.,  
THIRUVANANTHAPURAM DISTRICT, PIN-695123, 2017-  
2018 BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 43 ADDL.R43.SHWETA KRISHNA.P.,  
DAUGHTER OF RADHAKRISHNAN.P., PRADEEPAM,  
PALLIKULAM, CHIRAKKAL.P.O., KANNUR DISTRICT,  
PIN-670011, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 44 ADDL.R44. HIMA MEGHA.M.S.,  
DAUGHTER OF MOHANAM.G., MEGHA BHAVAN,  
KARAKONAM, KARAKONAM.P.O., THIRUVANANTHAPURAM  
DISTRICT, PIN-695504, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 50:-

- 45 ADDL.R45.V.ANAGHARAJASREE,  
DAUGHTER OF SAJEEV.V.M., VETTIYATTIL HOUSE,  
MANKUTTIPADOM EAST, P.O.PADY, THRISSUR  
DISTRICT, PIN-680699, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 46 ADDL.R46.ARATHY M.,  
DAUGHTER OF MURALEEDHARAN.K.V., SIVAPURI HOUSE,  
VELLIPARAMBA.P.O., CALICUT, PIN-673008, 2017-  
2018 BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 47 ADDL.R47.ALEENA JOSHY,  
DAUGHTER OF JOSHY IGNATIOUS, ALAN VILLA,  
VALLENGHY NEMMARA.P.O., PALAKKD DISTRICT, PIN-  
678508, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 48 ADDL.R48.KEERTHI.C.S.,  
DAUGHTER OF SUJIN.C.B., CHORAKODE KALAM,  
APPALAM, PERUVAMBA.P.O., PALAKKAD DISTRICT, PIN-  
678531, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 49 ADDL.R49.HARSAHA SUNIL.P.,  
DAUGHTER OF SUNILKUMAR.P., GAYATHRI HOUSE,  
KOTTUPATTA, THURAKKAL, MANJERI.P.O., MALAPPURAM  
DISTRICT, PIN-676121, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 50 ADDL.R50.ALEENA SUSAN CHACKO,  
DAUGHTER OF ADVOCATE P.C.CHACKO, GC, MAYFLOWER  
APARTMENT, NORTH JANATHA ROAD, PALARIVATTOM,  
PALARIVATTOM.P.O., ERNAKULAM DISTRICT, PIN-  
682025, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 51 ADDL.R51.ARYA PRASAD,  
DAUGHTER OF JAYAPRASAD.S., THAPASREE,  
PAVITHRESWARAM.P.O., PUTHUR, KOLLAM DISTRICT,  
PIN-691507, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 51:-

- 52 ADDL.R52.ANAGHA,  
DAUGHTER OF BINDHU.P.B., SANTHOSH NIVAS,  
SREEKRISHNAPURAM.P.O., PALAKKAD DISTRICT, PIN-  
679513, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 53 ADDL.R53.GOURI R.KRISHNAN,  
DAUGHTER OF RADHAKRISHNAN.M.G., JYOTHI BHAVAN,  
BHODHAKULAM.P.O., S.PARAVUR, KOLLAM DISTRICT,  
PIN-691302, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 54 ADDL.R54.DIVYA GEORGE.K.,  
DAUGHTER OF K.O.GEORGE, KURIYEDAN HOUSE,  
SREEMOOLANAGARAM.P.O., ALUVA, ERNAKULAM  
DISTRICT-683580, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 55 ADDL.R55.MEKHA JAYADEEP RAVINDRAN,  
DAUGHTER OF RAVEENDRAN JAYADEEP, KRISHNA HOUSE,  
KOONAYIL.P.O., S.PARAVUR, KOLLAM DISTRICT, PIN-  
691301, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 56 ADDL.R56.ABHIRAMI J.KARTHA,  
DAUGHTER OF G.JAYAKRISHNAN, AKSHARAM,  
KOTTARAMATTOM.P.O., PALA KOTTAYAM DISTRICT,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 57 ADDL.R57.KARTHIKA M.MOHANAN,  
DAUGHTER OF K.MURALIMOHANAN, AISWARYA HOUSE,  
CHELAKKARA.P.O., THRISSUR DISTRICT, PIN-680586,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 58 ADDL.R58.AFILA A.KHADER,  
DAUGHTER OF KHADER P., PANGOT HOUSE,  
MUTTANCHERY.P.O., NARIKUNNI VIA., KOZHIKODE  
DISTRICT, PIN-673585, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 52:-

- 59 ADDL.R59.AMEERA ABDUL MAJEED,  
DAUGHTER OF ABDUL MAJEED, KOLATHEKAT HOUSE,  
KALATHODE, OLLUKARA.P.O., THRISSUR DISTRICT,  
PIN-680655, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 60 ADDL.R60.NIMISHA SURESH,  
DAUGHTER OF SURESH KUMAR.A., VAISAKHOM,  
EDAKKIDUM.P.O., EZHUKONE, KOLLAM DISTRICT, PIN-  
691505, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 61 ADDL.R61.GOWRI RAJ,  
DAUGHTER OF RAJESH.P.A., ARIPEPADATH HOUSE,  
EDAPPALLY NORTH, AIMS.P.O., KOCHI, ERNAKULAM  
DISTRICT, PIN-682031, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 62 ADDL.R62.HRIDU MOHAN,  
DAUGHTER OF MOHANAN.K., SANKEERTHANAM,  
EDAKKIDOM.P.O., EZHUKONE, KOLLAM DISTRICT, PIN-  
691505, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 63 ADDL.R63.ARSHA.S.S.,  
DAUGHTER OF SAILESH.S., PUTHENVEEDU, PURAVOOR,  
CHIRAYINKIL.P.O., THIRUVANANTHAPURAM DISTRICT,  
PIN-695304, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 64 ADDL.R64.SHREYA.S.,  
DAUGHTER OF SWAMINATH.P.N., CHAITHRAM PADINJARE  
VEEDU, AZHOOR, PATHANAMTHITTA.P.O.,  
PATHANAMTHITTA DISTRICT, PIN-689645, 2017-2018  
BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 65 ADDL.R65.SHAMITHA LULU,  
DAUGHTER OF KUNHAMMAD, KOLLIYIL HOUSE,  
ERAVATHUR.P.O., PERAMBRA, KOZHIKODE DISTRICT,  
PIN-673525, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 53:-

- 66 ADDL.R66.SRUALIHA,  
DAUGHTER OF MUHAMMED.K., KANDOTH HOUSE,  
NOCHAD.P.O., NADAVANNUR VIA, KOZHIKODE  
DISTRICT, PIN-673614, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 67 ADDL.R67.ASHWATHY.A.,  
DAUGHTER OF AJAY KUMAR.V.R., NO.67, LAXMI BAI  
NAGAR, NEAR NDMC BARAAT GHAR, NEW DELHI, PIN-  
110023, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 68 ADDL.R68.HADIYA,  
DAUGHTER OF ABDUL SAMAD, VARATTADY HOUSE,  
NOCHAD.P.O., NADUVANNUR VIA, KOZHIKODE  
DISTRICT, PIN-673614, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 69 ADDL.R69.NOURIN NAVA,  
DAUGHTER OF DR.V.A.NAVAS, VADAKKEVEETIL HOUSE,  
SANTHAPURAM.P.O., KODUNGALLUR, THRISSUR  
DISTRICT, PIN-680668, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 70 ADDL.R70.ROSMY THOMAS PUTHANANGADY,  
DAUGHTER OF ADV.THOMAS.P.T., PUTHANANGADY  
HOUSE, THALAYOLAPARAMBU.P.O., VAIKKOM, KOTTAYAM  
DISTRICT, PIN-686605, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 71 ADDL.R71.SANDRA.R.P.,  
DAUGHTER OF RAJEEV.P.L., SAPANYA HOUSE, RRVRA  
B, 4, ATTINGAL.P.O., THIRUVANANTHAPURAM  
DISTRICT, PIN-695301, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 72 ADDL.R72.BHAVYA.P.R.,  
DAUGHTER OF RAMESHAN KARIYIL, PAURNAMI HOUSE,  
MANNANTHERI.P.O., MANNANTHARA, KANNUR DISTRICT,  
PIN-670643, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 54:-

- 73 ADDL.R73.ARYA SAJEEVAN,  
DAUGHTER OF SAJEEVAN.P.B., PALLATH HOUSE,  
PERINJANAM.P.O., THRISSUR DISTRICT, PIN-680686,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 74 ADDL.R74.AISWARYA.T.P.,  
DAUGHTER OF T.P.MANIKANDAN, THADAMPALLIYALIL  
HOUSE, PULASSERY.P.O., PALAKKAD DISTRICT, PIN-  
679307, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 75 ADDL.R75.VAISHNAVI.D.S.,  
DAUGHTER OF SUDHARMAN.V., SHAJI NILAYAM HOUSE,  
KATTAYIKONAM.P.O., TRIVANDRUM DISTRICT, PIN-  
695584, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 76 ADDL.R76.MALAVIKA.K.,  
DAUGHTER OF PAVIATHRAMOHAN, USHASS HOUSE,  
PILATHARA.P.O., KANNUR DISTRICT, PIN-670504,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 77 ADDL.R77.AMMU.L.K.,  
DAUGHTER OF M.B.REJIKUMAR, SREEMADAM HOUSE,  
VENJARAMOODU.P.O., SANTHIMADAM, TRIVANDRUM  
DISTRICT, PIN-695607, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 78 ADDL.R78.RITHU JOSE,  
DAUGHTER OF JOSE SEBASTIAN, CHERUSSERIL HOUSE,  
CHEVAYUR.P.O., KOZHIKODE DISTRICT, PIN-673017,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 79 ADDL.R79.VIDHU VICTOR,  
DAUGHTER OF M.VICTOR, HEERA HERITAGE, 10 B,  
JAGATHY.P.O., TRIVANDRUM DISTRICT, PIN-695014,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.

-: 55:-

- 80 ADDL.R80.HRIDHYA.M. ,  
DAUGHTER OF MUKUNDAN.M. , MAVILA HOUSE,  
VELLUR.P.O. , PAYYANNUR, KANNUR DISTRICT, PIN-  
670307, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 81 ADDL.R81.ABHIRAMI NANDAKUMAR,  
DAUGHTER OF K.P.NANDAKUMAR, AMRITA KRIPA HOUSE,  
RANGAIYER COLONY VADAKANTHARA.P.O. ,  
CHUNNAMBUTHARA, PALAKKAD DISTRICT, PIN-678012,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 82 ADDL.R82.SHIFNA SHIRIN,  
DAUGHTER OF MUHAMMED BASHEER, PULIKKAL HOUSE,  
OTHALUR.P.O. , PALAKKAD DISTRICT, PIN-679534,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 83 ADDL.R83.AMRITHALAKSHMI.M. ,  
DAUGHTER OF SATHYAN.M. , SANGEETHAM HOUSE,  
MOODADI.P.O. , PALAKKULAM, KOZHIKODE DISTRICT,  
PIN-673307, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 84 ADDL.R84.SIDDHA RAVI.M.P. ,  
DAUGHTER OF RAVI.M.P. , VAISHNAVAM HOUSE,  
THANUR.P.O. , MALAPURAM DISTRICT, PIN-676302,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 85 ADDL.R85.NEEJU,  
DAUGHTER OF K.T.OUSEPH, KUZHIYANI HOUSE,  
PALISSERY.P.O. , PALAKKAL, THRISSUR DISTRICT,  
PIN-680027, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 86 ADDL.R86.SAVITHRI KRISHNAN.L. ,  
DAUGHTER OF S.GOPIKRISHNAN, SHANMUGHAPRIYA  
HOUSE, KARUVATTA.P.O. , HARIPAD, ALAPPUZHA  
DISTRICT, PIN-690517, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 56:-

- 87 ADDL.R87.DEVI GAURI.A. ,  
DAUGHTER OF DEVIPRASAD, DEVI PALACE HOUSE,  
MAVELIKKARA.P.O. , SOUTH FORT, ALAPPUZHA  
DISTRICT, PIN-690101, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 88 ADDL.R88.LEKSHMI A.SUNIL,  
DAUGHTER OF SUNIL KUMAR.S. , PAURNAMI HOUSE,  
CHANNANKARA.P.O. , TRIVANDRUM DISTRICT, PIN-  
695301, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 89 ADDL.R89.ANJANA ANIL,  
DAUGHTER OF G.R.ANILKUMAR, GOVINDAM,  
ARALUMMOODU.P.O. , THAMBURAN NAGAR, TRIVANDRUM  
DISTRICT, PIN-695123, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 90 ADDL.R90.JIBINCY.V.M. ,  
DAUGHTER OF VISWANATHAN.M. , VM BHAVAN,  
KAKKAVILA.P.O. , THIRUVANANTHAPURAM DISTRICT,  
PIN-695509, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 91 ADDL.R91.SANJANA SAJITH,  
DAUGHTER OF SAJITH.V. , SAPTHASWARA HOUSE,  
KIZHUVILAM.P.O. , CHITTATTINKARA, ATTINGAL,  
TRIVANDRUM DISTRICT, PIN-695104, 2017-2018  
BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 92 ADDL.R92.ALFIYA.M.R. ,  
DAUGHTER OF RAFI.A. , A.M.R.HOUSE, NR.MGHS,  
KANIYAPURAM.P.O. , TRIVANDRUM DISTRICT, PIN-  
695301, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 93 ADDL.R93.RESHMA.P. ,  
DAUGHTER OF RAJA MOHAN.K.P. , PALLITHODI NAIR  
HOUSE, SHORNUR.P.O. , MANJAKKAD, PALAKKAD  
DISTRICT, PIN-679121, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.



-: 57:-

- 94 ADDL.R94.RESHMA.K.M.,  
DAUGHTER OF MOHANAN.K.K., KANNAMKOTTE HOUSE,  
MARATHAMCODE.P.O., KIDANGOOR, KUNNAMKULAM VIA,  
THRISSUR DISTRICT, PIN-680604, 2017-2018 BATCH,  
MBBS STUDENT, P.K.DAS INSTITUTE OF MEDICAL  
SCIENCES.
- 95 ADDL.R95.ANAGHA R.KRISHNAN,  
DAUGHTER OF P.RAMAKRISHNAN, EACHEN HOUSE,  
KUTHANUR.P.O., KALAPPARA, PALAKKAD DISTRICT,  
PIN-678721, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 96 ADDL.R96.ASHITHA.K.A.,  
DAUGHTER OF ANILAN.K.K., KARANATH HOUSE,  
NELLAYI.P.O., PANTHALLOOR, THRISSUR DISTRICT,  
PIN-680305, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 97 ADDL.R97.VENNILA.A.P.,  
DAUGHTER OF A.K.PONNACHIN, ALUCHIRA HOUSE,  
PALLICHIRA.P.O., KUMARAKOM, KOTTAYAM DISTRICT,  
PIN-686563, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 98 ADDL.R98.FATHIMATH SUHAINA MOHAMMED,  
DAUGHTER OF LAINA MOHAMMED HASSINAR, PARAKKALAI  
HOUSE, PULLUR.P.O., ANANDASRAM VIA, KASARGOD  
DISTRICT, PIN-671531, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 99 ADDL.R99.KAVYA.K.S.,  
DAUGHTER OF K.K.SUDERSANAN, KALATHIL HOUSE,  
ANDHAKARANAZHY.P.O., CHERTHALA, ALAPPUZHA  
DISTRICT, PIN-688531, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 100 ADDL.R100.A.S.MALAVIKA,  
DAUGHTER OF SAHAJAN.K., ALANGATTU VEEDU, TRA  
1B, KOLLAM.P.O., MUNDAKKAL EAST, KOLLAM  
DISTRICT, PIN-691001, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 58:-

- 101 ADDL.R101.MATHEW ABRAHAM,  
SON OF BABY JOSEPH, PARAYIL HOUSE,  
CHELAKKARA.P.O., THRISSUR DISTRICT, PIN-680586,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 102 ADDL.R102.FEBINJOHN,  
SON OF JOHN VARGHESE, VARAZHAKATHU VEEDU,  
KIREEPALLY, KANNANALLOR.P.O., KOLLAM DISTRICT,  
PIN-691576, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 103 ADDL.R103.AAMIR SUHAIL,  
SON OF MUHAMMED RAFY, MANATHANTHODI HOUSE,  
MARAYUR.P.O., MALAPPURAM DISTRICT, PIN-673642,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 104 ADDL.R2104.MUHAMMED SADIQUE,  
SON OF JAFAR ALI, KOLLIVAYAL HOUSE, MEENANGADI,  
KARIAMBADI.P.O., VAYANAD DISTRICT, PIN-673592,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 105 ADDL.R105.NITHIN.P.S.,  
SON OF SANKARA NARAYANAN.P.S.,  
POTTEKATEVALAPPIL HOUSE, NEENDOOR,  
CHIRAMANANGAD.P.O., THRISSUR DISTRICT, PIN-  
680604, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 106 ADDL.R106.PRABIN.S.,  
SON OF SIVANANDAN NAIR.C., PRANAVAM HOUSE,  
RAMALLUR, KAKKUR.P.O., KOZHIKODE DISTRICT, PIN-  
673613, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 107 ADDL.R107.VISHNU.V.,  
SON OF VISWAMBHARAM.V., VELIMPARAMBIL HOUSE,  
NEERKUNNAM, VANDAMOM.P.O., ALAPPUZHA DISTRICT,  
PIN-688005, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 59:-

- 108 ADDL.R108.MUHAMMED SHIBIN SHIYAS.N.S. ,  
SON OF N.M.SAITHALAVI KUTTY, NALAKATH HOUSE,  
KANDAMKULAM, CHALISSERY.P.O., PALAKKAD  
DISTRICT, PIN-679536, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 109 ADDL.R109.AKSHAY.D. ,  
SON OF V.DINESH KUMAR, PALULLATHIL HOUSE,  
KANNUR, KIZHUNNA.P.O., KANNUR DISTRICT, PIN-  
670007, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 110 ADDL.R110.AADIL SAGEER.P. ,  
SON OF MOHAMMED SAGEER.P.A. , PERINGHAT  
KANJIRAMUTTATH HOUSE, ALUVA, THOTTUMUGAM.P.O. ,  
ERNAKULAM DISTRICT, PIN-683105, 2017-2018  
BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 111 ADDL.R111.ROHIT PRADEEP,  
SON OF PRADEEP.R. , PARAYATH PUTHEN VEEDU,  
S.N.PURAM, KODUNGALLUR, PANANGOD.P.O. , THRISSUR  
DISTRICT, PIN-680665, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 112 ADDL.R112.GOVIND ASHOK,  
SON OF ASHOK KUMAR.K.R. , AMON, THALASSERY.P.O. ,  
KANNUR DISTRICT, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 113 ADDL.R113.A.B.SARATH,  
SON OF ANILKUMAR, SILPAM, PARAYIL,  
THONNAKKAL.P.O. , TRIVANDRUM DISTRICT, PIN-  
695317, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 114 ADDL.R114.AKHIL C.MURALI ,  
SON OF C.D.MURALIDARAN, SREERAGAM HOUSE,  
THANALUR (VIA) MEENADATHUR.P.O. , MALAPPURAM  
DISTRICT, PIN-676307, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 60:-

- 115 ADDL.R115.KEVIN CHARLY,  
SON OF CHARLY JOHN, KATHADATHU HOUSE,  
MANAKALA.P.O., PATHANAMTHITTA DISTRICT, PIN-  
691551, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 116 ADDL.R116.ATHUL JOSEPH,  
SON OF E.C.JOSEPH, ERAPULAMKATTIL HOUSE,  
VAZHITHALA, KUNINJI.P.O., IDUKKI DISTRICT, PIN-  
685583, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 117 ADDL.R117.HRITHIK SUDHIR,  
SON OF SUDHEER KUMAR.B., KONATHUVEEDU,  
KAITHAKKADU, N.D.D.P.O., TRIVANDRUM DISTRICT,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 118 ADDL.R118.GAUTHAM KRISHNA,  
SON OF K.RAMAKRISHNAN, VADAKKE PULICKAL HOUSE,  
KAROOR, AMBALAPUZHA.P.O., ALAPPUZHA DISTRICT,  
PIN-688561, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 119 ADDL.R119.JYOTHIS UTHAMAN,  
SON OF UTHAMAN.V.S., VADASSERITHARA HOUSE,  
VALOMANGALAM SOUTH, CHERTHALA, THURAVUR.P.O.,  
ALAPPUZHA DISTRICT, PIN-688532, 2017-2018  
BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 120 ADDL.R120.NIMHANS NIMAL,  
SON OF NIMAL KUMAR.M.G., MUNDOKKIL HOUSE,  
KUNNAMKULAM (VIA), THOZHIYOOR.P.O., THRISSUR  
DISTRICT, PIN-680520, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 121 ADDL.R121.AKSHAY.S.,  
SON OF G.SHAJI, ACHUVEEDU, PALAMUKKU,  
ANCHAL.P.O., KOLLAM DISTRICT, PIN-691306, 2017-  
2018 BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.

-: 61:-

- 122 ADDL.R122.DEVARNATH.A.L. ,  
SON OF P.R.ANILKUMAR, PARAMESWARAM, NJARACKAL,  
PERINAD.P.O. , KOLLAM DISTRICT, PIN-691601,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 123 ADDL.R123.AJIN ABRAHAM CHACKO,  
SON OF ABRAHAM CHACKO, KALLOOR HOUSE, IYKADU,  
THIRUVALLA.P.O. , PATHANAMTHITTA DISTRICT, PIN-  
689101, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 124 ADDL.R124.ARJUN,  
SON OF K.SASIDHARAN, KALADY HOUSE, PLOT NO.140,  
K.S.H.B COLONY, OTTAPALAM-3, PALAPPURAM.P.O. ,  
PALAKKAD DISTRICT, PIN-679103, 2017-2018 BATCH,  
MBBS STUDENT, P.K.DAS INSTITUTE OF MEDICAL  
SCIENCES.
- 125 ADDL.R125.ARAVIND.A.S. ,  
SON OF AJITHKUMAR.K.S. , R.K.BUNGLOW,  
THALIKUZHY.P.O. , TRIVANDRUM DISTRICT, PIN-  
695612, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 126 ADDL.R126.AFSAL,  
SON OF ASHRAF.P.K. , PULLIYAKODEN HOUSE,  
AREACODE (VIA), POOVATHIKKAL.P.O. , MALAPPURAM  
DISTRICT, PIN-673639, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 127 ADDL.R127.ADCHARAV.M.R. ,  
SON OF REJU.M.B. , MANGADANKATTIL HOUSE,  
KATTATHURATH, N.PARAVUR, VADAKKEKKARA.P.O. ,  
ERNAKULAM DISTRICT, PIN-683522, 2017-2018  
BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 128 ADDL.R128.AHSAN ALI.E.M. ,  
SON OF MUHAMMED ANEES.E.M. , MURIYANCHIRACKAL  
HOUSE, PONNANI, MARANCHERY.P.O. , MALAPPURAM  
DISTRICT, PIN-679581, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 62:-

- 129 ADDL.R129.ANANDHU.V.,  
SON OF VIJAYAKUMAR.K.B., MINIMANDHIRAM,  
PALLATHURUTHY, KALARCODE.P.O., ALAPPUZHA  
DISTRICT, PIN-688003, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 130 ADDL.R130.KIRAN BALACHANDRAN,  
SON OF B.BALACHANDRAN, KEERTHANOM,  
CHATHANNOOR.P.O., KOLLAM DISTRICT, PIN-691572,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 131 ADDL.R131.MUHAMMED SWADIQUE.A.P.,  
SON OF M.A.JAMAL.A., MAKKAIPARAMBAN HOUSE,  
MANNARKAUD, BHEEMANAD.P.O., PALAKKAD DISTRICT,  
PIN-678601, 2017-2018 BATCH, MBBS STUDENT,  
P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 132 ADDL.R132.VARUN.A.THOMBRA,  
SON OF ALEX M.THOMBRA, THOMBRA HOUSE,  
THIRUVANKULAM (VIA), KOKKAPPILLY.P.O.,  
ERNAKULAM DISTRICT, PIN-682305, 2017-2018  
BATCH, MBBS STUDENT, P.K.DAS INSTITUTE OF  
MEDICAL SCIENCES.
- 133 ADDL.R133.ABHIL K.SATHYAN,  
SON OF SATHYAN.K.S., KARATH HOUSE, MATTOM.P.O.,  
THRISSUR DISTRICT, PIN-680602, 2017-2018 BATCH,  
MBBS STUDENT, P.K.DAS INSTITUTE OF MEDICAL  
SCIENCES.
- 134 ADDL.R134.FAIZAL.P.,  
SON OF UMMER.P., PAKKARATH HOUSE, PATTAMBI,  
MARATHUR.P.O., PALAKKAD DISTRICT, PIN-679306,  
2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 135 ADDL.R136.AKASH.P.,  
SON OF PARASANNA KUMARAN.N., VARUVILAKATHU  
VEEDU, THIRUMALA.P.O., THIRUVANANTHAPURAM  
DISTRICT, PIN-695006, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.

-: 63:-

- 136 ADDL.R136.NORSILA RIYA,  
DAUGHTER OF MUHAMMED RAFEEK, KARUTHALIL HOUSE,  
NANNAMMUKKU.P.O., MALAPPURAM DISTRICT, PIN-  
679575, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 137 ADDL.R137.APARANA.S.,  
DAUGHTER OF DR.L.THULASEEDHARAN, MAYILPEELI  
KPRA-145, KARYAVATTOM.P.O., TRIVANDRUM  
DISTRICT, PIN-695581, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 138 ADDL.R138.UNAISA JASMINE.T.U.,  
THOTTUNGAL UMayIL HOUSE, PATTAMBI,  
CHERIKUDANGAD.P.O., PALAKKAD DISTRICT, PIN-  
679305, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.
- 139 ADDL.R139.SASTHAKUMAR.M.S.,  
SON OF SETHUMADHAVAN.M.K., PARAYAMVALAPPIL  
HOUSE, CHELOOR, IRINJALAKUDA.P.O., THRISSUR  
DISTRICT, PIN-680121, 2017-2018 BATCH, MBBS  
STUDENT, P.K.DAS INSTITUTE OF MEDICAL SCIENCES.
- 140 ADDL.R140.SOURAVBAL.P.J.,  
SON OF P.B.JAYAN, PANDARI HOUSE, CHERUSSERY,  
THAIKKATTUSSERY.P.O., THRISUR DISTRICT, PIN-  
680306, 2017-2018 BATCH, MBBS STUDENT, P.K.DAS  
INSTITUTE OF MEDICAL SCIENCES.  
(ADDL.R6 TO R140 ARE IMPEADED AS PER ORDER  
DATED19.02.2020 IN IA.4/2019.)

R1 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R2 & ADDL.R3 BY M.A. ASIF, SPL. GP  
R4 BY ADV. KALEESWARAM RAJ  
R4-5 BY ADV. SRI.VARUN C.VIJAY  
R4-5 BY ADV. KUM.A.ARUNA  
R4-5 BY ADV. KUM.THULASI K. RAJ  
R4-5 BY ADV. SMT.MAITREYI SACHIDANANDA HEGDE  
R4 BY ADV. SMT.K.C.AISHWARYA  
R5 BY ADV. SRI.KALEESWARAM RAJ  
R6 - 140 BY ADV. ELIZABETH MATHAI IDICULLA  
BY ADV. SRI.MOHAN IDICULLA ABRAHAM  
BY ADV. SRI.MARTIN D.ALUMKARA

WP(C) No.19192/19 & conn.cases

-: 64:-

BY ADV. SRI.RACHEL JOSEPH  
BY ADV. SMT.NIKHITHA T.S.  
BY ADV. SMT.SHYAMILIPRIYA P.P.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20277 OF 2019(H)

PETITIONERS:

- 1 DM EDUCATION AND RESEARCH FOUNDATION  
A CHARITABLE AND EDUCATIONAL TRUST HAVING ITS  
REGISTERED OFFICE AT NASEERA NAGAR, MEPPADI  
P.O, WAYANAD DISTRICT-673577, REPRESENTED BY  
ITS AUTHORIZED SIGNATORY AND LAW OFFICER, MR.  
ZALAZI KALLANGODAN,
  
- 2 DM WAYANAD INSTITUTE OF MEDICAL SCIENCES,  
NASEERA NAGAR, MEPPADI P.O, WAYANAD DISTRICT-  
673577, REPRESENTED BY ITS AUTHORIZED SIGNATORY  
AND LAW OFFICER, MR. ZALAZI KALLANGODAN,

BY ADVS.  
SRI.S.SREEKUMAR (SR.)  
SRI.P.MARTIN JOSE  
SRI.P.PRIJITH  
SRI.R.GITHESH  
SRI.THOMAS P.KURUVILLA  
SRI.AJAY BEN JOSE  
SRI.MANJUNATH MENON

RESPONDENTS:

- 1 STATE OF KERALA  
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM-695001.

-: 66:-

- 2 THE FEE REGULATORY COMMITTEE FOR PROFESSIONAL COLLEGES IN KERALA,  
HEAD OFFICE, T.C. 15/1553-4, PRASANTHI BUILDINGS, M.V. APPAN ROAD, VAZHUTHACAD, THIRUVANANTHAPURAM-695001, REPRESENTED BY THE CHAIRMAN.
- 3 ADDL. R3. THE COMMISSIONER FOR ENTRANCE EXAMINATIONS, KERALA, K.S.H.B, SHANTHI NAGAR, THIRUVANANTHAPURAM-695 001  
  
(ADDL. R3 IS IMPEADED AS PER ORDER DATED 25-07-2019 IN IA NO.1/19)
- 4 ADDL. R4. PARENTS ASSOCIATION OF MEDICAL STUDENTS (PAMS), REG. NO. TC/1401/2018, REPRESENTED BY ITS GENERAL SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC 94/2730, PATTOOR, VANCHIYOOR P.O., THIRUVANANTHAPURAM-695035.
- 5 ADDL. R5. NAVMI M.V.,  
AGED 19 YEARS, D/O. VIJAYAN M.N.,  
MADATHIPARABIL (H), ATTORE, KUTTUR P.O.,  
THRISSUR - 680013.  
(ADDITIONAL R4 AND R5 ARE IMPEADED AS PER ORDER DATED 07/08/2019 IN IA 2/19)
- 6 ADDL. R6. NAMITH R.,  
S/O. RAJEEV.K., AGED 19 YEARS, RESIDING AT  
KABANI VADAKKE AMBAZHAPURATH P.O.,  
THAKKULATHUR, KOZHIKODE DISTRICT, KERALA-673  
317.
- 7 ADDL. R7. MEGHA K.,  
D/O.MOHANADASAN.K., AGED 19 YEARS, RESIDING AT  
KOTTARAM, MANNUR.P.O., KOZHIKODE, PIN-673 328.
- 8 ADDL. R8. KRISHNA SUNILKUMAR,  
THIRUVONAM, AGED 22 YEARS, PARAMBATH PARAMBA,  
P.O.WEST HILL, CALICUT-673 005.

-: 67:-

- 9 ADDL. R9. AMAL KRISHNA D.,  
S/O.BABU.V., 38/18. NIVEDIYAM, AGED 20 YEARS,  
C.H.COLONY, CHEVARAMBALAM P.O., KOZHIKODE, PIN-  
673 017.
- 10 ADDL.R10. AKSHAYA VINOD,  
D/O.K.V.VINOD, RESIDING AT DEVIVILAS, PUTHIYARA  
P.O., TALUK ROAD, KOZHIKODE-673 004.

ARE IMPEADED AS ADDL.R6 TO R10 AS PER ORDER  
DATED 19-02-2020 IN IA 4/2019.

R1, R3 BY M.A. ASIF SPL GP  
R2 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R4 BY ADV. KALEESWARAM RAJ  
R4 BY ADV. SMT.MAITREYI SACHIDANANDA HEGDE  
R4-5 BY ADV. SRI.VARUN C.VIJAY  
R4-5 BY ADV. KUM.A.ARUNA  
R4-5 BY ADV. KUM.THULASI K. RAJ  
R5 BY ADV. SRI.KALEESWARAM RAJ  
R6 BY ADV. S.GOPAKUMARAN NAIR (SR.)  
R6-10 BY ADV. SRI.SOORAJ T.ELENJICKAL  
R6 BY ADV. SRI.K.ARJUN VENUGOPAL  
R6 BY ADV. SHRI.ASWIN KUMAR M J  
R6 BY ADV. SMT.HELEN P.A.  
R6 BY ADV. ARUN ROY  
R6 BY ADV. SHAHIR SHOWKATH ALI

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

-: 68:-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20592 OF 2019(Y)

PETITIONER:

AL AZHAR MEDICAL COLLEGE AND SUPERSPECIALITY  
HOSPITAL, REPRESENTED BY THE CHAIRMAN,  
EZHALLOOR, THODUPUZHA 685 605.

BY ADVS.

SRI.KURIAN GEORGE KANNANTHANAM (SR.)

SRI. GEORGE VARGHESE KANNANTHANAM

SRI.TONY GEORGE KANNANTHANAM

SRI.P.M.SANEER

RESPONDENTS:

- 1 THE STATE OF KERALA,  
REPRESENTED BY THE SECRETARY TO HEALTH AND  
FAMILY WELFARE DEPARTMENT, SECRETARIAT,  
THIRUVANANTHAPURAM 695 001.
- 2 THE FEE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION  
IN KERALA, REPRESENTED BY ITS MEMBER SECRETARY,  
M.P. APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM 695 014.
- 3 THE CHAIR MAN,  
FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION  
IN KERALA, M.P. APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM 695 014.

-: 69:-

4 THE COMMISSIONER FOR ENTRANCE EXAMIANCTIONS,  
HOUSING BOARD BUILDING, SANTHINAGAR, TRIVANDRUM  
695 001.

5 ADDL.R5. PARENTS ASSOCIATION OF MEDICAL  
STUDENTS (PAMS),  
REG.NO.TC/1401/2018, REPRESENTED BY ITS GENERAL  
SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC  
94/2730, PATTOOR, VANCHIYOOR P.O.,  
THIRUVANANTHAPURAM - 695 035.

ADDL.R5 IS IMPEADED AS PER ORDER DATED  
19.02.2020 IN I.A.1/2019 IN WPC.

6 ADDL.R6. SWATHY UNNIKRIISHNAN,  
D/O.P.UNNIKRIISHNAN, AGED 19 YEARS,  
KIZHAKKELETHU HOUSE, VETTIPRAM MURI,  
PATHANAMTHITTA VILLAGE, PATHANAMTHITTA P.O. -  
689 645

7 ADDL.R7. DEVU PRASAD,  
D/O.T.N.PRASAD, AGED 19 YEARS,  
KAVILKIZHAKKETHIL KARTHIKS, EDAYARANMULA WEST  
P.O., KOZHENCHERY TALUK, PATHANAMTHITTA  
DISTRICT.

8 ADDL.R8. JASMIN S.,  
D/O.SHAJAHAN A., AGED 19 YEARS, JASMIN VILLA,  
MELODU P.O., ADOOR, PATHANAMTHITTA DISTRICT.

ADDL.R6 TO ADDL.R8 ARE IMPEADED AS PER ORDER  
DATED 19.02.2020 IN I.A.3/2019 IN WPC.

9 ADDL. R9.GOPIKA GOPAN  
GOKULAM PALODE P.O. THIRUVANANTHAPURAM 695  
562.,

10 ADDL.R10. ATHENA SAJI,  
AGED 21 YEARS  
UDAYAM ALAMKODE P.O. ATTINGALA,  
THIRUVANANTHAPURAM 695 102.

-: 70:-

- 11 ADDL.R11. ABHIJITH SHIBU,  
AGED 23 YEARS  
S/O. SHIBU, GURUKRIPA, THOKKADU P.O. THACHODU,  
VARKALA, THIRUVANANTHAPURAM, 695 143.
- 12 ADDL.R12. AKHIL.H.,  
AGED 21 YEARS  
SON OF HARIKUMAR, NANDANATH, KARUNYA 172, BHASI  
NAGAR, MEDICAL COCKLE P.O. THIRUVANANTHAPURAM  
695 011.
- 13 ADDL.R13. ATHUL VINCENT,  
AGED 22 YEARS  
S/O. VINCENT K.M., KATTAMKOTTI HOUSE, KANICHAR,  
KANNUR 676 674.
- 14 ADDL.R14. AISHWARYA AJAY,  
AGED 21 YEARS  
D/O. AJAYAKUMAR P.R., PANTHIDIMUKALIL HOUSE,  
AILAYARA P.O. 691 312.
- 15 ADDL.R15. MARWINROSE.M.,  
AGED 22 YEARS  
D/O. VINCENT.M. NEENDUNOOKI, KOTTIYOOR P.O.  
KANNUR 670 651.
- 16 ADDL.R16 BASIL PAULOSE,  
S/O. PAULOSE K.V., MATHENKUDIYIL HOUSE, VILAYUR,  
PALAKKAD 679 309.
- 17 ADDL.R17. POORNIMA P. NAIR,  
AGED 20 YEARS  
D/O. PRAKASH S. NAIR, PRANAVAM HOUSE,  
MADATHINKAL, KUNNUMTHANAM, MALAPPALLY,  
PATHANAMTHITTA DISTRICT.
- 18 ADDL.R18. SABEENA BEEVI,  
AGED 21 YEARS  
PAROES, KARAMOODU, THONNAKKAL P.O.  
THIRUVANANTHAPURAM 695 317.

-: 71:-

- 19 ADDL.R19. NOURIN SIRAJ,  
AGED 21 YEARS  
2017 BATCH, AL-AZAR MEDICAL COLLEGE, EZHALLOOR  
P.O. THODUPUZHA 685 605.
- 20 ADDL.R20. FATHIMA SHIAIN K.K.  
AGED 21 YEARS  
KOTTAKKODAR HOUSE, VELLUVAANGAD SOUTH,  
PANDIKKAD P.O. MALAPPURAM DISTRICT 676 521.
- 21 ADDL.R21. MUHAMMED JAFEER.P.  
AGED 21 YEARS  
2017 BATCH, AL-AZHAR MEDICAL COLLEGE, EZHALLOOR  
POST, THODUPUZHA 685 605.
- 22 ADDL.R22. FATHIMA HIBA M.,  
AGED 21 YEARS  
2017 BATCH, AL-AZHAR MEDICAL COLLEGE, EZHALLOOR  
POST, THODUPUZHA 685 605.
- 23 ADDL.R23. AMRUTHA.J.,  
AGED 21 YEARS  
D/O. JAYARAJ.P. AMRUTHA MISSION COMPOUND,  
PATHIPARA, VANIAMKULAM P.O. PALAKKAD, 679 522.
- 24 ADDL.R24.ANUKRISHNA  
AGED 21 YEARS  
D/O SIVANANDAN.K.,KUNATHUPARAMBIL HOUSE,  
PATHIRIYIL P.O. MANJERI.
- 25 ADDL.R 25. DEVU R KRISHNA  
AGED 21 YEARS  
D/O. GEETHA.S, MALAYAILMANNIL, PERUMPARA P.O.  
VADASERIKARA, 689 662
- 26 ADDL. R26. K. HARILAL,  
AGED 21 YEARS  
S/O. KAMALAKARAN NAIR, KRISHNA VIHAR, TEMPLE  
ROAD, THODUPUZHA 685 584.  
ADDL.R9 TO R26 ARE IMPEADED AS PER ORDER DATED  
09/03/2020 IN IA NO. 1/2020.

R1 , R4 BY SRI. M.A. ASIF SPL GP  
R2-3 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES

WP(C) No.19192/19 & conn.cases

-: 72:-

R5 BY ADV. KALEESWARAM RAJ  
R6-8 BY ADV. ARUN.B.VARGHESE  
R9-26 BY ADV. SRI.LEGITH T.KOTTAKKAL

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20610 OF 2019(A)

PETITIONER:

THE CHAIRMAN,  
PODINKUNJU MUSALIAR MEMORIAL CHARITABLE AND  
EDUCATIONAL TRUST, CHANDANATHOPPU.P.O,  
KOLLAM.

BY ADVS.  
SRI.KURIAN GEORGE KANNANTHANAM (SR.)  
SRI.THOMAS GEORGE

RESPONDENTS:

- 1 THE STATE OF KERALA,  
REP.BY THE SECRETARY TO GOVERNMENT HEALTH AND  
FAMILY WELFARE DEPARTMENT,  
SECRETARIAT, THIRUVANANTHAPURAM-695001.
- 2 THE FEE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION IN KERALA, REPRESENTED BY ITS MEMBER  
SECRETARY, M.P. APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM-695014.
- 3 THE CHAIRMAN,  
FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION  
IN KERALA,  
M.P.APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM-695014.

-: 74:-

- 4 THE COMMISSIONER FOR ENTRANCE EXAMINATIONS,  
HOUSING BOARD BUILDING, SANTHI NAGAR, TRIVANDRUM-  
695001.
- 5 ADDL R5, NIMRA HIBA NOUSHAD,  
AGED 19 YEARS  
NOUSHADIL HOUSE, PAYYOLI P.O,  
KOZHIKODE-673 522.
- 6 ADDL R6, FARZANA A,  
NANDIKADUVELI, PUNNAPRA P.O, ALAPPUZHA-688 004
- 7 ADDL R7, RAZIA RIZWANA V.N.  
VELLAPALLIPARAMBIL, ERATTUPETTA P.O, KOTTAYAM-  
686 121.
- 8 ADDL R8 , MILNA E.  
SOUDHA GHAR, KALOOR ROAD, MANGAVU P.O,  
KOZHIKODE-673 007.
- 9 ADDL R9, NANDANA J.R.  
KARNIKARAM HOUSE, THARIYODU P.O, KAPUVAYAL,  
WAYANADU-673 122  
  
ADDL R5 TO R9 IMPLEADED AS PER ORDER DATED 30-  
09-2019 IN IA NO.1/2019.
- 10 ADDL.R10.HANAN HASHIM,  
AGED 19 YEARS, D/O. PANAKKAT HASHIM, JAMEELAS,  
THALIKAVU NORTH.
- 11 ADDL. R11. SAJNA V.M. ,  
D/O. MOHAMED SHAREEF, VAHANIKKAL HOUSE,  
PRAPAYIL P.O. , KANNUR.
- 12 ADDL. R12. AMILA HALEEMA,  
D/O. MOHAMED NADIRSHA P.A. , POATTAPARAMBIL  
HOUSE, CHALIKKAVATTOM, VENNALA P.O. , KOCHI-28.
- 13 ADDL. R13. ADHIL,  
S/O. UMMER KOTTAYIL THAZHATHKUNDIL HOUSE,  
NEDIYIRUPPU P.O. , MALAPPURAM DISTRICT-673638.

-: 75:-

- 14 ADDL. R14. A.M. HASIL BECK,  
S/O. A.M. BAKKER, AMALIPPURATH HOUSE,  
PALLARIMANGALAM P.O., MYLOOR, KOTHAMANGALAM,  
ERNAKULAM-686671.
- 15 ADDL. R15. ADEL AHAMED,  
S/O. MOHAMMED SIDIQ, CITADEL, MUNDAPPALAM,  
KONDOTTY P.O., MALAPPURAM DISTRICT, PIN-673638.
- 16 ADDL. R16. AMAL KASIM A.,  
S/O. ABDUL NAZIR A., 15/246, AL NOUR,  
PARAKKUNNAM, PALAKKAD DISTRICT, PIN-678001.
- 17 ADDL. R17. ALTHAF AHAMMED BABU,  
S/O. M.S. BABU, METTAPPILLY HOUSE, MUDICKAL  
P.O., PERUMBAVOOR, ERNAKULAM-683547.
- 18 ADDL. R18. AKHEELA SARA P.S.,  
D/O. SAINUDEEN P.S., PUTHENVEETIL HOUSE,  
NANGELIPPADY, NELLIKUZHI P.O., ERNAKULAM  
DISTRICT-686691.
- 19 ADDL.R19. SHESNA MUJEEB,  
D/O. MUJEEB REHMAN, ALMINA, TC 49/22/11,  
KAMALESWARAM, MANACAUD, THIRUVANANTHAPURAM.
- 20 ADDL. R20. KARTHIKA M.K.,  
D/O. G.S. MURALEEDHARAN, PRANAVAM, ANAKOTTOOR  
P.O., VENMANNOOR, KOTTARAKARA, KOLLAM-691505.
- 21 ADDL. R21. REVATHY M.P.,  
D/O. C.S. PADMAKUMAR, AKATHALAM, PLAMOODU,  
POTHENCODE P.O., THIRUVANANTHAPURAM-695584.
- 22 ADDL. R22. VIDHYA P.,  
D/O. VISWESWARAN PILLAI S., KOKKALAYIL  
PADINJATTATHIL, KURUPUZHA P.O., PERINAD,  
KOLLAM-691601.
- 23 ADDL. R23. DILSHANA ROSMIN K.T.,  
D/O. KAMMU K.T., STAR NEST, ARAKKALPURAYA, P.O.  
OLAKARA, PIN-676306.

-: 76:-

- 24 ADDL. R24. AMNA AFNAN K.S.,  
D/O. P.A. SADHIK, KAAPIVEED, CHANGACHERRY P.O.,  
CHANGANACHERRY, PIN-686101.
- 25 ADDL. R25. FANSIA NAZAR,  
D/O. ABDUL NAZAR P.M., THAIVELIKKAKATH HOUSE,  
VAZHAKKALA, THRIKKAKARA P.O., KOCHI-682021.
- 26 ADDL. R26. FAHAD PARAKKAVETTY SAJI,  
S/O. DR. SAJI P. BAVA, PARAKKAVETTY HOUSE,  
PERUNNAI P.O., CHANGANACHERRY, KOTTAYAM-686102.
- 27 ADDL. R27. M. FATHIMA HANEENA AIVELIL,  
D/O. MUHAMMED NIZAR, AIVELIL NIZAR BHAVAN  
KUTHIATHODU P.O., CHERTHALA TALUK, ALAPPUZHA  
DISTRICT-688533.
- 28 ADDL. R28. NASEEBA SULTHANA,  
D/O. ANVAR MADATHIL, MADATHIL HOUSE, KUNIYIL,  
KIZHUPARAMBA P.O., AREACODE VIA, ERNAD TALUK,  
MALAPPURAM -673639.
- 29 ADDL. R29.NAJI FAIZ,  
S/O. ABDUL FASAL U., UNNIYALUNGAL HOUSE, TC  
ROAD, TIRURANGADI P.O., PIN-676306, MALAPPURAM  
DISTRICT.
- 30 ADDL. R30.HASNA NAHARSHA V.S.,  
D/O. V.SAIDALIKUTTY, VELLANCHERRY HOUSE,  
ERANHIVAYAL, KALPETTA, WAYANAD-673121.
- 31 ADDL. R31. MURSHIDA JABIN N.K.,  
D/O. MAJEED N.K., NEDUMKANDAM HOUSE, VADAPURAM,  
MAMPAD, MALAPPURAM DISTRICT-676542.
- 32 ADDL. R32.ANAGHA S.S.,  
D/O. SHAJI P.P., INDRAPRASTHA HOUSE, PERUMANNA  
P.O., KOZHIKODE-673019.
- 33 ADDL. R33. KRISHNA BABURAJ,  
D/O. BABURAJAN T., THEERTHAM HOUSE, P.O.  
CHATHAMANGALAM, KOZHIKODE-673601.

-: 77:-

- 34 ADDL. R34. SAHLA K.P.,  
D/O. ABDUL KALAM P.P., POYAKKAL PUTHIYAPURAYIL,  
KOLMOTTA, PARASSINIKADAVU P.O., KANNUR-670563.
- 35 ADDL. R35. ALANA KAKEEM,  
D/O. ABDUL HAKEEM, CHERUKUNNATH HOUSE,  
VALIYAPARAMBA P.O., PULIKKAL, MALAPPURAM-  
673637.
- 36 ADDL. R36. ALIYA JAMAL,  
D/O. V.V. JAMALUDHEEN, UTHIYANATHAYIL HOUSE,  
KADAVALLOOR P.O., THRISSUR DISTRICT.
- 37 ADDL. R37. ZAIRA K.N.,  
D/O. DR. K.M. NAZAR, KARUKAPPADATH HOUSE, U.C.  
COLLEGE P.O., ALUVA, ERNAKULAM.

(ADDITIONAL R10 TO R37 ARE IMPLEADED AS PER  
ORDER DATED 19/02/2020 IN IA NO.2/2019)

R1, R4 BY SRI. M.A. ASIF, SPL GP  
R2-3 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R5-9 BY ADV. DR.K.P.SATHEESAN (SR.)  
R5 BY ADV. SRI.P.MOHANDAS (ERNAKULAM)  
R5 BY ADV. SRI.S.VIBHEESHANAN  
R5 BY ADV. SRI.K.SUDHINKUMAR  
R5 BY ADV. SRI.S.K.ADHITHYAN  
R5 BY ADV. SRI.SABU PULLAN  
R10-37 BY ADV. P.M.MAZNA MANSOOR

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

WP(C) No.19192/19 & conn.cases

-: 78:-

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.20837 OF 2019(D)

PETITIONER:

MOUNT ZION MEDICAL COLLEGE  
(UNDER CHARITABLE EDUCATIONAL AND WELFARE  
SOCIETY) CHAYALODE P.O, EZAMKULAM, ADOOR,  
PATHANAMTHITTA DISTRICT, REPRESENTED BY ITS  
CHAIRMAN, K.J. ABRAHAM.

BY ADVS.  
SMT.VIDYA KURIAKOSE  
SRI.V.SREEJITH

RESPONDENTS:

- 1 THE STATE OF KERALA  
REPRESENTED BY THE CHIEF SECRETARY,  
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-  
695001.
- 2 THE ADMISSION AND FEE REGULATIONS COMMITTEE,  
T.C. 15/1553, PRASANTHI BUILDINGS, M.P. APPAN  
ROAD, VAZHUTHACAUD, THIRUVANANTHAPURAM-695014.
- 3 SUPPLIMENTAL R3. THE COMMISSIOENR FOR ENTRACNE  
EXAMINATION,5TH FLOOR, KSHB BUILDING, SS KOVIL  
ROAD, SANTHI NAGAR, THIRUVANANTHAPURAM-695001.

SUPPLEMENTAL R3 IMPLEADED AS PER THE ORDER  
DATED 05.08.2019 IN IA 1/2019.

-: 79:-

- 4 ADDL.R4 PARENTS ASSOCIATION OF MEDICCAL STUDENTS (PAMS)  
REG. NO. TC/1401/2018, REPRESENTED BY ITS GENERAL SECRETARY, VASANTHI BUILDING, ROOM NO. 1, TC 94/2730, PATTOOR, VANCHIYOOR P.O., THIRUVANANTHAPURAM- 695 035.  
ADDL. R4 IS IMPLEADED AS PER THE ORDER DATED. 19/02/2020 IN IA. NO. 2/2019.
- 5 ADDL.R5 JOYAL JO ANSON  
AGED 19 YEARS  
SON OF FINSON K. JOSEPH, KANNAMKERAIL HOUSE, MAROTTICHUVADU, EDAPPALLY, ERNAKULAM-682024.
- 6 ADDL.R6 SHILPA SAJI,  
AGED 20 YEARS  
D/O.SAJI PHILIP, KALAPPURAYIL HOUSE, KIZHACOMBU P.O., KOOTHATTUKULAM, ERNAKULAM, PIN-686662.
- 7 ADDL.R7 TOMIN JOHNY,  
AGED 19 YEARS  
S/O.JOHN P.T., PANNACKAL HOUSE, CHEVAYOOR P.O., G.K.N. ROAD, M.L.A.ROAD, KOVOOR, KOZHIKODE-673017.
- 8 ADDL.R8 SIDHARTH B.R.,  
AGED 19 YEARS  
S/O.BIJUKUMAR K., YASODHA MANDIRAM, KADAPPATHALA NAGAR, KNRA-56, KOWDAIR P.O., THIRUVANANTHAPURAM-695003.
- 9 ADDL.R9 DONALD PETSON,  
AGED 20 YEARS  
S/O.PETSON C.THOMAS, CHEMBAKASSERY HOUSE, S.K.MEMORIAL ROAD, KODAKARA P.O., THRISSUR-680684.
- 10 ADDL.R10 COLIN ABRAHAM C.,  
AGED 19 YEARS  
S/O.SOJAN I.OLICKAL, OLICKAL HOUSE, PLASSANAL P.O., PALA-686579.

-: 80:-

- 11 ADDL.R11 ABIN JOSE,  
AGED 21 YEARS  
S/O. JOSE SEBASTIAN, OOTTUKULATHIL HOUSE,  
THALANADU P.O., TEEKOY, KOTTAYAM DISTRICT-  
686580.
- 12 ADDL.R12 ABARSHOBH K.T.,  
AGED 20 YEARS  
S/O.RAMESAN K.T., KIZHAKKETHAYYIL HOUSE,  
NADUVATHUR P.O., KOYILANDY, KOZHIKODE-673320.
- 13 ADDL.R13 ANAL PHILIP,  
AGED 21 YEARS  
S/O. PHILIP M.M., MANACKAL HOUSE, RAJAKKAD,  
IDUKKI-685566.
- 14 ADDL.R14 RAYMOND GEORGE,  
AGED 20 YEARS  
S/O.GEORGE GEORGE, ARACKAL HOUSE, KADANAD P.O.,  
PALA, KOTTAYAM-686653.
- 15 ADDL.R15 ABHAYRAM,  
AGED 19 YEARS  
S/O.DINESH ELAMPILAN, AARAMAM, PULIYANGODE,  
MATTANUR P.O., KANNUR-670702.
- 16 ADDL.R16 ATHUL SAJAN,  
AGED 20 YEARS  
S/O.THOMAS JOSEPH, NELLAMPUZHA HOUSE,  
VELLAYAMKODY P.O., KATTAPPANA, IDUKKI-685515.
- 17 ADDL.R17 AKHIL JOSEPH,  
AGED 20 YEARS  
S/O.JOSEPH V.J., VADAYATTUKUZHIYIL HOUSE,  
MARAkkADAVU P.O., PULPALLY, WAYANAD-673579.
- 18 ADDL.R18 KEVIN JOSE MANIPPADAM,  
AGED 20 YEARS  
S/O.JOSE KURUVILA MANIPPADAM, MANIPPADAM HOUSE,  
UDAYANAPURAM P.O., VAIKOM, KOTTAYAM-686143.



-: 81:-

- 19 ADDL.R19 SANJU SIMON,  
AGED 22 YEARS  
S/O. SIMON THOMAS, PUTHUPARAMBILHOUSE,  
ARUVITHARA P.O., KOTTAYAM-686122.
- 20 ADDL.R20 STEAVE G.THOMAS,  
AGED 20 YEARS  
S/O.THOMAS KUTTY P.G., KAIPPALLIL HOUSE,  
KADAPRA NIRANAM P.O., THIRUVALLA, 689626.
- 21 ADDL.R21 MARTIN JOSE,  
AGED 20 YEARS  
S/O.K.C.JOSE, PANTHALANICKAL HOUSE, CALICUT  
MEDICAL COLLEGE P.O., EAST DEVAGIRI, KOZHIKODE-  
673008.
- 22 ADDL.R22 SARANG S.M.,  
AGED 19 YEARS  
S/O.SHINE T.A., MANJIMA, THUNDATHIL P.O.,  
KARIYAVATTOM, THIRUVANANTHAPURAM-695581.
- 23 ADDL.R23 JEREMIA JOY,  
AGED 19 YEARS  
S/O.JOY M.SEBASTIAN, MOONGANANIYIL HOUSE,  
OPPOSITE GOVERNMENT HOSPITAL, KURAVILANGAD  
P.O., KOTTAYAM-686633.
- 24 ADDL.R24 ADARSH S. CHANDRAN,  
AGED 19 YEARS  
S/O.B.CHANDRAKUMAR, KANJIVAM VILA VEEDU,  
MULLOOR P.O., THIRUVANANTHAPURAM-695521.
- 25 ADDL.R25 JISS MARIA JAIHAR,  
AGED 19 YEARS  
D/O.JAYAHAR M. JOSE, MANJALY HOUSE, VENDORE,  
ALAGAPPA NAGAR P.O., THRISSUR-680302.
- 26 ADDL.R26 GAYATHRY S. NAIR,  
AGED 20 YEARS  
D/O.SUNDARLAL P.S., T.C.9/2045(2), GANGOTHRY,  
KOCHAR ROAD, SASTHAMANGALAM,  
THIRUVANANTHAPURAM-695010.

-: 82:-

- 27 ADDL.R27 IRENE ANNA THOMAS,  
AGED 20 YEARS  
D/O.REJI C. ABRAHAM, CHIRATHALATTU GARDENS,  
ITHITHANAM P.O., CHANGANASSERRY, KOTTAYAM-  
686535.
- 28 ADDL.R28 SREELEKSHMI N.RAJAN,  
AGED 19 YEARS  
D/O.NATARAJAN, VAZHOLITHARAYIL HOUSE,  
ELIPPAKULAM P.O., PALLICKAL-690501.
- 29 ADDL.R29 KAROLIN VARGHESE,  
AGED 19 YEARS  
D/O.K.M.VARGHESE, KUTTIPUZHAKKARAN HOUSE,  
VETTELAPPARA P.O., CHALAKUDY, THRISSUR-680721.
- 30 ADDL.R30 ANJU MARIA PAUL,  
AGED 20 YEARS  
D/O.V.M.PAULOSE, VELLILAMTHADATHIL HOUSE,  
PULLPALLY-673579.
- 31 ADDL.R31 PRAVEENA G.S.,  
AGED 20 YEARS  
D/O.SIVACHANDRAN T.S., CHANDRAGEETHAM, NEAR  
CHERUPALODE DEVI TEMPLE, VETTIKANAM,  
MANIKANDESHWARAM P.O., THIRUVANANTHAPURAM-  
695013.
- 32 ADDL.R32 ALISHA SAINI,  
AGED 20 YEARS  
D/O.ABHAY KUMAR SAINI, NEAR RAILWAY CROSSING,  
ROOPBAS, ALWAR, RAJASTHAN-301001.
- 33 ADDL.R33 NISHTHA SINHA,  
AGED 21 YEARS  
D/O.UDAY KUMAR SINHA, SUMITAM GRIHAM VARIKA,  
AMBEDKAR PATH, BAILLY ROAD, PATNA, BIHAR-  
800025.
- 34 ADDL.R34 NIKITA,  
AGED 19 YEARS  
D/O.PARAMVIR SINGH, HOUSE NO.289, SEC.23, HUDA,  
BHIWANI, HARYANA-127021.

- 35 ADDL.R35 DONA KATHRAM JOSEPH,  
AGED 20 YEARS  
D/O.JOSEPH JOSEPH, VELIYIL HOUSE, C.M.C., 28,  
CHERTHALA, ALAPPUZHA DISTRICT-688524.
- 36 ADDL.R36 GOWRI KRISHNA D.,  
AGED 20 YEARS  
D/O.PRADEEP, POOJA, MOOZHI, PANAVAOOR P.O.,  
THIRUVANANTHAPURAM-695568.
- 37 ADDL.R37 CHANDANA SURESH,  
AGED 21 YEARS  
D/O.BEENA, ANAPPALLIL NIVARTHIL, PATTANAKKAD  
P.O., CHERTHALA, ALAPPUZHA DISTRICT-688524.
- 38 ADDL.R38 MISHMA SUSAN ABRAHAM,  
AGED 18 YEARS  
D/O.ABRAHAM CHACKO, AYKARAYIL HOUSE, MANTHANAM  
P.O., KUNNANTHANAM, THIRUVALLA-689581.
- 39 ADDL.R39 METILDA BABYCHAN,  
AGED 20 YEARS  
D/O.C.A.BABYCHAN, CHACKKAPPILLIL HOUSE,  
PANGARAPPILLY P.O., CHELAKKARA, THRISSUR-  
682314.
- 40 ADDL.R40 NAMITHA K. REJI,  
AGED 19 YEARS  
D/O. REJI JOSEPH, KANIYARAKATH HOUSE,  
KOORACHUNDU P.O., KOZHIKODE-673527.
- 41 ADDL.R41 K.S.CHITHRA,  
AGED 18 YEARS  
D/O.K.R.SASIDHARAN NAIR, KUNNATHU HOUSE,  
THONNALOOR, PANDALAM-689501.
- 42 ADDL.R42 SAYANA SUNNY,  
AGED 19 YEARS  
D/O.SUNNY T.O., THEKKANATH HOUSE, MAMBRA P.O.,  
WEST KORATTY, THRISSUR DISTRICT-680308.

-: 84:-

- 43 ADDL.R43 GADHA A.J.,  
AGED 20 YEARS  
D/O. ANILKUMAR V., SOUPARNIKA, ARIVANTHUMPARA,  
KADAKKAL P.O., KOLLAM-691536.
- 44 ADDL.R44 LIBY P. BABY,  
AGED 20 YEARS  
D/O.BABY P.O., PUTHERKUDY HOUSE, KOOVAPPADY  
P.O., PERUMBAVOOR, ERNAKULAM DISTRICT-683542.
- 45 ADDL.R45 LOIATHA ELERA ABIRAL THOMAS,  
AGED 20 YEARS  
D/O.M.S.ABRAHAM SKRIA, KUTHIRAMOTTATHIL HOUSE,  
KOLENCHERRY, ERNAKULAM, 682311.
- 46 ADDL.R46 IREN ELIZABET JIM,  
AGED 19 YEARS  
D/O.JIM JOSE, KOMBAN HOUSE, ULICKAL P.O.,  
KANNUR-670705.
- 47 ADDL.R47 AMALA MERIN JOHN,  
AGED 19 YEARS  
D/O.P.A.JOHN, PANTHALANICKAL HOUSE, THODUPUZHA-  
685584.
- 48 ADDL.R48 ASWINI JOSE,  
AGED 19 YEARS  
D/O. JOSE V. THOMAS, VADAKKEMULANJINAL HOUSE,  
VATTIYAMTHODE P.O., KANNUR-670705.
- 49 ADDL.R49 THANUJA L. MONI,  
AGED 18 YEARS  
D/O.S.T.MONI, THANIYA NIVA, PAYATTUVILA P.O.,  
THIRUVANANTHAPURAM-695501.
- 50 ADDL.R50 BIYA PAUL,  
AGED 20 YEARS  
D/O. P.V.POULOSE, PARECATIL HOUSE, THURAVOOR  
P.O., ANGAMALY, ERNAKULAM DISTRICT, PIN-683572.
- 51 ADDL.R51 TWINKLE ANDREW,  
AGED 20 YEARS  
D/O.M.V.ANDREW, MUNDADAN HOUSE, ANGAMALY,  
ERNAKULAM, PIN-683572.

-: 85:-

- 52 ADDL.R52 ANAMIKA M.M. ,  
AGED 20 YEARS  
D/O.RAMACHANDRAN, MAKKOOTTATHIL MEETHAL,  
CHOMBALA P.O., AZHIYOOR VADAKARA, KOZHIKODE,  
PIN-673308.
- 53 ADDL.R53 SONIA LOUIS,  
AGED 19 YEARS  
D/O. LOUIS K.D., KALAPARAMBIL HOUSE, PARAPPURAM  
P.O., KANJOOR, KALADY, ERNAKULAM DISTRICT-  
683575.
- 54 ADDL.R54 ANGEL MARY K.J. ,  
AGED 20 YEARS  
D/O.JACOB K.A. , KURUTHUKULANGARA HOUSE,  
KANDASSANKADAVU P.O., THRISSUR-680613.
- 55 ADDL.R55 ANGEL ANN CHACKO,  
AGED 19 YEARS  
D/O.P.T.CHACKO, PUTHENCHIRA HOUSE, MALLOOSSERY  
P.O., KOTTAYAM-686041.
- 56 ADDL.R56 AMMU JO,  
AGED 19 YEARS  
D/O.JOHN JO THOMAS, KANNUMKULAMBIL HOUSE, KOZHA  
P.O., KURVILANGAD, KOTTAYAM-686636.
- 57 ADDL.R57 AMBRITHA MADHU,  
AGED 19 YEARS  
D/O.MADHU SASIDHARAN, HOUSE NO.10, BLOCK 34,  
POCKET-7, SECTOR-82, NOIDA, UTTAR PRADESH, PIN-  
201304.
- 58 ADDL.R58 AMMU BABU,  
AGED 23 YEARS  
D/O.BABU M.P. , MADAPURAKKAL HOUSE, 34, PUNNAD  
P.O., VIA IRITTY, KANNUR-670703.
- 59 ADDL.R59 AMANDA ROSE THOMAS,  
AGED 21 YEARS  
D/O.P.S.THOMAS, PARACKAL HOUSE, KUTHUKUZHY,  
KOTHAMANGALAM, ERNAKULAM-686691.

-: 86:-

- 60 ADDL. R60 AMALA K. JOSEPH,  
AGED 19 YEARS  
D/O. DR. JOSEPH K.C., KALAPURAKKAL HOUSE,  
MAVANAD P.O., KOZHIKODE-673008.
- 61 ADDL. R61 ANNIE ALEX ANATHANAM,  
AGED 19 YEARS  
D/O. ALEX MATHEW, FLOWER MOUNT ANATHANAM HOUSE,  
KANJIRAPPALLY P.O., KOTTAYAM, PIN-686507.
- 62 ADDL. R62 IRENE CHANTHIAM,  
AGED 19 YEARS  
D/O. DR. JINU GEORGE, CHANTHIAM HOUSE,  
KOLENCHERY P.O., ERNAKULAM DISTRICT, PIN-  
682311.
- 63 ADDL. R63 JENITT MARIA AJU,  
AGED 18 YEARS  
D/O. AJU GEORGE, PARACKAMANNIL AKKARA,  
EDAPARIYARAM P.O., ELANTHOOR, PATHANAMTHITTA  
DISTRICT-689643.
- 64 ADDL. R64 JERLIN MARIA PRASAD,  
AGED 20 YEARS  
D/O. ADVOCATE K. PRASAD, SNEHA JYOTHI,  
MANAMPUZHA, KADAMPANAD SOUTH P.O.,  
PATHANAMTHITTA -691552.
- 65 ADDL. R65 ALKA JOY,  
AGED 19 YEARS  
D/O. JOY JOSEPH, KARUKAYIL HOUSE, SAHAKARANA  
ROAD, LANE NO.4, VYTILO P.O., KOCHI-682019.
- 66 ADDL. R66 SHEEBA RENJAN,  
AGED 19 YEARS  
D/O. RENJAN KURUVILLA, KADEN THURUTHEL HOUSE,  
VADAVATHOOR P.O., KOTTAYAM-686010.
- 67 ADDL. R67 ALEENA JOSE,  
AGED 19 YEARS  
D/O. JOSE VARKEY, CHENAOUTHUTTU HOUSE, CHELAD  
P.O., KOTHAMANGALAM-686681.

-: 87:-

- 68 ADDL.R68 JEEVA MARIA REJI,  
AGED 19 YEARS  
D/O.REJIMON CHACKO, MATTATHIL HOUSE,  
PARIYAPURAM P.O., MALAPPURAM-679321.
- 69 ADDL.R69 AKHILA K.S.,  
AGED 20 YEARS  
D/O.SALI THOMAS, KANIYAMPADIKKAL HOUSE,  
KUMARAMPUTHUR P.O., MANNARKKAD, PALAKKAD-  
678583.
- 70 ADDL.R70 AISWARYA ANNA SURESH,  
AGED 18 YEARS  
D/O. DR.SURESH D., PROVIDENCE GANDHIJI NAGAR,  
ALAYAMON P.O., ANCHAL, KOLLAM-691306.
- 71 ADDL.R71 ADHEENA ROSE BABU,  
AGED 20 YEARS  
D/O.OUSEPH BABU, PULLOKARAN HOUSE, MURIYAD  
P.O., THRISSUR-680683.
- 72 ADDL.R72 AISWARYA TOM,  
AGED 20 YEARS  
D/O. TOMY JOHN, MUNDAKKATHARAPPEL HOUSE,  
KARUVANICHAL P.O., KANNUR-670571.
- 73 ADDL.R73 PHEBA ANIL,  
AGED 20 YEARS  
D/O. ANIL KUMAR, S.K.COTTAGE, NAINAMKONAM,  
PANACHAMOODU P.O.,  
THIRUVANANTHAPURAM DISTRICT-695505.
- 74 ADDL.R74 PARVATHY R.K.,  
AGED 20 YEARS  
D/O.RABI M., VAISHNAVAM, VALIYAVILA, UCHAKKADA  
P.O., THIRUVANANTHAPURAM-695506.

-: 88:-

75 ADDL. R75 NATHANIYA THANNAN,  
AGED 20 YEARS  
D/O. ELDHO T.M., THANNAMKUZHIYIL HOUSE,  
PERINGALA P.O., PADATHIKKARA-683565. ADDITIONAL  
R5 TO R75 ARE IMPEADED AS PER ORDER DATED  
09.03.2020 IN I.A.NO.2/2020.

R1, ADDLR3 BY SRI. M.S. ASIF SPL GP  
R2 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R4 BY ADV. KALEESWARAM RAJ  
R4 BY ADV. SRI.VARUN C.VIJAY  
R4 BY ADV. KUM.A.ARUNA  
R4 BY ADV. KUM.THULASI K. RAJ  
R4 BY ADV. SMT.RIYA RAYMOL IYPE  
R4 BY ADV. SMT.MAITREYI SACHIDANANDA HEGDE  
R5 - 75 BY ADV. LEGITH T.KOTTAKKAL

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.21123 OF 2019(M)

PETITIONER:

PRINCIPAL,  
DR.S.M.C.S.I MEDICAL COLLEGE, KARAKKONAM,  
THIRUVANANTHAPURAM-695504

BY ADVS.  
SRI.S.SREEKUMAR (SR.)  
SRI.P.MARTIN JOSE  
SRI.P.PRIJITH  
SRI.THOMAS P.KURUVILLA  
SRI.AJAY BEN JOSE  
SRI.MANJUNATH MENON  
SHRI.HARIKRISHNAN S.

RESPONDENTS:

- 1 STATE OF KERALA,  
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT  
OF KERALA, SECRETARIAT, THIRUVANANTHAPURAM-  
695001
- 2 THE FEE REGULATORY COMMITTEE FOR  
MEDICAL EDUCATION IN KERALA, REPRESENTED BY ITS  
MEMEBER SECRETARY, T.C.15/1553-4, PRASANTHI  
BUILDINGS, M.P.APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM-695014

-: 90:-

- 3 THE CHAIRMAN  
THE FEE REGULATORY COMMITTEE FOR MEDICAL  
EDUCATION IN KERALA, T.C.15/1553-4, PRASANTHI  
BUILDING, S M.P.APPAN ROAD, VAZHUTHACAUD,  
THIRUVANANTHAPURAM-695014.
- 4 THE COMMISSIONER FOR ENTRANCE EXAMINATIONS,  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
THIRUVANANTHAPURAM-695001
- 5 ADDL.R5-PARENTS ASSOCIATION OF MEDICAL STUDENTS  
(PAMS),  
REG.NO.TC/1401/2018, REPRESENTED BY ITS GENERAL  
SECRETARY, VASANTHI BUILDING, ROOM NO.1, TC  
94/2730, PATTOOR, VANCHIYOOR P.O.,  
THIRUVANANTHAPURAM - 695 034.  
  
IS IMPEADED AS ADDITIONAL R5 AS PER ORDER  
DATED 19/2/2020 IN IA 1/2019 IN WPC 21123/2019.
- 6 ADDL.R6 NEERAJ EIPE MATHEW,  
AGED 21 YEARS, CHURCH VIEW, NEAR CSI CHURCH,  
MAVELIKKARA, ALAPPUZHA DISTRICT.
- 7 ADDL. R7-GAUTAM P.,  
AGED 21 YEARS, SIMLIA, L.M.S.JUNCTION, ATTINGAL  
P.O., THIRUVANANTHAPURAM.
- 8 ADDL.R8-NITHIN VARGHESE,  
AGED 21 YEARS, VALETH THOPPIL, PIRALASSERY  
P.O., CHENGANNUR, ALAPPUZHA DISTRICT.
- 9 ADDL.R9-ANU S.JOSEPH,  
AGED 19 YEARS, HOUSE NO.434, ULOOR MEDICAL  
COLLEGE P.O., THIRUVANANTHAPURAM.
- 10 ADDL.R10-ARJUN SURENDRAN,  
AGED 21 YEARS, KULATHUMKAL HOUSE, ERUVELI,  
CHOTTANIKKARA, ERNAKULAM.
- 11 ADDL.R11-JEEV STEPHEN MARTIN,  
AGED 21 YEARS, CHERUMADATHIL HOUSE,  
MULAMKUNNATHUKAVU, THRISSUR.

-: 91:-

- 12 ADDL.R12-ROSHAN PRAKASH,  
AGED 20 YARS, S/O.PRAKASH ROBERT, BAINS  
COMPOUND, NANDHANCOD, KAWADIAR P.O.,  
THIRUVANANTHAPURAM.
- 13 EDWIN J.STUVERT,  
AGED 22 YEARS, S/O.J.SUVERT, EDWIN NIVAS,  
NANDOORKONAM, CHEMPAZHANTHY P.O.,  
THIRUVANANTHAPURAM.
- 14 ADDL.R14-FEMIN STALIN D.C.,  
AGED 22 YEARS, S/O.DEVADATHAN, CHRIST VILLA  
KALLIYOOR, PALLICHAL P.O., THIRUVANANTHAPURAM.
- 15 ADDL.R15 - BINI J.P.,  
AGED 20 YEARS, D/O.JUSTIN, JAYARAJ S., ARAMAM,  
THOTTAMPARA, KATTAKADA P.O.,  
THIRUVANANTHAPURAM.
- 16 ADDL.R16 - SRUTHI KOLOTHODI,  
AGED 22 YEARS, D/O.SURESH BABU, THANIKKAL,  
KODUR P.O., MALAPPURAM.
- 17 ADDL.R17 - ANKITA ROY,  
AGED 22 YEARS, D/O.ROY JOSEPH, MODAYIL HOUSE,  
MUTTAMBALAM P.O., KOTTAYAM.
- 18 ADDL.R18 - JINCY J.S.BEN,  
D/O.JIMMY D.B., PRANAVAM, J.S.COTTAGE,  
PUTHENKADA, PARASSALA, THIRUVANANTHAPURAM.
- 19 ADDL.R19 - GAYATHRI S.,  
D/O.SURESH BHASKAR, NIKUNJAM, ERAM, CHATHANNOOR  
P.O., KOLLAM.
- 20 ADDL.R20 - BEATRICE ELIZEBETH,  
AGED 21 YEARS, D/O.PAUL JOSEPH, VADAKKAN HOUSE,  
MALA P.O., THRISSUR.
- 21 ADDL.R21 - AISWARYA VIJAYAN A.,  
AGED 20 YEARS, D/O.VIJAYAN D., BETHEL BHAVAN,  
NEAR CSI CHURCH, NELLIMOOD, THIRUVANANTHAPURAM.

-: 92:-

- 22 ADDL.R22 - VIVEK R.ANAND,  
AGED 21 YEARS, S/O.V.SADANANDAN, CHRIST NIVAS,  
PARANIYAM, POOVAR, THIRUVANANTHAPURAM.
- 23 ADDL.R23 - AJESH S.J.,  
AGED 21 YEARS, S/O.SURESH KUMAR L., S.J.NIVAS,  
VIZHINJAM P.O., THIRUVANANTHAPURAM.
- 24 ADDL.R24 - AKSHAY S.S.,  
AGED 21 YEARS, S/O.SURESH KUMAR J., NILAVU,  
MULAYMCODE, KATTAKADA P.O., THIRUVANANTHAPURAM.
- 25 ADDL.R25 - BINNY Y.DAS,  
AGED 21 YEARS, S/O.N.YESUDASAN, VASANTHAM,  
CHAVADY, PULLUVILA P.O., THIRUVANANTHAPURAM.
- 26 ADDL.R26 -DHAWB,  
AGED 21 YEARS, S/O.JAYMBER J., AMARAVILA P.O.,  
THIRUVANANTHAPURAM.
- 27 ADDL.R27 - ANSON STEPHEN,  
AGED 23 YEARS, S/O.STEPHENSON D., WESTLAND  
COTTAGE, MANCHA, NEDUMANGAD P.O.,  
THIRUVANANTHAPURAM.
- 28 ADDL.R28-SIBI SKARIA,  
AGED 22 YEARS, S/O.SKARIA V., THUNDIL SALEM  
BHAVAN, PERUMPUZHA P.O., KUNDARA - 691 504.
- 29 ADDL.R29 - ANJANA SUDHAN,  
AGED 21 YEARS, D/O.B.SUDHAKARAN PILLAI,  
G.S.MANDIRAM, PARAVUR P.O., KOLLAM.
- 30 ADDL.R30 - IRENE S.,  
AGED 21 YEARS, D/O.STEPHEN IMMANUEL I., NO.1  
DANIEL THOMAS STREET, PALAYAMKOTTAI,  
TIRUNELVELI - 627 002.
- 31 ADDL.R31 - ROSHIA IRENE HANNAH S.,  
AGED 20 YEARS, D/O.SELWYN RAJA KUMAR G., 41 J.,  
KAMARAJ NAGAR, SALAI STREET, SINDHUPOONDURAI,  
TIRUNELVELI - 627 001.

-: 93:-

- 32 ADDL.R32 - ELSA THANKACHAN,  
AGED 21 YEARS, KOCHUKUDIYIL HOUSE,  
THRIKKALATHOOR P.O., MUVATTUPUZHA, ERNAKULAM  
DIST.
- 33 ADDL.R33 - ANCY S.R.,  
AGED 20 YEARS, D/O.SOLOMON S., SONI BHAVAN,  
VIRLY, UCHAKKADA, THIRUVANANTHAPURAM.
- 34 ADDL.R34 -KAVYA M.,  
AGED 19 YEARS, D/O.M.K.UNNIKRISHNAN, FLAT 7D,  
ASSET CITY BAY, CHATHARI, ERNAKULAM.
- 35 ADDL.R35 - ATHUL S.L.,  
AGED 20 YEARS, S/O.STEPHENSON S., CHARIVUVILA  
HOUSE, KAVALAKULAM, KODANGAVILA P.O.
- 36 ADDL.R36 - RESHMA SOMAN,  
AGED 21 YEARS, D/O.SMAN G.P., PUTHENPURACKAL,  
MATHILBHAGOM, THIRUVALLA.
- 37 ADDL.R37 - GREESHMA M.C.,  
AGED 27 YEARS, D/O.G.MADHU KUMAR, MADHURIMA,  
MRA-90, LAVANYA LANE, MOOLAVILAKOM, VANCHIYOOR  
P.O., THIRUVANANTHAPURAM.
- 38 NIKHILA M.J.,  
AGED 21 YEARS, D/O.MOHANAN D., NIKHILAM,  
NALLEZHUTHU JUNCTION, CHAVARA P.O., KOLLAM.
- 39 ANNIE A.LAL,  
AGED 20 YEARS, D/O.LAL VARGHESE, WIN COTTAGE,  
KAKKAMOOLA, KALLIYOOR P.O.
- 40 ADDL.R40 - KESIYA SALMON,  
AGED 20 YEARS, D/O.SALMON K.B., MADHURIMA  
COTTAGE, PUZHAVATHU, CHANGANACHERRY, PIN - 686  
101.
- 41 ADDL.R41 - SNEHA J.,  
AGED 21 YEARS, D/O.JAYAN JOSEPH, J.J.HOUSE,  
GANDHINAGAR, CHULLIMANOOR, NEDUMANGAD,  
THIRUVANANTHAPURAM.

-: 94:-

- 42 ADDL.R42 - PRASEETHA NAIR,  
AGED 21 YEARS, D/O.PRABHAKARAN NAIR C., CHOTHI,  
KUDAYAL, KUDAYAL P.O.
- 43 ADDL.R43 - LIMA VIJAYAN,  
AGED 21 YEARS, D/O.VIJAYAN C., LIME VILLA,  
B.P.NAGAR, PEYAD P.O., THIRUVANANTHAPURAM.
- 44 ADDL.R44 - RESHMA R.,  
AGED 21 YEARS, D/O.RAJEEV KUMAR L.R.,  
T.C.11/364, LALITHA NIVAS, DEVASWOM BOARD  
JUNCTION, KOWDIAR P.O., THIRUVANANTHAPURAM.
- 45 ADDL.R45 - BINUJA B.R.,  
AGED 20 YEARS, D/O.BABU C., BINUSREE,  
SANTHIPURAM, MULOOR P.O., PIN- 695 521.
- 46 ADDL.R46 -SONIA,  
AGED 21 YEARS, D/O.ALEX P.VARGHESE, SHELTER,  
VIKAS NAGAR - 166, POLYATHODU, KOLLAM - 691  
021.
- 47 ADDL.R47 - J.JESHANA DORCUS,  
AGED 19 YEARS, D/O.S.JEBENTH, KRA 121, SREEKALA  
COMPOUND, SREE NAGAR, AMARAVILA P.O.,  
THIRUVANANTHAPURAM.
- 48 ADDL.R48 - TREETHU L.R.,  
AGED 22 YEARS, D/O.RETNAKARAN T., GEETHANJALI,  
SNAN COVIL ROAD, BALARAMAPURAM,  
THIRUVANANTHAPURAM.
- 49 ADDL.R49 - PRASANTHI J.L.,  
AGED 21 YEARS, D/O.JOHNSON M., PRAISE ILLA,  
CHEMBOOR, OTTASEKHRAMANGALAM P.O., KATTAKADA,  
THIRUVANANTHAPURAM.
- 50 ADDL.R50 - LIMAYA SAJITH,  
D/O.SAJITH C.RAJ, C.R.BHAVAN, CHAMPA,  
NEYYATTINKARA, THIRUVANANTHAPURAM.
- 51 ANJITHA S.PAUL,  
AGED 20 YEARS, D/O.S.PAUL RAJ, BETHESDA, CHANI,  
KANJIRAMKULAM P.O., THIRUVANANTHAPURAM.

-: 95:-

- 52 ADDL.R52 - APARNA SURESH,  
AGED 21 YEARS, D/O.SURESHKUMAR S., KAMALALAYAM,  
MEVADA P.O., KOTTAYAM.
- 53 ADDL.R53 -RAHILA,  
AGED 21 YEARS, D/O.AHAMED KUTTY,  
THIRUNNAVAYAKALATHIL KARUVATTIL HOUSE,  
ATHAVANAD P.O., MALAPPURAM, PIN- 676 301.
- 54 ADDL.R54 -PARVATHI R.,  
AGED 21 YEARS, D/O.M.HARIKUMAR, LEKSHMI BHAVAN,  
PETTAH P.O., THIRUVANANTHAPURAM.
- 55 ADDL.R55 - AMMU S.,  
AGED 21 YEARS, D/O.ANILKUMAR S., SREEMANDIRAM,  
KUDUMBASREE NAGAR, ASHRAMAM SOUTH P.O., KOLLAM.
- 56 ADDL.R56 - NIMISHA P.,  
AGED 21 YEARS, D/O.SELVARAJ B.J., M.S.COTTAGE,  
MARKET JUNCTION, VELLANAD P.O.,  
THIRUVANANTHAPURAM.
- 57 ADDL.R57 - DEVIKA S.S.,  
AGED 21 YEARS, D/O.SARATHCHANDRAKUMAR C.S.,  
SOPANAM, CHOWALLOOR ROAD, VILAPPILSALA P.O.,  
THIRUVANANTHAPURAM.
- 58 ADDL.R58 - RHEA ELIZABETH GEORGE,  
AGED 21 YEARS, D/O.SANTHOSH GEORGE JACOB,  
SKYLINE PACKDALE, FLAT NO.4B, SASTRI ROAD,  
KOTTAYAM.
- 59 ADDL.R59 - SNEHA SATHYA,  
AGED 21 YEARS, D/O.SATHYARAJ D., SATHYA BHAVAN,  
ADUMANCADU, PARASUVAIKKAL P.O.,  
THIRUVANANTHAPURAM.
- 60 ADDL.R60 -JUITA TRESA TOMY,  
AGED 21 YEARS, D/O.TOMY ZACHARIA, VILLA 20,  
MATHER GREEN COUNTRY, KAKKANAD, ERNAKULAM.
- 61 ADDL.R61 - ARYA SURESH,  
AGED 20 YEARS, D/O.B.M.SURESHKUMAR, SURYASREE,  
PUTHUKONAM, KADAKKAL P.O., THIRUVANANTHAPURAM.

-: 96:-

- 62 ADDL.R62 - ARSHA V.J.,  
AGED 21 YEARS, D/O.K.JAYAKUMAR, UTHRADAM,  
SHIVANAGAR, CHIRYINKEEZHU, THIRUVANANTHAPURAM.
- 63 ADDL.R63 - MEEKHA JOHNS,  
AGED 20 YEARS, D/O.S.JUSTIN JOHNS, J.J.NIVAS,  
THOZHUKKAL, NEYYATTINKARA, THIRUVANANTHAPURAM.
- 64 ADDL.R64 - GEETHU S.VINOD,  
AGED 20 YEARS, D/O.THAMPI VINOD RAJ, CHELLA  
BHAVAN, KESTON ROAD, VELLAYAMBALAM,  
THIRUVANANTHAPURAM.
- 65 ADDL.R65 - STENY M.SURESH,  
AGED 21 YEARS, D/O.SURESH KUMAR K.R.,  
PRATHYASHA, VETTIKONAM, MANIKANTESHWARAM P.O.,  
THIRUVANANTHAPURAM.
- 66 ADDL.R66-NICOLE ELSIE FLETCHER,  
AGED 20 YEARS, D/O.SATHISH WILLIAN FLETCHER,  
ROCKHOLM, INDIRA NAGAR, PEROORKADA,  
THIRUVANANTHAPURAM.
- 67 ADDL.R67 - PRADISHYA P.,  
AGED 19 YEARS, D/O.MR.T.PREM, PANAVALAI,  
MANITHOORKURICHY, KATTATHURAI POST,  
KANYAKUMARI DIST.
- 68 ADDL.R68 - DORA ELSA CHERIAN,  
AGED 20 YEARS, D/O.CHERIAN ABRAHAM,  
KANJIRATHUMOOTIL HOUSE, KOTTANAD P.O.,  
MALLAPPALLY, PATHANAMTHITTA DISTRICT.
- 69 ADDL.R69 - HALA MAJEED,  
AGED 22 YEARS, D/O.PARAPPATHIL ADBUL MAJEED,  
PARAPPATHI HOUSE, PONMUNDAM P.O.
- 70 ADDL.R70 - ANNIE K.SHERIN,  
AGED 20 YEARS, D/O.SAJIKUMAR, THUSHARA, CONVENT  
ROAD, NEYYATTINKARA, THIRUVANANTHAPURAM.
- 71 ADDL.R71 - VINCY VICTOR,  
AGED 21 YEARS, D/O.VICTOR JOSEPH, ADEN,  
PARAMUGAL, KALLAYAM P.O., THIRUVANANTHAPURAM.



-: 97:-

- 72 ADDL.R72 - JUANA ELSIE SIMSON,  
AGED 19 YEARS, D/O.SIMON SOMRAJ J.D., JYOTHI,  
PARAKKANDI, KANNUR -1.
- 73 ADDL.R73 - ANGEL JASMIN S.J.,  
AGED 21 YEARS, D/O.SAM JOHNS J.M., EBIN GARDEN,  
MUTTAKKADU, PERUMPAZHTHOOR P.O., NEYYATTINKARA,  
THIRUVANANTHAPURAM.
- 74 ADDL.R74 - RHEMA MENURAH J.,  
AGED 20 YEARS, D/O.JOHN THIRUVADIGAL, NO.6A,  
SUNDARAR STREET, NEW PERUNGALATHUR,  
CHENNAI - 63.
- 75 ADDL.R75 - SNEHA SUGU,  
AGED 21 YEARS, D/O.SUGU MATHEW, CHIRAKAROTTU  
HOUSE, OONNUKAL P.O., OMALLOOR, PATHANAMTHITTA.
- 76 ADDL.R76 - CHANDRA LEKSHMI S.,  
AGED 20 YEARS, D/O.CHANDRA BABU S., JYOTHI  
LEKSHMI, ALATHARACKAL, AMARAVILA P.O.
- 77 ADDL.R77- AMANA ANEZ,  
AGED 19 YEARS, DAUGHTER OF ANEZ K.P.,  
KANHIRATHINGAL HOUSE, MARIKUNNU P.O.,  
KOZHIKODE - 12.
- 78 ADDL.R78 - ATHIARA K.,  
AGED 18 YEARS, D/O.DAS N., KARIVEETIL HOUSE,  
CHERUMUNDASSERRY P.O., AMBALAPPRA, OTTAPALAM,  
PALAKKAD.
- 79 ADDL.R79 - NEHA MERIN THOMAS,  
AGED 19 YEARS, D/O.THOMAS T.SAMUEL,  
THENGUMCHERIL HOUSE, MEKOZHORE P.O.,  
PATHANAMTHITTA DISTRICT.
- 80 ADDL.R80 - MILANA SAJU,  
AGED 19 YEARS, D/O.SAJU P.G., OCEANUD MAPLE,  
EDAPPALLY, ERNAKULAM.
- 81 ADDL.R81 - LAKSHMI P.PRASANNAN,  
AGED 19 YEARS, D/O.O.PRASANNA KUMAR, ANTHALIL  
THARAYIL, CHEPPAD P.O., ALAPUZHA.

-: 98:-

- 82 ADDL.R82 - ROSHNI MATHEW,  
AGED 19 YEARS, D/O.C.D.MATHEW, CHOKKAMTHAYIL,  
CHENNITHALA P.O., MAVELIKKARA, ALAPPUZHA.
- 83 ADDL.R83 - ANJU M.S.,  
AGED 19 YEARS, D/O.SHINE M.B., MANGALATH HOUSE,  
POOKOTTUMPADAM P.O., NILAMBUR, MALAPPURAM.
- 84 ADDL.R84 - CHRISTY SARA JOHNIKUTTY,  
AGED 17 YEARS, D/O.M.P.JOHNIKUTTY, MANATTU  
HOUSE, CHERUKOLE P.O., PATHANAMTHITTA.
- 85 ADDL.R85 - ANJITHA B.,  
AGED 19 YEARS, D/O.BALAKRISHNAN P., PUTHAN  
HOUSE, S.N.NAGAR, MALAMPUZHA, PALAKKAD.
- 86 ADDL.R86 - ELSA MARIAM MATHEW,  
AGED 19 YEARS, D/O.FR.MATHEW P.DANIEL,  
PULIVELIL HOUSE, PERINGOTTACKAL P.O., KONNI,  
PATHANAMTHITTA.
- 87 ADDL.R87 - ERIA KURIACHAN,  
AGED 18 YEARS, D/O.T.A.KURIACHAN, THEKKEKUNNEL  
HOUSE, K.S.R.T.C.KOTHAMANGALAM P.O., ERNAKULAM.
- 88 ADDL.R88-DAYANA ROY,  
AGED 19 YEARS, D/O.ROY ABRAHAM, KOCHUPURAYIL  
HOUSE, KUNNONNY P.O., POONJAR SOUTH, KOTTAYAM.
- 89 JECILYN ROY,  
AGED 19 YEARS, D/O.ROY V.J. AND BINDHU K.ROY,  
VILAYIL HOUSE, VETTICODE P.O., ALAPPUZHA.
- 90 ADDL.R90 - DRISHYA A.,  
AGED 20 YEARS, D/O.PURUSHOTHAMAN K., DRISHYA  
NIVAS, KUDUKKIMATTU, KANHIRODE P.O., KANNUR -  
670 592.
- 91 ADDL.R91 - JIYA ELIZABETH JOOBAR,  
AGED 19 YEARS, D/O.JOOBAR JACOB, MOOLAKATTU  
HOUSE, ARPOOKARA WEST P.O., KOTTAYAM - 686 008.

-: 99:-

- 92 ADD.R92 -STABY BABY,  
AGED 20 YEARS, D/O.BABYKUTTY K., KALEELUVILA  
PUTHEN VEEDU, MYOLM P.O.,  
KOTTARAKKARA - 691 560.
- 93 ADDL.R93 - MILEENA S.TOM,  
AGED 19 YEARS, D/O.DR.L.THOMASKUTTY, B-7,  
CALICUT UNIVERSITY CAMPUS, UNIVERSITY OF  
CALICUT, THENHIPALAM, MALAPURAM, PIN- 673 635.
- 94 ADDL.R94 - DILHANOON SHOUKATHALI,  
AGED 20 YEARS, D/O.SHOKATHALI, AL-FATAR HOUSE,  
PERUVATTUR P.O., KOYILANDY, CALICUT.
- 95 ADDL.R95 - PANCHAMY SIMON,  
AGED 19 YEARS, D/O.SIMON A.J., ALOOR HOUSE,  
NAVAPANCHAMY, PERAMANGALAM P.O., THRISSUR.
- 96 ADDL.R96 - MERIN MARY N.P.,  
AGED 18 YEARS, D/O.PETER ANTONIO N.K.,  
NELANKAVIL HOUSE, CHOWANNUR P.O.,  
KUNNAMKULAM, THRISSUR.
- 97 AADDL.R97 - YASNA VERMA,  
AGED 20 YEARS, D/O.AJIT KUMAR VERMA, COTTAGE -  
26, BEHIND REGALIA HEIGHTS SHIPRA INDIRAPURAM,  
GHAZIABAD.
- 98 ADDL.R98 - JANHAVI SRIVASTAVA,  
AGED 20 YEARS, D/O.OM SHANKER SRIVASTAVA, 515,  
GOKUL COLONY, BEHIND KHANNA LODGE, GORAKHPUR.
- 99 ALMA JOB C.,  
AGED 18 YEARS, D/O.C.K.JOB, CHIRIYANKANDTH  
HOUSE, PAVARATTY P.O., THRISSUR DIST.
- 100 ADDL.R100 - RIYA JOSE P.,  
AGED 19 YEARS, D/O.P.F.JOSE, PUTHOOR HOUSE,  
MULLASSERY P.O., THRISSUR DISTRICT.
- 101 ADDL.R101 - HANET E.JOLLY,  
AGED 19 YEARS, D/O.JOLLY D.J., EDAKKALATHOOR  
HOUSE, PAVARATTY P.O., THRISSUR DISTRICT.

-: 100:-

- 102 ADDL.R102 - ANNIE TREESA MANOJ,  
AGED 19 YEARS, D/O.MANOJ C.GEORGE, CHEMPANAYIL  
HOUSE, PATHIRIKODE P.O., MELATTUR VIA.,  
MALAPPURAM.
- 103 ADDL.R103 - THANIMA THANKACHAN,  
AGED 19 YEARS, D/O.V.L.THANKACHAN,  
VELLARINGATTU HOUSE, KOTTARAM NAGAR, CUTCHERY  
P.O., KOLLAM.
- 104 ADDL.R104 - ROSE JAY,  
AGED 19 YEARS, D/O.JAY THOMAS, 3A3, KENT GLASS  
HOUSE, KANIYAMPUZHA ROAD, VYTILA,  
KOCHI - 682 019.
- 105 ADDL.R105 - MEGHA MANOHAR,  
D/O.MANO HAR DAS, SHALOM, NAVBHARATH NAGAR,  
KAROTHUKUNNU, MUPPATHADAM P.O.,  
ALUVA - 683 110.
- 106 ADDL.R106 -AISWARYA S.NAIR,  
AGED 19 YEARS, D/O.BIJU R., USHUS, T.C.6/2156,  
SREE CHITHIRATIRUNAL NAGAR, THURUVAICKAL P.O.,  
THIRUVANANTHAPURAM - 695 011.
- 107 ADDL.R107-ANGELIN PRIYA BIJU,  
AGED 19 YEARS, D/O.BIJU P.JOSEPH, CHEPPILA,  
PUTHENPARAMBIL, RAMANKARY, ALAPPUZHA.
- 108 ADDL.R108-DIVYA K.DONSTON,  
AGED 19 YEARS, D/O.DONSTON K., BHAKTHIVILASAM  
POLICE QUARTERS, NO.G-26, DPI JUNCTION,  
JAGATHY, THIRUVANANTHAPURAM.
- 109 ADDL.R109 - BEN SAM,  
AGED 19 YEARS, S/O.SAM JACOB, UPASANA,  
ARALUMOODU, NEYYATTINKARA.
- 110 ADDL.R110 - MUHAMMED FAYZ,  
AGED 20 YEARS, S/O.ABDUL MAJEED, VATHUKKAL  
PARAMBATH, MERUPUTTA P.O., KOZHIKODE.

-: 101:-

- 111 ADDL.R111- MUHAMMAD RAZIL,  
AGED 20 YEARS, S/O.ABDUL RAZAK, PAIRADUKKAM  
HOUSE, BALLA P.O., VIA AANDHASHRAM.
- 112 ADDL.R112 - MANU M.,  
AGED 18 YEARS, S/O.MOHANAN P., THACHAKKUDI VILA  
VEEDU, VANNIYACODE, PARASSALA P.O.,  
THIRUVANANTHAPURAM.
- 113 ADDL.R113 -VIPIN MATHEW,  
AGED 19 YEARS, S/O.MATHEW KURUVILLA, SRAKATHU  
HOUSE, VELOOR P.O., PAMPADY, KOTTAYAM.
- 114 ADDL.R114- EBIN EDWARD,  
AGED 21 YEARS, S/O.K.J.EDWARD, KUPPAKKAT HOUSE,  
ANJUMANA ROAD, MAMANGLAAM,  
EDAPPALLY P.O., ERNAKULAM.
- 115 ADDL.R115 -JELIN REJI,  
AGED 20 YEARS, S/O.REJI JOHN, LOVE PALACE,  
CHENGAMANDU, KOTTARAKKARA, KOLLAM.
- 116 ADDL.R116 - VARUN JOHN CHERIYAN,  
S/O.VINOD CHERIAN, MELETH HOUSE, ONNAMILA,  
A.M.ROAD, PERUMBAVOOR P.O.
- 117 ADDL.R117 SREEYESHKRISHNAN SHAJEEV,  
AGED 18 YEARS, S/O.SHAJEEV RAMACHANDRAN,  
KRISHNATHEERTHAM, NFARA 75 A, TRIPUNITHURA,  
ERNAKULAM.
- 118 ADDL.R118 - SUNIL GARER,  
S/O.NAND KISHOR GARER, GARERDE KI DHANI, KHADI  
BAGH, CHAMU, JAIPUR, RAJASTHAN.
- 119 ADDL.R119-SANDEEP,  
S/O.MUKESH KUMAR, 293/21, SAINI MOHALLA, JIND,  
HARYANA.
- 120 ADDL.R120-RAUSHAN KUMAR,  
S/O.AKHILESH KUMAR, CHAUDHARY, SITAMORHI,  
BIHAR.

-: 102:-

- 121 ADDL.R121 - ABHISHEK VISHNOI,  
S/O.RAJESH VISHNOI, LAXMAN NAGAR, GUMANIYO KI  
DHANI, CHADI, JODHPUR, RAJASTHAN.
- 122 ADDL.R122 - TUSHAR,  
S/O.SANDEEP CHAWLA, HOUSE NO.1500,SECTOR - 7,  
URBAN ESTATE, KURUKESHTRA, HARYANA.
- 123 ADDL.R123-RITWIK CHAUHAN,  
AGED 20 YEARS, S/O.AMLESHWAR SINGH, J-65 (FF) ,  
GAUTAM NAGAR, NEW DELHI - 110 049.
- 124 ADDL.R124-ROBIN PETER ROY,  
AGED 20 YEARS, S/O.ROY MANUEL, COMPANYKADAYIL,  
SAKTHIKULANGARA P.O., KOLLAM.
- 125 ADDL.R125 - MOHAMMED SABITH T.,  
AGED 20 YEARS, S/O.SEMEER V.P., THUCHOTH HOUSE,  
VILAKOTTUR, KANNUR.
- 126 ADDL.R126-ABHISHEK B.S.,  
AGED 20 YEARS, S/O.C.BHASKARAN, ABHINAVAM,  
PUTHUKKOTTU PARAMBATH HOUSE, CHELAKKAD P.O.,  
KOZHIKODE.
- 127 ADDL.R127 - CYRIL JOY,  
AGED 19 YEARS, S/O.K.V.JOY, RA-5, KALAPURAKKAL  
HOUSE, OPP.DAYA HOSPITAL, THRISSUR - 680 022.
- 128 ADDL.R128 - SHASHWAT KUMAR DUBEY,  
S/O.V.P.DUBEY, MANIKPUR, PARSHURAMPURI, NAKAU  
POST, KARHAL, MAINPURI, U.P. - 205 264.
- 129 ADDL.R129 - JOEL JONATHAN JACOB,  
AGED 18 YEARS, S/O.JACOB K.JACOB, BETHEL,  
KAIRALI NAGAR, MOOLEPADAM, KALAMASSERRY,  
ERNAKULAM.
- 130 ADDL.R130 - JUMAN AHMED,  
AGED 20 YEARS, S/O.DR.HAROON AHMED, JISHMA  
GARDENS, INDUSTRIAL ESTATE ROAD, MANJERI P.O.,  
MALAPPURAM.

-: 103:-

- 131 ADDL.R131 - SIJO J.S.,  
AGED 20 YEARS, S/O.JOHN VICTOR N., J.S.BHAVAN,  
KALLINGAL, ELLUVILA P.O., THIRUVANANTHAPURAM.
- 132 ADDL.R132 - MIDHUN M.P.,  
AGED 20 YEARS, S/O.MADHU S., CHETTIKULANGARA  
HOUSE, PARASALA P.O., THIRUVANANTHAPURAM.
- 133 ADDL.R133 - SARAH JOHN NALIATH,  
AGED 19 YEARS, D/O.JOY N.JOHN, NALIATH HOUSE,  
THAMARASSERY P.O., KOZHIKODE.
- 134 ADDL.R134 - ANEETTA JACOB,  
AGED 20 YEARS, D/O.AJAI JACOB, MAZHUPPELIL  
HOUSE, KATTANAM, PALLICKAL P.O., ALAPPUZHA  
DISTRICT.
- 135 AVANI U.S.,  
AGED 19 YEARS, D/O.UDAYAKUMAR T., ASWATHY,  
KARAMCODE P.O., KOLLAM.
- 136 ADDL.R136 - SHANVI S.,  
AGED 18 YEARS, D/O.SEBI D., VENUS MANDIR,  
MARKET ROAD, ATTINGAL, THIRUVANANTHAPURAM.
- ARE IMPLEADED AS ADDITIONAL R6 TO R136 AS PER  
ORDER DATED 19/2/2020 IN IA 3/2019 IN WP  
21123/2019.
- 137 ADDL.R137 - LIMA V.MOHAN,  
AGED 22 YEARS, D/O.A.MOHANDAS, PASTERPURAM,  
POOZHANADU, POOZHANADU P.O., OTTASEERYMANGALAM,  
THIRUVANANTHAPURAM - 695 125.
- 138 ADDL.R138- JULIA B.RAJ,  
AGED 20 YERS, D/O.RAJI, MUTHARAMKACHANI,  
KARAKKULAM P.O., THIRUVANANTHAPURAM - 695 564.
- 139 ADDL.R139 - ANJU S.B.,  
AGED 21 YEARS, D/O.BHYVANACHANDRAN P.,  
PADMANABHAM, PANGAPPARA NAGAR, PANGAPPARA P.O.,  
THIRUVANANTHAPURAM -695 581.

-: 104:-

- 140 ADDL.R140-JAYALEKSHMI L. ,  
AGED 22 YEARS, D/O.JAYAPRAKASH P. , LIJAY NIVAS,  
ERAM SOUTH, CHATHANNUR P.O. , ALAPUZHA - 679  
535.
- 141 ADDL.R141 - GOWRI PRASAD,  
AGED 20 YEARS, D/O.HARIPRAAD K.NAIR, KOIPURATHU  
NORTH, CHOOLEATHERUVU P.O. , ALAPUZHA - 690 506.
- 142 ADDL.R142 - VRINDHA M. ,  
AGED 22 YEARS, D/O.RAVICHANDRAN V. , INDIA K.B.  
B2, APARTMENTS, PARAKOTTE LANE, PATTURAIKAL,  
THRISSUR - 680 022.
- 143 ADDL.R143 - NAMITHA C.SOJAN,  
AGED 21 YEARS, D/O.SOJAN A. , SHALOM GHRA-16,  
SREEKARYAM P.O. , THIRUVANANTHAPURAM - 695 017.
- 144 ADDL.R144 - MEENU ANNA SABU,  
AGED 20 YEARS, D/O.DR.SABU R.L. , SHALOM,  
KUMARAPURAM, TRA 12A, MEDICAL COLLEGE P.O. ,  
THIRUVANANTHAPURAM - 695 011.
- 145 ADDL.R145 - RESHMA I.R. ,  
AGED 23 YEARS, D/O.I.M.RANADIN, IDUVAYIL HOUSE,  
MULLASSERY P.O. , THRISSUR - 680 509.

ADDITIONAL R137 TO R145 IMPEADED AS PER ORDER  
DATED 19/2/2020 IN IA 3/2020 IN WPC 21123/2019.

R1 , R4 BY SRI. M.A. ASIF SPL GP  
R2-3 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R5 BY ADV. KALEESWARAM RAJ  
R5 BY ADV. SRI.VARUN C.VIJAY  
R5 BY ADV. KUM.A.ARUNA  
R5 BY ADV. KUM.THULASI K. RAJ  
R6-7 BY ADV. LEGITH T.KOTTAKKAL  
R6-135 BY ADV. SRI.LEGITH T.KOTTAKKAL

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.22113 OF 2019(L)

PETITIONERS:

- 1 SREE ANJANEYA MEDICAL TRUST,  
KANCHAS COMPLEX, OPP. INDOOR STADIUM,  
CALICUT 673004, REPRESENTED BY ITS AUTHORISED  
SIGNATORY.
- 2 V. ANILKUMAR,  
CHAIRMAN AND MANAGING TRUSTEE, SREE ANJANEYA  
MEDICAL TRUST, KANCHAS COMPLEX, OPP. INDOOR  
STADIUM, CALICUT-673004.

BY ADVS.  
SRI.P.SANJAY  
SMT.A.PARVATHI MENON

RESPONDENTS:

- 1 STATE OF KERALA,  
REPRESENTED BY PRINCIPAL SECRETARY,  
DEPARTMENT OF HEALTH AND FAMILY WELFARE,  
SECRETARIAT, THIRUVANANTHAPURAM-695001.
- 2 THE COMMISSIONER OF ENTRANCE EXAMINATIONS,  
5TH FLOOR, KSHB BUILDING, SHANTI NAGAR,  
THIRUVANANTHAPURAM-695001.

-: 106:-

- 3 THE FEE REGULATORY COMMITTEE FOR PROFESSIONAL COLLEGE IN KERALA,  
T-C 15/1553-4, PRASANTHI BUILDINGS, MP APPAN ROAD, VAZHUTHACAUD, THIRUVANANATHAPURAM-695014.
- 4 ADDL. R4. AMRITA S.,  
D/O. SANTHOSH K., AGED 19 YEARS, FLAT NO.5A, CRESCENT MAY FLOWER, ERANHIPALAM P.O., CALICUT-673006.
- 5 ADDL. R5. AYSHA ZEBA P.,  
D/O. YUNUSSALIM P., AGED 19 YEARS, AMAN, FEROKE P.O., CHUNGAM, CALICUT-673631.
- 6 ADDL. R6. FATHIMA JASMINE T.,  
D/O. MUHAMMED KOYA T., AGED 20 YEARS, THARIYAT HOUSE CHENAYIL PARAMB, 8/4 CHUNGAM, FEROKE P.O., CALICUT-673631.
- 7 ADDL. R7. SHAHANA M.,  
D/O. MOHAMMED ILLIYAS M., AGED 19 YEARS, MINSHA HOUSE, JOSGARDEN, KALLIKKAD, PALLIPPURAM P.O., PALAKKAD-678006.
- 8 ADDL. R8. NEERAJA K.,  
AGED 19 YEARS, D/O. RATHNARAJ K., KUNNATH HOUSE, PARAVOOR, PULIKKAL P.O., MALAPPURAM-673637.  
(ADDITIONAL R4 TO R8 ARE IMPEADED AS PER ORDER DATED 19/02/2020 IN IA NO.1/2019)
- 9 PARENTS ASSOCIATION OF MEDICAL STUDENTS (PAMS),  
REG. NO.T.C.1401/2018, REPRESENTED BY ITS GENERAL SECRETARY, VASANTHI BUILDING, ROOM NO.1, T.C.94/2730, PATTOOR, VANCHIYOOR P.O., THIRUVANANTHAPURAM-695035.  
  
(ADDITIONAL R9 IS IMPEADED AS PER ORDER DATED 19/02/2020 IN IA NO.2/2019)
- 10 ADDL. R10. DEVISREE V.K.,  
D/O. V.S. KRISHNAN NAMBOODARI, VAIDYAMADHAM, MEZHATHUR P.O., THRITHALA VIA, PALAKKAD-679534.

-: 107:-

- 11 ADDL. R11. DEVANSHI BHARGAVA,  
D/O. RAJESH KUMAR, H.NO.1787 SEC-15, PONCHKULA,  
HARYANA, PIN-134113.
- 12 ADDL. R12. POOJA PUSHPAM,  
D/O. A.P. PUSHPAJAN, PUSHAPANJALI, KANNOOKKARA,  
ONCHIYAM, KOZHIKODE.
- 13 ADDL. R13. KHADEEJATHUL KUBRA K. ,  
D/O. IBRAHIM K. , KONNOLA HOUSE, KOTTAPPADI ,  
KUTTIPPULI, DOWN HILL P.O. , MALAPPURAM.
- 14 ADDL. R14. NAVYASREE R.J. ,  
D/O. RADHAMRISHNAN P. , PADKKAL HOUSE, MEPPAYUR  
P.O. , KOZHIKODE.
- 15 ADDL. R15. AMAL SWALIHA MUNDOLY ,  
D/O. FAISAL, THERUKANDI HOUSE, NALLALLAM P.O. ,  
KOZHIKODE.
- 16 ADDL. R16. SRUTHI V.P. ,  
K.K. VINODKUMAR, MANIVEENA , GRAMAM WEST,  
PAYYANNUR.
- 17 ADDL. R17. SANDRA M.S. ,  
D/O. SANTHOSH M.P. , MENOTH HOUSE, CHENTRAPPINNI  
P.O. , CHENTRAPPINNI, THRISSUR-680687.
- 18 ADDL. R18. ANILA K.S. ,  
D/O. SABU K.J. , KUNNEL HOUSE, CHETHY P.O. ,  
ALAPPUZHA-688530.
- 19 ADDL. R19. ADITHYA N. KUMAR ,  
D/O. V. NANDAKUMAR, NANDANAM, MUTHUKULAM SOUTH,  
MUTHUKULAM P.O. , ALAPPUZHA-690506.
- 20 ADDL. R20. RUBY P. ,  
D/O. NOUSHAD P. , PARAMMAL HOUSE, PURAMANNUR  
P.O. , VALANCHERY, MALAPPURAM-676552.
- 21 ADDL. R21. SAVITHRI P. ,  
D/O. NEELAKANDAN NAMBOODIRI, PUTHUKULANGARA  
HOUSE, THAMBANANGADI, PANDIKKAD P.O. ,  
MALAPPURAM-676521.

-: 108:-

- 22 ADDL. R22. AISWARYA SHINE,  
D/O. SHINE S. SABU, ROHINI-21, ZIENANA ENCLAVE,  
KURISHUMUTTOM P.O., THIRUVANANTHAPURAM-695573.
- 23 ADDL. R23. ALKA B.C.,  
D/O. CHANDRAN V.K., SREESAILAM, KOOTERI,  
PANOOR, P.O. PUTHOOR, KANNUR-670692.
- 24 ADDL. R24. APARNA B.C.,  
D/O. CHANDRAN V.K., SREESAILAM, KOOTTERI,  
PANOOR, PUTHOOR P.O., KANNUR-670692.
- 25 ADDL. R25. ANJANA B. UTHAMAN,  
D/O. UTHAMAN N., KALLIRIKKUM VILAYIL, KOMALLOOR  
P.O., CHARUMOODU-690505.
- 26 ADDL. R26. ARATHI RAVEENDRAN,  
D/O. P.S. RAVINDRAN, PUTHIYATHARAYIL VALLICODE,  
PATHANAMTHITTA-689648.
- 27 ADDL. R27. ASWIN A.,  
S/O. ANILKUMAR S., SREE VINAYAKA, VEILOOR,  
MUKKOLA P.O., CHOOZHAMPALA, THIRUVANANTHAPURAM.
- 28 ADDL. R28. ABIN KURIAN,  
S/O. KURIAN IDIKULLA, PALANTHARAMALAYIL HOUSE,  
NELLAD, ERAVIPEROOR P.O., THIRUVALLA,  
PATHANAMTHITTA.
- 29 ADDL. R29. RABIN BABU,  
S/O. C.R. MURUKAN BABU, CHITTAKKATTU HOUSE,  
KSHB IIIRD STREET, HOUSING COLONY, CHALAKUDY,  
THRISSUR-680307.
- 30 ADDL. R30. AMEER SUHAIL A.V.,  
S/O. JAFAR A.V., AZHUVALAPPIL HOUSE, CHEMMAD,  
C.K. NAGAR, TIRURANGADI P.O., MALAPPURAM  
DISTRICT.
- 31 ADDL. R31. ADITHYA SUKUMAR,  
S/O. DR. SHAJI S., VILLA DEEPAM, PUTHENCHANTH,  
VARKALA, THIRUVANANTHAPURAM.

- 32 ADDL.R32. SREEHARI SURESH,  
S/O. DR, SURESH KUMAR, SIVAHARI HOUSE, VARKALA  
P.O., THIRUVANANTHAPURAM.
- 33 ADDL. R33.ADARSH S.,  
S/O. SURESH KUMAR S.V., NANDANAM HOUSE, NORTH  
BEYPORE P.O., CALICUT.
- 34 ADDL. R34. BIJESH K.C.,  
S/O. BALA SUBHRAMANIAN NAIR K.C., CHEENATH  
HOUSE, CHELEMBRA, MALAPPURAM.
- 35 ADDL. R35. ASHIN K. ASHOK,  
S/O. ASHOKAN T., THULASEEDALAM, MANGATIDAM,  
KANNUR.
- 36 ADDL. R36.YADAV R.S.,  
S/O. RAJAN T.C., DARSANAM HOUSE, PATHIYARAKKARA  
P.O., VATAKARA, KOZHIKODE.
- 37 ADDL. R37. ANUSREE K.,  
D/O. VIJAYAKUMAR P., SOUPARNIKA, KANIYARKODE  
P.O., THIRUVILWAMALA, THRISSUR.
- 38 ADDL. R38. SREEDIVI K. MENON,  
D/O. KRISHNAN K. MENON, PRARTHANA, CHEVAYUR,  
CALICUT-17.
- 39 ADDL. R39. ADITHYA T.A.,  
D/O. AJITH P.B., THALAMITTATH HOUSE,  
EDAVANAKKAD, ERNAKULAM.
- 40 ADDL. R40. RAIZA JALEEL,  
D/O. JALEEL V.J., AL-MARZUF, MUKKALI, PARATHODE  
P.O., KOTTAYAM.
- 41 ADDL. R41. RUPASRI,  
D/O. RAJAN M.T., MUNAMBATH THAZHA KUNNOTH  
HOUSE, AYANIKKAD P.O., IRINGAL VIA,  
KOLAVIPALAM, CALICUT-673521.
- 42 ADDL. R42. KRISHNAPRIYA V.,  
D/O. VIJAYAN B., GRIHALEKSHMI, MUTTOM P.O.,  
HARIPPAD, ALAPPUZHA.

-: 110:-

- 43 ADDL. R43. DEVIKA D. NANGELIL,  
D/O. DILEEP KUMAR N.K., NANGELIL HOUSE, MUTTOM  
P.O., THODUPUZHA, IDUKKI-685587.
- 44 ADDL. R44. DEVIKA SANKAR,  
D/O. JAYASHREE K., KUTTIPPURATH HOUSE,  
THIRUVALI P.O., PATHIRAIYAL, MALAPPURAM-676123.
- 45 ADDL. R45. MEENAKSHY P. RAM,  
D/O. T.N. SUBHALAKSHMY, MEERA HOUSE, MUKKOTIL  
TEMPLE ROAD, POONITHURA P.O., PIN-682038.
- 46 ADDL. R46. VARSHA S. PRAKASH,  
D/O. SURESH PRAKASH K., AGS QTRS PULLAZHY,  
THRISSUR.
- 47 ADDL. R47. KRISHNA SURESH,  
D/O. SURESH V.V., SANGEETH, NEAR CHIRAKKAL  
RAILWAY GATE, P.O., VALAPATTANAM, KANNUR-  
670010.
- 48 ADDL. R48. KEERTHANA UNNIKRIISHNAN,  
D/O. UNNI P.K., KURIKKAL HOUSE, KOTTACHERY,  
KANHANGAD P.O., KASARAGOD-671315.
- 49 ADDL. R49. SONA DOMINIC,  
D/O.DOMINIC V.T., SANDRAM, VELLIPARAMBA P.O.,  
6TH MILE, CALICUT-673008.
- 50 ADDL. R50. RAJASREE BABURAJ,  
D/O. M.S. BABURAJ, SREEPADAM, LAKKATTOOR P.O.,  
KOTTAYAM-686502.
- 51 ADDL. R51. ARYA THAARA S.,  
D/O. E.M. SREENIVASAN, PAITHODY HOUSE, PERAMBRA  
P.O., KOZHIKODE DISTRICT-673525.
- 52 ADDL. R52. DEVIKA S.,  
D/O. P.SREEKUMAR, SOURAYOODHAM HOUSE,  
KANJIRAMATTOM P.O., ERNAKULAM DISTRICT-682315.

-: 111:-

- 53 ADDL.R53 AKSHARA A.K.,  
D/O. SIVADASAN A.K., AYLALATH KALLUVETTUKUZH  
HOUSE, KARAD PARAMBA P.O., FAROOK COLLEGE VIA,  
MALAPPURAM DISTRICT-673632.
- 54 ADDL. R54. ARYA MURALI,  
D/O. MURALEEDHARAN K., ATHIRA BHAVAN HOUSE,  
EREZHA NORTH, CHETTIKULANGARA P.O., MAVELIKARA,  
ALAPPUZHA DISTRICT-690106.
- 55 ADDL. R55. SANDRA FRANCIS,  
D/O. FRANCIS K.G. KONATH HOUSE, GOTHURUTH P.O.,  
N. PARAVUR, ERNAKULAM DISTRICT-683516.
- 56 ADDL. R56. ARYA ARAVIND P.P.,  
D/O. ARAVINDA P.P., CHOYIMADATHIL, ANAPPARA,  
KUNNAMANGALAM P.O., KOZHIKODE.
- 57 ADDL. R57. MEENU PRASAD A.,  
D/O. JAYA PRASADAM, VILAYILSSERIL VEEDU, N.E.  
THAZHAVA, MANAPPALLY P.O., KARUNAGAPPALLY,  
KOLLAM.
- 58 ADDL. R58. MRIDHULA P.M.,  
RAJENDRAN P.M., MIHUN RAJ HOUSE, THEKKEMMURI  
P.O., TIRUR.
- 59 ADDL. R59. ANJALI SIVADAS A.V.,  
D/O. SIVADASAN A.V., AMBILAVALAPPIL HOUSE,  
ESWARAMANGALAM P.O., PONNANI, MALAPPURAM.
- 60 ADDL. R60. SHIBILA U.,  
D/O. SHAUKATHALI U., UROTHODY HOUSE, VETTLOOR  
P.O., CHERUKULAMBA, MALAPPURAM.
- 61 ADDL. R61. MINSHAL RAHMAN,  
S/O.MUJEEB RAHIMAN M.T., SAPIRE, MURIVAZHIKKAL,  
VETTOM, MALAPPURAM.
- 62 ADDL. R62. MOHAMMED FUAD E.,  
S/O. SHAMSUDHEEN E., POOMAHAL, PARMBRATH,  
THALAKKULATHUR, CALICUT.

-: 112:-

- 63 ADDL. R63. GOKULKRISHNA H. NAIR,  
S/O. HARIDASAN A.G., ASWATHI, ILLAMBHAGAM ROAD,  
MATTANNUR, KANNUR.
- 64 ADDL. R64. NIDHAL ABOOBACKER,  
S/O. ABOOBAKCEER, V.P. HOUSE, NARUKARA, MANJERI,  
MALAPPURAM.
- 65 ADDL. R65. MUHAMMED AFSAL ATHANIKKAL,  
S/O. DR. ABDUL SATHAR ATHANIKKAL, ATHANIKKAL  
HOUSE, KOPPAM, P.O. PULASSERI.
- 66 ADDL. R66. MANSI,  
D/O. RAVINDAR SINGH, H. NO.835/14, VISHNU  
NAGAR, GOHANA, SONIPAT, HARYANA, PIN-131301.
- 67 ADDL. R67. BHAVYA JAIN,  
D/O. AJITH PRAKASH JAIN, H. NO. D.SPL. 4B  
ANUASHA COLONY, RAWATBHATTAM, RAJASTHAN, PIN-  
323307.  
(ADDITIONAL R10 TO R67 ARE IMPEADED AS PER  
ORDER DATED 19/02/2020 IN IA NO.4/2019)

R1 , R2 BY GOVERNMENT PLEADER  
R3 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R4-8 BY ADV. SOORAJ T.ELENJICKAL  
R9 BY ADV. KALEESWARAM RAJ  
BY ADV. SRI.VARUN C.VIJAY  
BY ADV. KUM.THULASI K. RAJ  
BY ADV. SMT.K.C.AISHWARYA  
R10 -67 BY ADV. P.M.MAZNA MANSOOR

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.22380 OF 2019(V)

PETITIONERS:

- 1 THE PRINCIPAL  
KARUNA MEDICAL COLLEGE, VILAYODI, CHITTOOR,  
PALAKKAD DISTRICT, KERALA.
- 2 B.RAHIM  
MANAGER, SAFE DEVELOPMENT ALMS TRUST, MELAMURI,  
PALAKKAD-6, KERALA.

BY ADVS.  
SRI.GEORGE POONTHOTTAM (SR.)  
SMT.NISHA GEORGE

RESPONDENTS:

- 1 STATE OF KERALA,  
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM-695001.
- 2 THE ADMISSION AND FEE  
REGULATORY COMMITTEE FOR MEDICAL EDUCATION IN  
KERALA, HEAD OFFICE, T.C.15/1553-4, PRASANTHI  
BUILDINGS, M.V.APPAN ROAD, VAZHUTHACAD,  
THIRUVANANTHAPURAM-695014, REPRESENTED BY THE  
CHAIRMAN.
- 3 ADDL.R3. THE COMMISSIONER FOR ENTRANCE  
EXAMINATIONS  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
TRIVANDRUM 695 001.  
IS SUO MOTU IMPLEADED AS PER ORDER DATED  
19.08.2019 IN W.P.(C) 22380/19.

-: 114:-

- 4 ADDL.R4.ADNAN SHERIF,  
AGED 19 YEARS, S/O DR.A.M.ABDUL SHERIF,  
RESIDING AT SALARMA, WADAKKANCHERY.P.O, PIN-680  
623, THRISSUR DISTRICT.
- 5 ADDL.R5.ANAND.M,  
S/O MOHANAN.P, PADINJAREVILA MELE VEEDU, TC  
18/6(1), ALAPPURAM, THIRUMALA.P.O, PIN-695 006,  
TRIVANDRUM DISTRICT.
- 6 ADDL.R6.AISWARYA.N  
D/O MURALEEDHARAN.N, NELLANGARA HOUSE,  
POOKKOTTUMPADA.P.O, PIN-679 332, MALAPPURAM  
DISTRICT.
- 7 ADDL.R7.UMMUL HIDHA,  
D/O MUJEEB RAHMAN.N, NAMMINI HOUSE,  
PARAYANGODU.P.O, POOKKOTTUMPADA, PIN-679332,  
MALAPPURAM DISTRICT.
- 8 ADDL.R8.NANDITHA NANDAKUMAR  
D/O P.NANDAKUMAR, NO.4, STERLING APARTMENT,  
BHATTATHIRIPAD ROAD, KALOOR.P.O, KOCHI, PIN-682  
017, ERNAKULAM DISTRICT.  
ADDL.R4 TO R8 ARE IMPEADED AS PER ORDER DATED  
19.02.2020 IN IA NO.1/19 IN W.P. (C) 22380/19.

R1 , R3 SRI. M.A. ASIF SPL GP  
R2 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R4-8 BY ADV. SMT.ELIZABETH MATHAI IDICULLA  
R4-8 BY ADV. SRI.MARTIN D.ALUMKARA  
R4-8 BY ADV. SMT.NIKHITHA T.S.  
R4-8 BY ADV. SRI.MOHAN IDICULLA ABRAHAM  
R4-8 BY ADV. SRI.RACHEL JOSEPH  
R4-8 BY ADV. SMT.SHYAMILIPRIYA P.P.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.29443 OF 2019(E)

PETITIONER:

MOHAMMED FAZIL  
AGED 19 YEARS  
S/O. M. P. SHANAVAS, AL FARIS NEAR SIR SYED  
COLLEGE, VELIPPARA, KARIMBUR P. O., KANNUR.

BY ADVS.  
SHRI.AMEET KRISHNAN H.  
SHRI.B.G.HARINDRANATH

RESPONDENTS:

- 1 STATE OF KERALA  
REPRESENTED BY THE SECRETARY TO GOVERNMENT,  
HIGHER EDUCATION DEPARTMENT, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
- 2 THE ADMISSION AND FEE REGULATORY COMMITTEE FOR  
MEDICAL EDUCATION IN KERALA  
T. C. 15/1553-4, PRASANTHI BUILDINGS, M. V.  
APPAN ROAD, VAZHUTHACAD, THIRUVANANTHAPURAM -  
695 001, REPRESENTED BY ITS CHAIRMAN.

- 3 D. M. EDUCATION AND RESEARCH FOUNDATION  
A CHARITABLE AND EDUCATIONAL TRUST, HAVING ITS  
REGISTERED OFFICE AT NASEERA NAGAR, MEPPADI P.  
O., WAYANAD DISTRICT - 673 577.
- 4 DM WAYANAD INSTITUTE OF MEDICAL SCIENCES  
NASEERA NAGAR, MEPPADI P. O.,  
WAYANAD DISTRICT - 673 577.

R1 BY SRI. M.A. ASIF SPL GP  
R1 BY SRI.K.K.RAVINDRANATH, ADDL.ADVOCATE  
GENERAL  
R2 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES  
R3-4 BY ADV. SRI.S.SREEKUMAR (SR.)  
R3-4 BY ADV. SRI.P.MARTIN JOSE  
R3-4 BY ADV. SRI.P.PRIJITH  
R3-4 BY ADV. SRI.THOMAS P.KURUVILLA  
R3-4 BY ADV. SRI.AJAY BEN JOSE  
R3-4 BY ADV. SRI.MANJUNATH MENON  
R3-4 BY ADV. SMT.HANI P.NAIR  
R3-4 BY ADV. SHRI.HARIKRISHNAN S.

THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE A.M.SHAFFIQUE

&

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

TUESDAY, THE 19TH DAY OF MAY 2020 / 29TH VAISAKHA, 1942

WP(C).No.4403 OF 2020(A)

PETITIONER:

BELIEVERS CHURCH MEDICAL COLLEGE HOSPITAL  
ST.THOMAS NAGAR, KUTTAPUZHA P.O., THIRUVALLA,  
PATHANAMTHITTA DISTRICT-689 103, REPRESENTED BY  
ITS MANAGER, REV. FR. SIJOMON PANDAPALLIL

BY ADVS.  
SRI.C.S.AJITH PRAKASH  
SRI.T.K.DEVARAJAN  
SMT.T.N.SREEKALA  
SRI.PAUL C THOMAS  
SRI.FRANKLIN ARACKAL  
SRI.M.B.SOORI  
SHRI.BABU M.  
SMT.ANCY THANKACHAN

RESPONDENTS:

- 1 THE STATE OF KERALA  
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM-695 001
- 2 ADMISSION AND FEE REGULATORY COMMITTEE FOR  
MEDICAL EDUCATION IN KERALA,  
REPRESENTED BY ITS CHAIRMAN, TC 15/1553-  
4, PRASANTHI BUILDINGS, M.P. APPAN  
ROAD, VAZHUTHACAUD, THIRUVANANTHAPURAM-695 014

R1 BY SRI M.A. ASIF SPL GP

WP(C) No.19192/19 & conn.cases

-: 118:-

**R2 BY SMT.MARY BENJAMIN, SC, ADMISSION  
SUPERVISORY COMMITTEE FOR PROF. COLLEGES**

**THIS WRIT PETITION (CIVIL) HAVING BEEN FINALLY HEARD ON  
12-03-2020, ALONG WITH WP(C).19192/2019 AND CONNECTED  
CASES, THE COURT ON 19-05-2020 DELIVERED THE FOLLOWING:**

## **J U D G M E N T**

**WP(C) Nos.19192, 19332, 19508, 19585, 19821,  
20048, 20100, 20106, 20113, 20277, 20592,  
20610, 20837, 21123, 22113, 22380, 29443/2019  
& 4403/2020**

Dated this the 19<sup>th</sup> day of May, 2020

### **Shaffique, J.**

These writ petitions (except WP(C) No. 29443/2019) concern a common question, wherein the petitioners who are conducting Self Financing Medical Colleges in the State of Kerala have challenged the orders passed by the Fee Regulatory Committee for Medical Education in Kerala (hereinafter referred to as the Committee) *inter alia* contending that the Committee had not properly determined the fee for the respective academic years starting from 2017-18 onwards.

2. In fact, by an interim order dated 14/1/2020, having found that the Committee had passed the order without application of mind, we called upon the petitioners to file statements in order to ascertain whether a further enquiry is required in the matter. The said interim order was challenged by some of the contesting respondents in SLP(c) Nos.4662-

4678/2020 and the Apex Court by order dated 6/3/2020 held as under:-

*“Permission to file Special Leave Petition(s) is granted.*

*It has been submitted by Mr. V. Giri and Mr. Jaideep Gupta, learned senior counsel appearing for the petitioners that the interim order has been questioned on many fold grounds. The High Court has wrongly observed that order passed by the Admission and Fee Regulatory Committee is unsustainable and without hearing the case finally. Thereafter the High Court has asked for furnishing of informations/documents from the institutions. The exercise has been objected inter alia on the ground that the High Court has no jurisdiction to fix the fee. The High Court cannot collect the material which was not before the Admission and Fee Regulatory Committee and take a decision for the first time on that.*

*It was pointed out by Mr. Ranjit Kumar, learned senior counsel appearing for the respondents, that the matter has been remitted twice and that is why, the High Court has called for information to be furnished.*

*We do not want to comment on the merits of the aforesaid rival submissions at this stage, but at the same time, we are compelled to observe that the findings recorded by the High Court in the impugned order shall not be treated as final, binding and conclusive as the High Court has to hear the matter and decide it finally. Before deciding the matter finally, the High Court has to take a call whether it can decide the fee and on various other submissions. All the questions are kept open, to be examined by the High Court. The High Court shall not be influenced by the impugned order in any manner whatsoever while deciding the case finally in*



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*accordance with law by a reasoned order.*

*With the above observations, the Special Leave Petitions are disposed of.*

*Pending interlocutory application(s), if any, is/are disposed of".*

3. We heard the learned counsel appearing on either side including some of the students who have already been impleaded in the case. The petitioners have filed statements as directed by us in our interim order dated 14/1/2020.

4. In fact, the orders passed by the Committee earlier was under challenge before this Court, and a Division Bench in ***Principal, KMCT Medical College and Others v. Fee Regulatory Committee and Others*** (2019 (2) KLT 1027) had set aside the said orders and the following directions had been issued.:-

*"26. What the above provisions provide is only that no act or proceedings of the Committee shall be invalid for the reason of any defect or irregularity in its constitution. Here, there is no irregularity in the constitution of the Committee and therefore, the said provision can have no application here. Sub-section (7) empowers the Committee to regulate its procedures for the conduct of its business. The said provision also cannot replace the provision stipulating the quorum. The said provision would entitle the Committee only to regulate its own procedure. In view of the above, we are not satisfied that the above provisions are sufficient to cure the defects of*

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*the impugned orders. The judgment of the Division Bench referred to above has become final and binding. Therefore, the impugned orders not having been passed by the AFRC with its full quorum cannot be sustained. In the result all these writ petitions are allowed with the following directions:*

*(a) The impugned orders passed by the Admission and Fee Regulatory Committee in these Writ Petitions are all set aside.*

*(b) The Admission and Fee Regulatory Committee shall pass fresh orders in the matter in accordance with law, as expeditiously as possible and at any rate within a period of two months of the date of receipt of a copy of this judgment.*

*(c) The fee fixed by the Admission and Fee Regulatory Committee as per the impugned orders in these Writ Petitions shall continue to be in force as provisional fees until fresh orders are passed by the Admission and Fee Regulatory Committee fixing the fees of the respective colleges in accordance with the above directions.*

*There shall be no order as to costs”.*

5. Once the said orders had been set aside, it was not open for the Committee to cling on to the said order to fix the fee, in the respective cases. A fresh consideration was required in the matter, which has not been done. For that reason itself, the impugned orders in these batch of cases are to be set aside.

6. In our interim order dated 14/1/2020, we have called upon the colleges to furnish statements taking into account the parameters specified u/s 11 of the 2017 Act. Paragraphs 16 and

17 of the said order reads as under:-

*“16. Section 11 of the 2017 Act, has provided certain guidelines for fixing the fee. It would only be appropriate to analyse to what extent it will be useful. The location of the private medical educational institution and the nature of the medical course may not be relevant as we are only concerned with MBBS course and in a place like Kerala, location of the college may not make any difference. Though an attached hospital is mandatory for the college, the income and expenditure of the hospital cannot be factored in for fixing the fee. Hospital has to be treated as a separate establishment of the college, and its profit or loss cannot have any bearing on the fee payable by the students. To have a clear understanding of the investment and expenditure of the college the following factors become relevant:*

*(a) The cost of land and building. It depends upon date of acquisition of land and construction of building. But the entire cost of land and building cannot be factored for determination of the fee. The return of investment to the Management should be in a phased manner, for example over a period of twenty five or thirty years. Hence a small percentage of the investment in land and building can be factored in.*

*(b) As far as infrastructure is concerned it is similar to land and building, since it is a one time investment and the cost could be recovered only in a phased manner. Hence a small percentage of the value of infrastructure alone can be factored.*

*(c) With regard to equipments, the expenditure has to be factored, but spread over for a specified number of years, probably the life of equipments.*

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*(d) The salary and allowances paid to the teaching and non-teaching staff are to be taken at actuals.*

*(e) The expenditure on administration and maintenance of the medical educational institution have to be computed at actuals.*

*(f) If there is any other expenditure it has to be specified by the Management.*

*17. Once these figures are available, and ascertained, the actual expenditure that would be incurred by the College during the concerned academic year can be ascertained. A reasonable percentage can be added to the aforesaid figure as surplus for future development. This will give a clear idea of the total expenditure the college may have to incur, and when divided by the number of students, it should be the fee that could be fixed. If such a method is adopted, it would give a clear indication that the college is not profiteering or the fee would be non exploitative and reasonable.*

*In the light of the aforesaid discussion the following interim order is passed:*

*Petitioner colleges shall provide a statement containing the following particulars for each academic year, accompanied with an affidavit swearing to the correctness of the statement, within a period of three weeks from today. A list of documents in support of the statement shall also be furnished.*

*(a) The cost of land and building with date of acquisition of land and construction of building.*

*(b) List and value of infrastructure.*

*(c) List of equipments, it's value and approximate life.*

*(d) The salary and allowances paid to the teaching and non-teaching staff.*

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- (e) The expenditure on administration and maintenance of the medical educational institution.*
- (f) Any other expenditure.*
- (g) Surplus for future development.”*

7. In the statements so filed, the petitioners had given detailed estimate of the expenditure incurred by them on all the incidents of expenditure, based on their audited statement of accounts for the academic years 2017-18 and 2018-19 and the estimation made for the academic year 2019-20.

8. The Committee had been constituted in terms of S.3 of the Kerala Medical Education (Regulation and Control of Admission to Private Medical Educational Institutions) Act, 2017 (hereinafter referred to as the '2017 Act') and the powers and functions are determined u/s 8. One of the functions of the Committee is to determine the fee that may be charged by the institution in respect of each medical course. The fee is to be determined in terms of S.11, which reads as under:-

**“11. Factors for determination of fee. - (1) The Committee shall determine the fee that may be charged by a private medical educational institution in the manner as may be prescribed, considering the following factors, namely:-**

- (a) the location of the private medical educational institution;*
- (b) the nature of the medical course;*
- (c) the cost of land and building;*

*(d) the available infrastructure, teaching and non-teaching staff and other equipments;*

*(e) the expenditure on administration and maintenance of the medical educational institution;*

*(f) a reasonable surplus required for growth and development of the medical educational institution;*

*(g) any other relevant factor.*

*(2) The Committee shall, before fixing any fee, give the institution a reasonable opportunity of being heard:*

*Provided that no such fee as may be fixed by the Committee shall amount to profiteering or commercialization of education.*

9. An appeal is provided in terms of S.12 of the Act, which reads as under:

*"12. Appeal. - Any person aggrieved by an order of the Committee, may prefer an appeal, within thirty days from the date of such order, before the High Court."*

By an order dated 28/11/2017, a Division Bench of this Court while considering certain unnumbered appeals held that though no specific rules have been framed for preferring an appeal u/s 12, it would only be appropriate to number the appeal as writ petition. It was held at paragraphs 5 and 6 as under;

*"5. The learned Government Pleader submits on instructions obtained from the Principal Secretary, Health and Family Welfare Department, that necessary Rules under the Act would be framed within 30 days. There cannot be any vaccum*

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*till the Rules are framed. In the said circumstance, before considering the matters as 'Appeals' in terms of Section 12, this Court finds it fit and proper to have the matters filed as 'Writ Petitions' as it was being done earlier, satisfying appropriate court fee, which however shall be subject to the proper court fee to be paid, if it were to be an appeal, once the rules are framed and finalised. This is more so, since, even if a statutory remedy is available, it is of course possible for this Court (in appropriate circumstances) to entertain Writ Petition, invoking the power and jurisdiction as provided under the Constitution of India. It is ordered accordingly. This arrangement will continue, till proper Rules are framed and brought into existence.*

*6. In the above circumstance, the Registry is directed to return the above proceedings to the appellants, to have the same present in the form of 'Writ Petitions'. While filing the Writ Petitions as above, the proceedings now returned by the Registry shall be attached along with that, as part of the records and the petitioners will be at liberty to proceed with the matter, based on the 'vakalath' already filed (where the entry could be corrected by the Registry as to the nomenclature)."*

Therefore, according to the petitioners, all the above writ petitions are in the form of an appeal and this Court while exercising the power of an appellate authority is entitled to interfere with the orders passed by the Committee and fix the fee.

10. We have gone through the orders passed by the Committee in all these cases. In fact, in all the cases impugned

by the management, the Committee was considering the determination of fee for the second time. But what we find from the records is that all these orders were set aside by a Division Bench of this Court in ***KMCT Medical College's case*** (supra) and the matter was remitted back for fresh consideration.

11. Perusal of the impugned orders would show that the Committee did not consider the same afresh whereas the Committee gave notice of hearing for each of the managements and thereafter concurred with the view expressed by them earlier and no modification was made.

12. When an order had been set aside by this Court, it was incumbent on the part of the Committee to have considered the determination of the fee afresh rather than confirming their earlier view. Committee apparently proceeded on the basis that the earlier orders were set aside only on account of the fact that there was no proper quorum. In fact, the challenge made by each of the petitioners/managements was that the Committee had excluded various items of expenditure without any basis. Perusal of the earlier orders passed by the Committee also would indicate that they have not followed a proper method to analyse



and determine the fee. That apart, all the managements, 19 in number were given notice for hearing on 3/7/2019 with an interval of 15 minutes, which itself would justify the contention of the writ petitioners that they were not properly heard in the matter. We are of the view that when a statutory authority is enjoined with the power to undertake a quasi judicial function, definitely the parties should be given a fair opportunity to justify their claim. In the cases on hand, it is quite clear that the Committee failed to give sufficient opportunity to the management for a hearing, which would amount to violation of the principles of natural justice, and on that ground also, the impugned orders are liable to be set aside.

13. Determination of fee for self financing institutions have been the subject matter of a large number of judgments and in fact, a Division Bench of this Court has crystallised the earlier judgments of the Apex Court in ***Kerala Self Financing Dental College Managements Consortium v. State of Kerala and another*** (2017 (4) KLT 809). In the above case, this Court considered the judgment in ***TMA Pai Foundation v. State of Karnataka*** [(2002) 8 SCC 481], ***P.A. Inamdar and others v.***

**State of Maharashtra and Others** [(2005) 6 SCC 537],  
**Modern Dental College and Research Centre and others v.**  
**State of Madhya Pradesh and Others** [(2016) 7 SCC 353] and  
it is held at paragraphs 39 to 43 as under:

*“39. From the aforesaid series of decisions of the Apex Court what we understand is that such institutions being unaided private medical colleges have their fundamental rights under Article 19(1)(g) of the Constitution as they are carrying on an “occupation” and that right includes right to fix fee which can only be regulated in terms of Article 19(6) to the extent of authorising the State to check for profiteering and capitation fee alone while ensuring reasonable profit/surplus. The judgments don't authorise the State to either control the occupation of these colleges much less fix the fee. In other words, the State cannot, through the Committee set up under the Ordinances or the Act, start dictating to the institutions as to what would be reasonable expense and what would be an unreasonable expense; what expense can be allowed to be part of the fee and what expense cannot be a part of the fee. The State before disallowing whole or part of any expense would have to point out the reasons that why allowing such an expense would be profiteering or allowing capitation fee.*

*40. In our view, whether an institution considers an expense as legitimate for the proper conduct of the college and education, it has to be left to them and cannot be controlled, reduced or disallowed by the Committee under the garb of fee fixation and/or regulation. The Apex Court has repeatedly held that there has to be financial autonomy, which is an integral part of the right to set up an institution and thus, an integral part of the right under Article 19(1)(g) of the Constitution.*

*Viewed in this light, we do not find any warrant for reading the decision in the Modern Dental College & Research Centre's case (supra) as in anyway, now authorising or giving the State a carte blanche to fix the fee. While the decisions have consistently held that the enquiry, as authorised, would be limited to two points of profiteering and capitation fee, what is suggested by the learned Advocate General is just the opposite as to what, in the opinion of the Committee, should be reasonable fee. We cannot accept this and will show how the provisions of the 2006 Act have been changed in the Ordinances and the 2017 Act, to achieve, what is submitted by the learned Advocate General and what is not there in the decisions aforesaid, rather the provisions of the Ordinances and the 2017 Act if so read, as suggested by the learned Advocate General, are in teeth of the judgments.*

41. *In fairness to the learned Advocate General, we must note his stand. It was his submission that, while the Apex Court in the decision of Modern Dental College & Research Centre's (supra) now fully authorised the State to fix the fee as it thought reasonable, in respect of admissions to private unaided medical colleges, which was, as noted above, is the inspiration for series of Ordinances and the 2017 Act that followed in the State. The Apex Court had upheld the provisions of the Madhya Pradesh Act of 2007, which is similar to the Ordinances and Kerala Act 15 of 2017, and that being so, it was futile to challenge the validity of the 2017 Act or any provision thereof. Having considered the matter, we do not think that the submission of the learned Advocate General is correct.*

42. *Very briefly stated, the Kerala Act of 2006 follows the principles as laid down in the series of judgments starting from T.M.A.Pai Foundation's case (supra) to P.A. Inamdar's case (supra) where emphasis was on the financial autonomy of such*

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*colleges to fix their admission fee and the scrutiny by the State under its regulatory power was then limited to finding out and deleting financial consideration amounting to profiteering and capitation fee, but leaving a reasonable surplus. Whereas, in the present Ordinance and the Act 15 of 2017, this has been given a total go by. The provisions would show that now it would be Admission-cum-Fee Regulatory Committee that would fix the fee taking into consideration various aspects, which fee as fixed by the Committee would not allow profiteering or charging of capitation fee. The whole concept of financial autonomy of the medical colleges and its primacy has been deleted. The entire focus has been changed, virtually restoring the position which prevailed after the decision of Unni Krishnan (supra) and was disapproved in T.M.A. Pai Foundation's case (supra).*

*43. As noted earlier, there is similarity in the provisions of the Ordinances and the 2017 Act of this State with the Madhya Pradesh Act of 2007, but even so, the Apex Court in Modern Dental College & Research Centre (supra), while dealing with the 2007 Madhya Pradesh Act has clearly held that the financial autonomy of colleges have to be maintained and the State Committee will have a limited role to scrutinize the fee proposed for its exploitations alone. It virtually read down and explained the provisions of the Madhya Pradesh Act of 2007 accordingly, as earlier noticed."*

14. Still further, yet another Division Bench of this Court while remitting the above matters to the Committee in **KMCT Medical College's case** (supra), held at paragraphs 16 and 18 as under:-

*"16. Though it was held by the Division Bench in the passages*

*extracted above that the only two grounds on which the fee suggested by the educational institutions could be scrutinized by AFRC are to see whether it was tainted with the element of profiteering and capitation fee, we are of the opinion that in addition the AFRC would also have to examine whether the proposed fee was reasonable, whether it was non exploitative and also whether the reasonable surplus generated was proposed to be used for the benefit of the institution itself. The above parameters as evident from the law laid down by the Apex Court in the decisions commencing from TMA Pai (supra) to the decision in Modern Dental College (supra) cannot be lost sight of or ignored. Therefore, we hold that in addition to the considerations to which the Division Bench in K.S.F.Dental College Managements Consortium v. State of Kerala (supra) has adverted to, the other parameters stipulated by the Apex Court would also have to be made part of its scrutiny by the AFRC."*

*"18. To sum up therefore, the AFRC would have to subject the fee suggested by an educational institution to a close scrutiny to ascertain whether the fee was reasonable, whether there were elements of profiteering or capitation fee therein and also to see whether the proposed fee was non exploitative. Though the fee is expected to vary from college to college there cannot be a variation that is beyond reasonable proportions. This is because for the conduct of an MBBS course, the requirements would normally be identical, though the expenditure may vary marginally depending on the location of the college, the infrastructure provided as well as the facilities offered. Therefore, the conclusion as to whether the fee fixed is reasonable or not would also depend on a comparison of the fee charged by other colleges under similar circumstances. Such an examination also would be necessary in order to ensure that the*

*fee charged is reasonable. The fact that it is the students and their parents who have to bear the fee that is stipulated, that it is they who are likely to be the victims of the exploitation and profiteering at the hands of the medical institutions are also facts that would have to be borne in mind, while scrutinizing the legitimacy of the proposed fee. While, the AFRC can only regulate the fee charged, going by the dictum in P.A.Inamdar v. State of Maharashtra (supra) where the proposed fee is found to be exploitative, a reasonable fee could be fixed by the AFRC, placing reliance on the materials produced before it. The said power is inherent in the power to regulate the right of a medical educational institution to fix its fee, such regulation would include the power to exclude the elements of profiteering, capitation fee, unreasonableness and exploitative factors and to confine the fee within permissible limits. Unless such a power is conceded, it would be futile to say that the right to fix fee of an educational institution is subject to regulation by the AFRC.”*

15. Of course, in terms of S.11, no rules have been prescribed. But while determining the fee of a private medical Institution, S.11 lays down certain parameters which are required to be taken note of, before finalising the fee. We have made an attempt by calling upon the respective colleges to provide the details of the expenditure incurred by the college while taking into account the stipulations in S.11 and in our interim order dated 14/1/2020. We have specifically requested them to exclude the income and expenditure of the hospital. Some of the petitioners have provided such a statement, whereas some of

them had given a consolidated income and expenditure including that of the hospital taking into account the fact that it is not separable. We do not think it appropriate for us to fix the fee ourselves by engaging a Chartered Accountant as it would only be proper that the Committee itself examines the claims and give a reasoned order.

16. While undertaking such an exercise, the Committee shall consider whether the expenditure mentioned by the respective institutions are allowable or not. We have specified certain parameters in paragraphs 16 and 17 of our interim order dated 14/1/2020, which we have already extracted above. The petitioners shall file appropriate statement before the Committee justifying the fee structure for the respective years and on that basis, the Committee shall verify the same and if any exclusion is to be made, the same has to be specifically indicated and thereafter, the fee can be fixed. While fixing the fee, two factors are required to be considered. One is whether the estimate of expenditure specified by the respective institutions are in accordance with the audited balance sheet and in the absence of audited balance sheet, whether the estimation is based on

provisional profit and loss account. Secondly, it has to be verified whether any expenditure mentioned by the college has to be excluded from the estimate. If the figures are given based on audited balance sheet, the only aspect to be considered is whether any of the expenditure is to be excluded or not. If the audited balance sheet is not available, provisional profit and loss account could be verified and the expenditure ascertained. Once the exclusion is complete, it may not be difficult to arrive at the fee structure taking into account the number of students. The fee structure of each of the institutions may vary, depending upon the expenditure incurred by them. It may not be possible to have a uniform fee structure for every college. Some colleges may provide more facilities and incur more expenditure. We cannot insist that all the colleges should function only with the basic amenities, faculty, staff etc. However, if a fee structure has been fixed for a college in an academic year, it could have a bearing for fixing the fee structure for future years, unless there is change in circumstances, by way of income and expenditure.

17. While doing so, the Committee shall not have regard to any of the earlier orders passed by them and independent



orders may be passed after giving a fair opportunity to the petitioners to explain the expenditure and any deficiency in their statements. The petitioners shall also file statements in the manner prescribed by us, before the Committee and the Committee shall after examining the same, pass a reasoned order with all details. The entire exercise shall be completed within a period of six months from the date of receipt of a copy of this judgment. Until such time, the fee fixed by the Committee shall be treated as provisional.

18. Yet another contention urged by the management is regarding the direction by the Committee to pay ₹5 lakhs from ₹20 lakhs collected from NRI category students, to the corpus fund for awarding scholarship to BPL category students. Though the Committee has the power to fix the fee to be collected from NRI category students, there is no power conferred on the Committee to pay portion of the said amount for any other purpose. Section 8 of the 2017 Act, which regulates the functions of the Committee does not provide any such power. Hence, the said directions in the impugned orders are liable to be set aside.

19. WP(C) No. 29443/19 has been filed by a student who

has joined the first year MBBS course in D.M. Wayanad Institute of Medical Sciences. He has challenged the order passed by the Committee on 6/7/2019 fixing the fee for the academic year 2019-20 at ₹6,58,900/-. The very same impugned order has been challenged by the management in WP(C) No. 20277/2019. Since we have already set aside the impugned order, nothing further survives to be decided in this case.

Writ petitions are therefore allowed, setting aside the impugned orders, and the Committee is directed to consider the matter afresh in the light of the aforesaid observations and after affording sufficient opportunity to the petitioners to explain their statements.

sd/-

**A.M.SHAFFIQUE**

**JUDGE**

sd/-

**T.V.ANILKUMAR**

**JUDGE**

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**APPENDIX OF WP (C) 19192/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 COPY OF THE ORDER DATED 26-6-2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P2 COPY OF THE ORDER DATED 13-7-2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P3 COPY OF THE COVERING LETTER DATED 11-  
09-2017 FROM THE PETITIONER
- EXHIBIT P4 COPY OF THE ORDER DATED 31-10-2017 BY  
THE 2ND RESPONDENT
- EXHIBIT P5 COPY OF THE COVERING LETTER DATED 14-  
11-2017 FROM THE PETITIONER.
- EXHIBIT P6 COPY OF THE ORDER DATED 27-2-2018  
ISSUED FROM THE 2ND RESPONDENT.
- EXHIBIT P7 COPY OF THE STATEMENT DATED 14-11-2018  
FROM THE PETITIONER
- EXHIBIT P8 COPY OF THE REPLY DATED 30-01-2019  
RECEIVED UNDER THE RIGHT TO INFORMATION  
ACT.
- EXHIBIT P9 COPY OF THE ORDER DATED 9-4-2019 ISSUED  
FROM THE 2ND RESPONDENT
- EXHIBIT P10 COPY OF THE ORDER DATED 31-5-2019  
ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P11 COPY OF THE REPRESENTATION DATED 27-6-  
2019 FROM THE KERALA CHRISTIAN  
PROFESSIONAL COLLEGE MANAGERMENTS  
FEDERATION
- EXHIBIT P12 COPY OF THE ORDER DATED 29-06-2019  
ISSUED BY THE GOVERNMENT

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- EXHIBIT P13 COPY OF THE NOTICE OF HEARING DATED 1-7-2019 BY THE 2ND RESPONDENT.
- EXHIBIT P14 COPY OF THE NOTICE DATED 2-7-2019 OF THE 2ND RESPONDENT
- EXHIBIT P15 COPY OF THE LETTER DATED 4-07-2019 ISSUED BY THE PETITIONER.
- EXHIBIT P16 COPY OF THE ORDER DATED 5-7-2019 FROM THE 2ND RESPONDENT
- EXHIBIT P17 COPY OF THE NOTIFICATION DATED 5-7-2019 BY THE 4TH RESPONDENT
- EXHIBIT P18 COPY OF THE APPENDIX-F TIME SCHEDULE FOR COMPLETION OF THE ADMISSION PROCESS FOR 1ST MBBS COURSE.
- EXHIBIT P19 COPY OF THE ORDER DATED 6-7-2019 ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P20 COPY OF THE PRESS NOTE DATED 6-7-2019 ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P21 COPY OF THE ORDER DATED 6-7-2019 ISSUED BY THE 2ND RESPONDENT.

**APPENDIX OF WP (C) 19332/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 COPY OF THE ORDER DATED 26.06.2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P2 COPY OF THE ORDER DATED 13.07.2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P3 COPY OF THE NOTICE DATED 30.08.2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P4 COPY OF THE COVERING LETTER DATED  
12.09.2017 FROM THE PETITIONER
- EXHIBIT P5 COPY OF THE LETTER DATED 16.10.2017  
FROM THE 2ND RESPONDENT
- EXHIBIT P6 COPY OF THE ORDER DATED 31.10.2017  
ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P7 COPY OF THE COVERING LETTER DATED  
13.11.2017 FROM THE PETITIONER.
- EXHIBIT P8 COPY OF THE ORDER DATED 27.02.2018  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P9 COPY OF THE DIRECTION ON 12.11.2018  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P10 COPY OF THE STATEMENT DATED 15.11.2018  
FROM THE PETITIONER
- EXHIBIT P11 COPY OF THE REPLY DATED 30.01.2019  
RECEIVED UNDER THE RIGHT TO INFORMATION  
ACT.
- EXHIBIT P12 COPY OF THE ORDER DATED 09.04.2019  
ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P13 COPY OF THE ORDER DATED 31.05.2019  
ISSUED BY THE 4TH RESPONDENT

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- EXHIBIT P14 COPY OF THE REPRESENTATION DATED 27.06.2019 FROM THE KERALA CHRISTIAN PROFESSIONAL COLLEGE MANagements' FEDERATION.
- EXHIBIT P15 COPY OF THE ORDER DATED 29.06.2019 ISSUED BY THE GOVERNMENT
- EXHIBIT P16 COPY OF THE NOTICE OF HEARING DATED 01.07.2019 BY THE 2ND RESPONDENT
- EXHIBIT P17 COPY OF THE NOTICE DATED 2.07.2019 OF THE 2ND RESPONDENT
- EXHIBIT P18 COPY OF THE LETTER DATED 04.07.2019 ISSUED BY THE PETITIONER.
- EXHIBIT P19 COPY OF THE ORDER DATED 05.07.2019 FROM THE 2ND RESPONDENT
- EXHIBIT P20 COPY OF THE NOTIFICATION DATED 05.07.2019 BY THE 4TH RESPONDENT
- EXHIBIT P21 COPY OF THE APPENDIX-F TIME SCHEDULE FOR COMPLETION OF THE ADMISSION PROCESS FOR 1ST MBBS COURSE.
- EXHIBIT P22 COPY OF THE ORDER DATED 06.07.2019 ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P23 COPY OF THE PRESS NOTE DATED 06.07.2019 ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P24 COPY OF THE ORDER DATED 06.07.2019 ISSUED BY THE 2ND RESPONDENT.

RESPONDENT'S/S EXHIBITS:

- EXHIBIT R5(a) : TRUE COPY OF THE REGISTRATION CERTIFICATE OF THE PETITIONER HEREIN.

**APPENDIX OF WP (C) 19508/2019**

**PETITIONER'S/S EXHIBITS:**

- ANNEXURE R3 (A) TRUE COPY OF THE REGISTRATION CERTIFICATE OF THE 1ST PETITIONER HEREIN.
- ANNEXURE R3 (B) TRUE COPY OF THE ALLOTMENT MEMO ISSUED TO THE 2ND PETITIONER HEREIN.
- EXHIBIT P1 TRUE COPY OF THE ORDER BY WHICH THE 1ST PETITIONER HAS BEEN RECOGNIZED AS MINORITY EDUCATIONAL INSTITUTION PASSED BY THE GOVERNMENT OF INDIA DATED 27.10.2009.
- EXHIBIT P2 TRUE COPY OF THE ORDER NO.ASC 100/16/MBBS/KMCT DATED 27.09.2016 PASSED BY THE ADMISSION AND FEE REGULATORY COMMITTEE.
- EXHIBIT P3 TRUE COPY OF THE ORDER NO.AFRC 50/17/MBBS/KMCT DATED 28.09.2017 PASSED BY THE ADMISSION AND FEE REGULATORY COMMITTEE.
- EXHIBIT P4 TRUE COPY OF THE NOTICE FOR HEARING NO. FRC 50/17 AND 18/SFMC DATED 02.07.2019 ISSUED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P5 TRUE COPY OF THE NOTICE FOR HEARING NO.FRC 50/19/MBBS/KMCTMC DATED 02.07.2019 ISSUED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P6 TRUE COPY OF THE COMMUNICATION NO. AFRC 50/18/UG/PG/MEDICAL/DENTAL/SFMC DATED 12.11.2018 ISSUED BY THE FEE REGULATORY COMMITTEE.

- EXHIBIT P7 TRUE COPY OF THE CALCULATION OF AVERAGE COST PER STUDENT WITH COVERING LETTER DATED 15.11.2018 ISSUED BY THE PETITIONER.
- EXHIBIT P8 TRUE COPY OF THE LETTER DATED 04.07.2019 ALONG WITH PROVISIONAL BALANCE SHEET, PROFIT AND LOSS ACCOUNT AND SCHEDULE FOR THE FINANCIAL YEAR 2018-19, ISSUED BY THE PETITIONER.
- EXHIBIT P9 TRUE COPY OF THE ORDER NO.FRC 50/19/MBBS/KMCT DATED 05.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P10 TRUE COPY OF THE ORDER NO.FRC 50/18/MBBS/KMCT DATED 05.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P11 TRUE COPY OF THE ORDER NO.FRC 50/19/MBBS/TMCK DATED 06.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P12 TRUE COPY OF THE ORDER NO.FRC 50/19/MBBS/SUT DATED 06.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P13 TRUE COPY OF THE ORDER NO.FRC 50/19/MBBS/MZMC DATED 06.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P14 TRUE COPY OF THE ORDER NO.FRC 50/19/MBBS/MOSC DATED 06.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P15 TRUE COPY OF THE ORDER NO.FRC 50/19/MBBS/MMC DATED 06.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P16 TRUE COPY OF THE ORDER NO.FRC 50/19/MBBS/AIMS DATED 06.07.2019 PASSED BY THE FEE REGULATORY COMMITTEE.



- EXHIBIT P17 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/AAMC DATED 06.07.2019 PASSED  
BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P18 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/SGMCRF DATED 06.07.2019  
PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P19 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/PIMS DATED 06.07.2019 PASSED  
BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P20 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/PKDIMS DATED 06.07.2019  
PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P21 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/MES DATED 06.07.2019 PASSED  
BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P22 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/JMMC DATED 06.07.2019 PASSED  
BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P23 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/DMWIMS DATED 06.07.2019  
PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P24 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/BCMC DATED 06.07.2019 PASSED  
BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P25 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/AIMSR DATED 06.07.2019  
PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P26 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/DRSMCSIMC DATED 06.07.2019  
PASSED BY THE FEE REGULATORY COMMITTEE.
- EXHIBIT P27 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/SNIMS DATED 06.07.2019  
PASSED BY THE FEE REGULATORY COMMITTEE.

EXHIBIT P28 TRUE COPY OF THE LIST OF FEE STRUCTURE AS NOTIFIED BY THE DEEMED UNIVERSITIES.

EXHIBIT P29 TRUE COPY OF THE PROSPECTUS FOR ADMISSION TO MBBS COURSE FOR THE YEAR 2019-2020 ALONG WITH COVERING LETTER DATED 26.06.2019 ISSUED BY THE PETITIONER.

EXHIBIT P30 TRUE COPY OF THE CONSOLIDATED STATEMENT OF EXPENSES OF THE PETITIONER COLLEGE FOR THE YEARS 2016-17 DATED NIL.

EXHIBIT P30 A TRUE COPY OF THE CONSOLIDATED STATEMENT OF EXPENSES OF THE PETITIONER COLLEGE FOR THE YEARS 2017-18, DATED NIL.

EXHIBIT P30 B TRUE COP[Y OF THE CONSOLIDATED STATEMENT OF EXPENSES OF THE PETITIONER COLLEGE FOR THE YEARS 2018-19 DATED NIL.

EXHIBIT R3 (A) TRUE COPY OF THE INDIAN MEDICAL COUNCIL AMENDMENT ORDINANCE, 2018 DATED 26-09-2018

RESPONDENT'S/S EXHIBITS:

EXHIBIT-R3 (A) TRUE COPY OF THE REGISTRATION CERTIFICATE OF THE 1ST PETITIONER HEREIN

EXHIBIT-R3 (B) TRUE COPY OF THE ALLOTMENT MEMO ISSUED TO THE 2ND PETITIONER HEREIN

**APPENDIX OF WP (C) 19585/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 COPY OF THE ORDER DATED 26.6.2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P2 COPY OF THE ORDER DATED 13.7.2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P3 COPY OF THE NOTICE DATED 30.8.2017  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P4 COPY OF THE COVERING LETTER DATED  
12.9.2017 FROM THE PETITIONER
- EXHIBIT P5 COPY OF THE TABULATED STATEMENT OF  
PROPOSED FEE STRUCTURE FOR THE ACADEMIC  
YEAR 2017-18
- EXHIBIT P6 COPY OF THE LETTER DATED 16.10.2017  
FROM THE 2ND RESPONDENT
- EXHIBIT P7 COPY OF THE ORDER DATED 31.10.2017  
ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P8 COPY OF THE COVERING LETTER DATED  
14.11.2017 FROM THE PETITIONER
- EXHIBIT P9 COPY OF THE ORDER DATED 27.2.2018  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P10 COPY OF THE DIRECTION ON 12.11.2018  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P11 COPY OF THE COVERING LETTER DATED  
14.1.2018 FROM THE PETITIONER
- EXHIBIT P12 COPY OF THE ORDER DATED 9.4.2019 ISSUED  
FROM THE 2ND RESPONDENT
- EXHIBIT P13 COPY OF THE ORDER DATED 31.5.2019  
ISSUED BY THE 4TH RESPONDENT

- EXHIBIT P14 COPY OF THE REPRESENTATION DATED 27.6.2019 FROM THE KERALA CHRISTIAN PROFESSIONAL COLLEGE,MANAGEMENT FEDERATION
- EXHIBIT P15 COPY OF THE ORDER DATED 29.6.2019 ISSUED BY THE GOVERNMENT
- EXHIBIT P16 COPY OF THE NOTICE OF HEARING DATED 1.7.2019 BY THE 2ND RESPONDENT
- EXHIBIT P17 COPY OF THE NOTICE DATED 2.7.2019 OF THE 2ND RESPONDENT
- EXHIBIT P18 COPY OF THE LETTER DATED 3.7.2019 ISSUED BY THE PETITIONER
- EXHIBIT P19 COPY OF THE ORDER DATED 5.7.2019 FROM THE 2ND RESPONDENT
- EXHIBIT P20 COPY OF THE NOTIFICATION DATED 5.7.2019 BY THE 4TH RESPONDENT
- EXHIBIT P21 COPY OF THE ORDER DATED 6.7.2019 ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P22 COPY OF THE PRESS NOTE DATED 6.7.2019 ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P23 COPY OF THE ORDER DATED 6.7.2019 ISSUED BY THE 2ND RESPONDENT

RESPONDENT'S/S EXHIBITS:

- EXHIBIT R1 A TRUE PHOTOCOPY OF THE NOTICE PUBLISHED BY SRI.C.K.KUTTIYADY.
- EXHIBIT R1 B A TRUE PHOTOCOPY WHATSAPP MESSAGE CIRCULATED THROUGH ALL OVER KERALA.
- EXHIBIT R1 C A TRUE PHOTOCOPY OF THE WHATSAPP MESSAGE CIRCULATED IN ALL OVER KERALA STATING THAT THE FIRST MEETING OF PAMS WAS HELD ON 07-09-2019 AT NALANDA AUDITORIUM, KOZHIKODE.

EXHIBIT R1 D                   A TRUE PHOTOCOPY OF THE WHATSAPP  
MESSAGE WAS ISSUED BY JALEEL N.MAMBAD,  
PAMS CO-ORDINATOR STATING THAT THE CASE  
IS POSTED TO 23-09-2019 AND FEE  
STRUCTURE WILL BE DIFFERENT FOR EACH  
COLLEGES.

EXHIBIT R5 (A)               A COPY OF THE MEMORANDUM OF ASSOCIATION

EXHIBIT R5 (B)               A COPY OF THE CHEQUE NO.10283211

**APPENDIX OF WP (C) 19821/2019**

**PETITIONER'S/S EXHIBITS:**

- ANNEXURE I COPY OF LIST OF DOCUMENTS IN SUPPORT OF THE STATEMENT OF INCOME AND EXPENDITURE.
- ANNEXURE II COPY OF SUMMERY STATEMENT OF INCOME AND EXPENDITURE AND CALCULATION OF RESOURCE GAP.
- EXHIBIT P1 COPY OF THE ORDER DATED 26.6.2017 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P2 COPY OF THE ORDER DATED 13.7.2017 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P3 COPY OF THE NOTICE DATED 30.8.2017 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P4 COPY OF THE LETTER DATED 16.10.2017 FROM THE 2ND RESPONDENT.
- EXHIBIT P5 COPY OF THE ORDER DATED 31.10.2017 ISSUED FROM THE 2ND RESPONDENT.
- EXHIBIT P6 COPY OF THE ORDER DATED 27.2.2018 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P7 COPY OF THE COVERING LETTER DATED 26.7.2018 FROM THE PETITIONER.
- EXHIBIT P8 COPY OF THE STATEMENT FOR FEES TO BE REMITTED AT THE TIME OF ADMISSION FROM THE PETITIONER
- EXHIBIT P9 COPY OF THE DIRECTION ON 12.11.2018 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P10 COPY OF THE STATEMENT DATED 15.11.2018 FROM THE PETITIONER
- EXHIBIT P11 COPY OF THE REPLY DATED 30.1.2019 RECEIVED UNDER THE RIGHT TO INFORMATION ACT.

- EXHIBIT P12 COPY OF THE ORDER DATED 9.4.2019 ISSUED FROM THE 2ND RESPONDENT
- EXHIBIT P13 COPY OF THE ORDER DATED 31.5.2019 ISSUED BY THE 4TH RESPONDENT.
- EXHIBIT P14 COPY OF THE REPRESENTATION DATED 27.6.2019 FROM THE KERALA CHRISTIAN PROFESSIONAL COLLEGE MANagements FEDERATION.
- EXHIBIT P15 COPY OF THE ORDER DATED 29.6.2019 ISSUED BY THE GOVERNMENT.
- EXHIBIT P16 COPY OF THE NOTICE OF HEARING DATED 1.7.2019 BY THE 2ND RESPONDENT.
- EXHIBIT P17 COPY OF THE NOTICE DATED 2.7.2019 OF THE 2ND RESPONDENT.
- EXHIBIT P18 COPY OF THE LETTER DATED 4.7.2019 ISSUED BY THE PETITIONER
- EXHIBIT P19 COPY OF THE ORDER DATED 5.7.2019 FROM THE 2ND RESPONDENT.
- EXHIBIT P20 COPY OF THE NOTIFICATION DATED 5.7.2019 BY THE 4TH RESPONDENT.
- EXHIBIT P21 COPY OF THE APPENDIX -F TIME SCHEDULE FOR COMPLETION OF THE ADMISSION PROCESS FOR 1ST MBBS COURSE.
- EXHIBIT P22 COPY OF THE ORDER DATED 6.7.2019 ISSUED FROM THE 2ND RESPONDENT.
- EXHIBIT P23 COPY OF THE PRES NOTE DATED 6.7.2019 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P24 COPY OF THE ORDER DATED 6.7.2019 ISSUED BY THE 2ND RESPONDENT.

**APPENDIX OF WP (C) 20048/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1                    A TRUE COPY OF THE ORDER DATED  
13.07.2017 OF THE 1ST RESPONDENT  
COMMITTEE FIXING A PROVISIONAL FEE OF  
RS.5 LAKHS FOR THE YEAR 2017-2018.
- EXHIBIT P2                    A TRUE COPY OF THE COVERING LETTER  
DATED 15.11.2017 SUBMITTED BY THE  
PETITIONERS, EXCLUDING THE DOCUMENTS  
ACCOMPANIED THE SAME.
- EXHIBIT P3                    A TRUE COPY OF THE LETTER DATED  
05.12.2017 ISSUED BY THE 1ST RESPONDENT  
COMMITTEE TO THE 3RD PETITIONER  
DEMANDING ADDITIONAL DOCUMENTS AND  
DETAILS.
- EXHIBIT P4                    A TRUE COPY OF THE COVERING LETTER  
DATED 08.12.2017 OF THE 3RD PETITIONER  
RELATING TO THE SUBMISSION OF THE  
RECORDS AND DETAILS DEMANDED BY THE  
COMMITTEE.
- EXHIBIT P5                    A TRUE COPY OF THE LETTER DATED  
09.01.2018 OF THE 1ST RESPONDENT  
COMMITTEE DEMANDING SOME MORE DETAILS  
AND DOCUMENTS FROM THE MEDICAL COLLEGE.
- EXHIBIT P6                    A TRUE COPY OF THE LETTER DATED  
12.01.2018 OF THE MEDICAL COLLEGE  
EXCLUDING THE DOCUMENTS.
- EXHIBIT P7                    A TRUE COPY OF THE LETTER DATED  
20.01.2018 ISSUED BY THE COMMITTEE  
PROPOSING THE HEARING ON 30.01.2018.
- EXHIBIT P8                    A TRUE COPY OF THE E-MAIL DATED  
31.01.2018 SUBMITTED BY THE 3RD  
PETITIONER TO THE 1ST RESPONDENT  
COMMITTEE, EXCLUDING THE ATTACHMENTS.



- EXHIBIT P9                   A TRUE COPY OF THE ORDER DATED  
22.02.2018 OF THE 1ST RESPONDENT  
COMMITTEE FIXING THE FEE OF  
RS.4,85,000/ FOR THE ACADEMIC YEAR  
2017-18 AND RS.5,60,000/- FOR THE  
ACADEMIC YEAR 2018-2019.
- EXHIBIT P10                 A TRUE COPY OF THE NOTICE DATED  
02.07.2019 ISSUED BY THE 1ST RESPONDENT  
TO THE PRINCIPALS OF ALL THE SELF  
FINANCING MEDICAL COLLEGES.
- EXHIBIT P11                 A TRUE COPY OF THE ORDER DATED  
05.07.2019 OF THE 1ST RESPONDENT FIXED  
THE TUITION FEE FOR THE 3RD PETITIONER  
COLLEGE AT RS.4,85,000/- AND  
RS.5,60,000/- FOR THE ACADEMIC YEARS  
2017-18 AND 2018-19 RESPECTIVELY.
- EXHIBIT P12                 A TRUE COPY OF THE ENTIRE LEDGERS UNDER  
SALARY AND ALLOWANCES FOR THE YEARS  
2016-17.
- EXHIBIT P13                 A TRUE COPY OF THE DETAILS OF THE  
AMOUNTS UNDER THE HEAD ELECTRICITY  
CHARGES AND FUEL CHARGES ALONG WITH THE  
COPIES OF THE LEDGERS CONCERNED.
- EXHIBIT P14                 A TRUE COPY OF THE STATEMENT OF  
CALCULATION OF THE TOTAL AMOUNT UNDER  
THE HEAD 'REPAIRING AND MAINTENANCE'  
ALONG WITH CORRESPONDING LEDGERS.

RESPONDENT'S/S EXHIBITS:

- EXHIBIT R4 (A)             TRUE COPY OF THE INDIAN MEDICAL COUNCIL  
AMENDMENT ORDINANCE, 2018 DATED  
26.9.2018.

**APPENDIX OF WP (C) 20100/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 COPY OF THE ORDER DATED 26.6.2017  
ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P2 COPY OF THE ORDER DATED 13.7.2017  
ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P3 COPY OF THE LETTER DATED 15.11.2017  
ISSUED BY THE PETITIONER.
- EXHIBIT P4 COPY OF THE LETTER DATED 5.12.2017  
ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P5 COPY OF THE LETTER DATED 6.12.2017  
ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P6 COPY OF THE LETTER DATED 7.12.2017 TO  
THE 3RD RESPONDENT.
- EXHIBIT P7 COPY OF THE LETTER DATED 12.12.2017  
ISSUED FROM THE 3RD RESPONDENT.
- EXHIBIT P8 COPY OF THE EXPLANATION DATED  
13.12.2017 TO THE 3RD RESPONDENT.
- EXHIBIT P9 COPY OF THE ORDER DATED 8.1.2018 ISSUED  
BY THE 3RD RESPONDENT.
- EXHIBIT P10 COPY OF THE ORDER 9.1.2018 ISSUED BY  
THE 3RD RESPONDENT.
- EXHIBIT P11 COPY OF THE ORDER DATED 27.2.2018 FROM  
THE 3RD RESPONDENT.
- EXHIBIT P12 COPY OF THE DIRECTION DATED 12.11.2018  
ISSUED FROM THE 3RD RESPONDENT.
- EXHIBIT P13 COPY OF THE COVERING LETTER DATED  
27.11.2018 ISSUED BY THE TRAVANCORE  
MEDICAL COLLEGE.

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- EXHIBIT P14 COPY OF THE ORDER DATED 29.6.2019  
ISSUED BY THE GOVERNMENT.
- EXHIBIT P15 COPY OF THE NOTICE DATED 2.7.2019  
ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P16 COPY OF THE NOTICE DATED 2.7.2019 BY  
THE 3RD RESPONDENT.
- EXHIBIT P17 COPY OF THE COVERING LETTER DATED  
4.7.2019 GIVE FROM THE PETITIONERS  
OFFICE.
- EXHIBIT P18 COPY OF THE ORDER DATED 5.7.2019 ISSUED  
BY THE 3RD RESPONDENT.
- EXHIBIT P19 COPY OF THE ORDER DATED 6.7.2019 FROM  
THE 3RD RESPONDENT.
- EXHIBIT P20 COPY OF THE PRESS NOTE DATED 6.7.2019  
BY THE 3RD RESPONDENT.
- EXHIBIT P21 COPY OF THE ORDER DATED 6.7.2019 ISSUED  
FROM THE 3RD RESPONDENT.
- EXHIBIT P22 COPY OF THE NOTIFICATION DATED 5.7.2019  
ISSUED BY THE 4TH RESPONDENT.

**APPENDIX OF WP (C) 20106/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1**                               A TRUE COPY OF THE ORDER DATED  
22/02/2018 OF THE 1ST RESPONDENT  
COMMITTEE FIXING THE FEE OF  
RS.4,85,000/- FOR THE ACADEMIC YEAR  
2017-18 AND RS.5,60,000/- FOR THE  
ACADEMIC YEAR 2018-19.
- EXHIBIT P2**                               A TRUE COPY OF THE ORDER DATED  
02/07/2019 OF THE 1ST RESPONDENT TO THE  
PRINCIPALS OF ALL THE SELF FINANCING  
MEDICAL COLLEGES TO FACILITATE THE  
CONSIDERATION OF THE PROPOSED FEE FOR 2  
YEARS i.e., 2017-2018 AND 2018-2019.
- EXHIBIT P3**                               A TRUE COPY OF THE ORDER DATED  
05/07/2019 OF THE 1ST RESPONDENT  
COMMITTEE FIXED THE TUITION FEE FOR THE  
3RD PETITIONER COLLEGE AT RS.4,85,000/-  
AND RS.5,60,000/- FOR THE ACADEMIC YEAR  
2017-18 AND 2018-19 RESPECTIVELY.
- EXHIBIT P4**                               A TRUE COPY OF THE ORDER DATED  
15.11.2018 ISSUED BY THE PETITIONER  
MEDICAL COLLEGE TO THE 1ST RESPONDENT,  
EXCLUDING THE DOCUMENTS ACCOMPANYING  
THE SAME.
- EXHIBIT P5**                               A TRUE COPY OF THE NOTICE DATED  
02.07.2019 ISSUED BY THE 1ST RESPONDENT  
COMMITTED TO THE PETITIONER DIRECTING  
IT TO APPEAR BEFORE THE COMMITTEE ON  
05.07.2019.
- EXHIBIT P6**                               A TRUE COPY OF THE ORDER DATED  
06.07.2019 ISSUED BY THE 1ST RESPONDENT  
COMMITTEE FIXING THE FEE THE FEE OF  
RS.6,16,000/- PER YEAR FOR THE ACADEMIC  
YEAR 2019-20.

**APPENDIX OF WP (C) 20113/2019**

**PETITIONER'S/S EXHIBITS:**

- ANNEXURE R3 (A)** TRUE COPY OF THE REGISTRATION CERTIFICATE OF THE 1ST PETITIONER HEREIN.
- ANNEXURE R3 (B)** TRUE COPY OF THE ALLOTMENT MEMO ISSUED TO THE 2ND PETITIONER HEREIN.
- EXHIBIT P1** TRUE COPY OF THE COMMUNICATION DATED 31/5/2019 OF THE BOARD OF GOVERNORS, MCI GRANTING APPROVAL TO THE INSTITUTE FOR 2019-20
- EXHIBIT P2** TRUE COPY OF THE NOTIFICATION DATED 19/6/2019 OF THE CENTRAL GOVERNMENT
- EXHIBIT P3** TRUE COPY OF THE BOOKLET OF PARTICULARS OF FEES FIXATION-MBBS COURSE-2017-18 SUBMITTED BY THE PETITIONERS TO THE 1ST RESPONDENT COMMITTEE
- EXHIBIT P4** TRUE COPY OF THE ORDER DATED 8/1/2018 OF THE 1ST RESPONDENT COMMITTEE ADDRESSED TO THE 2ND PETITIONER
- EXHIBIT P5** TRUE COPY OF THE PROPOSAL BOOKLET OF PARTICULARS OF FEES FIXATION-MBBS COURSE-2019-20 SUBMITTED BY THE PETITIONERS
- EXHIBIT P6** TRUE COPY OF COMMUNICATION DATED 2/7/2019 OF THE 1ST RESPONDENT COMMITTEE FIXING THE DATE OF HEARING FOR REGULATION OF TUITION FEE FOR THE YEAR 2017-18 AND 2018-19, 3/7/2019
- EXHIBIT P7** TRUE COPY OF THE EMAIL COMMUNICATION DATED 2/7/2019 OF THE 1ST RESPONDENT COMMITTEE ADDRESSED TO THE 2ND PETITIONER

EXHIBIT P8 TRUE COPY OF THE ORDER DATED 6/7/2019  
OF THE RESPONDENT COMMITTEE FIXING  
TUITION FEES FOR 2019-2020 OF THE  
INSTITUTE

EXHIBIT P9 TRUE COPY OF THE ORDER DATED 5/7/2019  
OF THE RESPONDENT COMMITTEE FIXING  
TUITION FEES FOR 2017-18 AND 2018-19 OF  
THE INSTITUTE

EXHIBIT P10 TRUE COPY OF THE ORDER DATED 6/7/2019  
OF THE RESPONDENT COMMITTEE FIXING NRI  
FEES FOR 2019-20

EXHIBIT P11 TRUE COPY OF THE ORDER DATED 12/7/2019  
OF HE KUHS UNIVERSITY GRANTING  
CONTINUATION OF PROVISIONAL AFFILIATION  
TO THE PETITIONER'S INSTITUTE

EXHIBIT P12 TRUE COPY OF A STATEMENT OF PORTRAYING  
THE TUITION FEES PERMITTEE TO BE LEVIED  
BY SOME COLLEGES ALL OVER THE COUNTRY

EXHIBIT P13 TRUE COPY OF THE ORDER DATED 28/8/2017  
OF THE HON'BLE SUPREME COURT IN SLP  
NO.20420 OF 2017 FILED BY THE KERALA  
PRIVATE COLLEGE MANAGEMENT ASSOCIATION

RESPONDENT'S/S EXHIBITS:

ANNEXURE R3 (A) TRUE COPY OF THE REGISTRATION  
CERTIFICATE OF THE 1ST PETITIONER  
HEREIN.

ANNEXURE R3 (B) TRUE COPY OF THE ALLOTMENT MEMO ISSUED  
TO THE 2ND PETITIONER HEREIN.

EXHIBIT R1 NIL

EXHIBIT R2 NIL

EXHIBIT R3 NIL

WP(C) No.19192/19 & conn.cases

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**EXHIBIT R3 (A)**

**TRUE COPY OF THE INDIAN MEDICAL COUNCIL  
AMENDMENT ORDINANCE, 2018 DATED  
26.9.2018.**

**APPENDIX OF WP (C) 20277/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 TRUE COPY OF ORDER DATED 19.02.2018 OF THE ADMISSION AND FEE REGULATORY COMMITTEE FOR MEDICAL EDUCATION IN KERALA.
- EXHIBIT P2 TRUE COPY OF JUDGMENT DATED 28.02.2019 IN W.P(C)9610 OF 2018 OF THIS HON'BLE COURT.
- EXHIBIT P3 TRUE COPY OF THE KERALA MEDICAL EDUCATION (REGULATION AND CONTROL OF ADMISSION TO PRIVATE MEDICAL EDUCATION INSTITUTIONS) AMENDMENT ACT, 2019.
- EXHIBIT P4 TRUE COPY OF THE NOTICE DATED 02.07.2019 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P5 TRUE COPY OF PROVISIONAL ACCOUNTS FOR THE LAST FINANCIAL YEAR 2029-2020.
- EXHIBIT P6 TRUE COPY OF ORDER OF THE 2ND RESPONDENT DATED 05.07.2019.
- EXHIBIT P7 TRUE COPY OF ORDER NO.FRC 50/19/MBBS/DMWIMS OF THE 2ND RESPONDENT DATED 06.07.2019.
- EXHIBIT P8 TRUE COPY OF LETTER DATED 20.12.2018 SUBMITTED BY THE PETITIONER BEFORE THE AFRC.
- EXHIBIT P9 TRUE COPY OF DETAIL FOR FEE DETERMINATION SUBMITTED BY THE PETITIONER FOR THE ACADEMIC YEARS 2017-2018 AND 2018-2019 BEFORE THE AFRC.
- EXHIBIT P10 TRUE COPY OF QUERY UNDER THE RIGHT TO INFORMATION ACT, 2005 DATED 04-08-2017.



WP(C) No.19192/19 & conn.cases

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**EXHIBIT P11**

**TRUE COPY OF REPLY OF THE PUBLIC  
INFORMATION OFFICER DATED 23-08-2017.**

**APPENDIX OF WP (C) 20592/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 COPY OF THE COVERING LETTER DATED 23.5.2017 WITH ACCOUNT STATEMENT.
- EXHIBIT P2 COPY OF THE REMINDER DATED 14.6.2017 TO THE 3RD RESPONDENT.
- EXHIBIT P3 COPY OF THE ORDER DATED 26.6.2017 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P4 COPY OF THE ORDER DATED 13.7.2017 ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P5 COPY OF THE COVERING LETTER DATED 9.9.2017 TO THE 3RD RESPONDENT.
- EXHIBIT P6 COPY OF THE REPRESENTATION LETTER DATED 14.11.2017 FROM THE PETITIONER.
- EXHIBIT P7 COPY OF THE COVERING LETTER WITH STATEMENT DATED 14.11.2017 ISSUED FROM THE PETITIONER.
- EXHIBIT P8 COPY OF THE ORDER DATED 5.12.2017 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P9 COPY OF THE LETTER DATED 5.12.2017 FROM THE 3RD RESPONDENT.
- EXHIBIT P10 COPY OF THE COVERING LETTER DATED 7.12.2017 FROM THE PETITIONER.
- EXHIBIT P11 COPY OF THE LETTER DATED 14.12.2017 ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P12 COPY OF THE LETTER DATED 18.12.2017 FROM THE PETITIONER.
- EXHIBIT P13 COPY OF THE ORDER DATED 22.2.2018 ISSUED BY THE 3RD RESPONDENT.

- EXHIBIT P14 COPY OF THE ORDER DATED 27.2.2018  
ISSUED FROM THE 3RD RESPONDENT.
- EXHIBIT P15 COPY OF THE DIRECTION DATED 12.11.2018  
ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P16 COPY OF THE COVERING LETTER DATED  
29.11.2018 ALONG WITH STATEMENT.
- EXHIBIT P17 COPY OF THE ORDER DATED 29.6.2019  
ISSUED BY THE GOVERNMENT.
- EXHIBIT P18 COPY OF THE NOTICE DATED 2.7.2019 BY  
THE 3RD RESPONDENT.
- EXHIBIT P19 COPY OF THE ORDER DATED 5.7.2019 FROM  
THE 3RD RESPONDENT.
- EXHIBIT P20 COPY OF THE ORDER DATED 6.7.2019 ISSUED  
FROM THE 3RD RESPONDENT.
- EXHIBIT P21 COPY OF THE PRESS NOTE DATED 6.7.2019  
ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P22 COPY OF THE ORDER DATED 6.7.2019 ISSUED  
BY THE 3RD RESPONDENT.

RESPONDENT'S/S EXHIBITS:

- EXHIBIT-R5 (a) TRUE COPY OF THE REGISTRATION  
CERTIFICATE OF THE PETITIONER HEREIN

**APPENDIX OF WP (C) 20610/2019**

**PETITIONER'S/S EXHIBITS:**

- ANNEXURE I COPY OF LIST OF DOCUMENTS IN SUPPORT OF THE STATEMENT OF INCOME AND EXPENDITURE.
- ANNEXURE II COPY OF SUMMERY OF STATEMENT OF INCOME AND EXPENDITURE AND CALCULATION OF RESOURCE GAP.
- EXHIBIT P1 COPY OF THE ORDER DATED 26.6.2017 ISSUED BAY THE 3RD RESPONDENT
- EXHIBIT P2 COPY OF THE ORDER DATED 13.7.2017 ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P3 COPY OF THE LETTER DATED 15.11.2017 ISSUED BY THE PETITIONER.
- EXHIBIT P4 COPY OF THE ORDER 9.1.2018 ISSUED BY THE 3RD RESPONDENT.
- EXHIBIT P5 COPY OF THE ORDER DATED 27.2.2018 FROM THE 3RD RESPONDENT
- EXHIBIT P6 COPY OF THE DIRECTION DATED 12.11.2018 ISSUED FROM THE 3RD RESPONDENT.
- EXHIBIT P7 COPY OF THE COVERING LETTER DATED 23.11.2018 ISSUED BY THE AZEEZIA INSTITUTE OF MEDICAL SCIENCES AND RESEARCH
- EXHIBIT P8 COPY OF THE ORDER DATED 29.6.2019 ISSUED BY THE GOVERNMENT
- EXHIBIT P9 COPY OF THE NOTICE DATED 2.7.2019 ISSUED BY THE 3RD RESPONDENT
- EXHIBIT P10 COPY OF THE ORDER DATED 5.7.2019 ISSUED BY THE 3RD RESPONDENT.

WP(C) No.19192/19 & conn.cases

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EXHIBIT P11	COPY OF THE ORDER DATED 6.7.2019 FROM THE 3RD RESPONDENT.
EXHIBIT P12	COPY OF THE PRESS NOTE DATED 6.7.2019 BY THE 3RD RESPONDENT
EXHIBIT P13	COPY OF THE ORDER DATED 6.7.2019 ISSUED FROM THE 3RD RESPONDENT.

**APPENDIX OF WP (C) 20837/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1                    TRUE COPY OF THE REGISTRATION  
CERTIFICATE OF THE CHARITABLE TRUST  
REGISTERED UNDER TRAVANCORE-COCHIN  
LITERARY , SCIENTIFIC AND CHARITABLE  
SOCIETIES REGISTRATION ACT AND ITS  
ENGLISH TRANSLATION DATED 20.7.1983
- EXHIBIT P2                    TRUE COPY OF THE CERTIFICATE DATED  
1.5.2017 ISSUED BY THE SECRETARY ,  
NATIONAL COMMISSION FOR MINORITY  
EDUCATIONAL, INSTITUTIONS
- EXHIBIT P3                    TRUE COPY OF THE ORDER BEARING  
NO.AFRC50/17/MBBS/MZMC DATED 18.1.2018  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P4                    TRUE COPY OF THE NOTICE DATED 2.7.2019  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P5                    TRUE COPY OF THE NOTICE DATED 6.7.2019  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P6                    TRUE COPY OF THE NOTICE DATED 5.7.2019  
ISSUED BY THE 2ND RESPONDENT
- EXHIBIT P7                    TRUE COPY OF THE PROSPECTUS FOR THE  
ACADEMIC YEAR 209-20 SUBMITTED BY THE  
PETITIONER BEFORE THE 2ND RESPONDENT
- EXHIBIT P8 (A)                TRUE COPY OF THE COST OF LAND AND  
BUILDING OF THE MOUNT ZION MEDICAL  
COLLEGE, CHAYALODE, ADOOR.
- EXHIBIT P8 (B)                TRUE COPY OF THE VALUE OF  
INFRASTRUCTURE EXCLUDING LAND AND  
BUILDING OF THE MOUNT ZION MEDICAL  
COLLEGE, CHAYALODE, ADOOR.

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- EXHIBIT P8 (C) TRUE COPY OF THE LIST OF EQUIPMENTS WITH VALUE AND LIFE OF THE MOUNT ZION MEDICAL COLLEGE, CHAYALODE, ADOOR.
- EXHIBIT P8 (D) TRUE COPY OF THE DETAILS OF THE SALARY AND ALLOWANCE FOR TEACHING STAFF AND NON TEACHING STAFF OF THE MOUNT ZION MEDICAL COLLEGE, CHAYALODE, ADOOR.
- EXHIBIT P8 (E) TRUE COPY OF THE EXPENDITURE ON ADMINISTRATION AND MAINTENANCE OF THE MOUNT ZION MEDICAL COLLEGE, CHAYALODE, ADOOR.
- EXHIBIT P8 (F) TRUE COPY OF THE OTHER EXPENDITURE OF THE MOUNT ZION MEDICAL COLLEGE, CHAYALODE, ADOOR.
- EXHIBIT P8 (G) TRUE COPY OF THE TOTAL FEES FOR THE YEAR (AS PER EXISTING FEE STRUCTURE) PREPARED BY THE MOUNT ZION MEDICAL COLLEGE, CHAYALODE, ADOOR.

**APPENDIX OF WP (C) 21123/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 TRUE COPY OF THE ORDER DATED 26.6.2017  
BY 3RD RESPONDENT
- EXHIBIT P2 TRUE COPY OF THE ORDER DATED 13.7.2017  
BY 3RD RESPONDENT
- EXHIBIT P3 TRUE COPY OF THE ORDER DATED 17.7.2017  
IN WP(C)NO.22117/2017
- EXHIBIT P4 TRUE COPY OF THE ORDER DATED 31.7.2017  
IN SLP (CIVIL)NO.18864/2017 BY SUPREME  
COURT
- EXHIBIT P5 TRUE COPY OF THE ORDER DATED 09.08.2017  
IN WP(C)NO.22117/2017
- EXHIBIT P6 TRUE COPY OF THE ORDER DATED 14.08.2017  
IN SLP (CIVIL) NO.20420/2017 BY SUPREME  
COURT
- EXHIBIT P7 TRUE COPY OF THE ORDER DATED 28.8.2017  
IN RP(C)NO.1941/20017 IN SLP(CIVIL)  
NO.20420/2017 BY SUPREME COURT
- EXHIBIT P8 TRUE COPY OF THE ORDER DATED 19.2.2018  
WITH RESPECT TO THE FEES FIXED BY 2ND  
RESPONDENT FOR 1ST YEAR MBBS STUDENTS  
ESCHEWING NRI STUDENTS FOR THE ACADEMIC  
YEAR 2017-2018 AND 2018-2019
- EXHIBIT P9 TRUE COPY OF THE JUDGMENT DATED  
28.02.2019 IN WP(C)NO.10002/2018
- EXHIBIT P10 TRUE COPY OF THE ORDER DATED 5.7.2019  
BY WHICH THE 3RD RESPONDENT FIXED THE  
FEES FOR THE ACADEMIC YEAR 2017-2018  
AND 2018-2019
- EXHIBIT P11 TRUE COPY OF THE COMMUNICATION DATED  
12.11.2018 BY 3RD RESPONDENT



- EXHIBIT P12 TRUE COPY OF THE COMMUNICATION DATED 12.11.2018 BY WHICH FEES FIXED BY THE COLLEGE FOR THE ACADEMIC YEAR 2019-2020
- EXHIBIT P13 TRUE COPY OF THE COMMUNICATION DATED 12.12.2018 BY WHICH FEES FIXED BY THE COLLEGE FOR THE ACADEMIC YEAR 2019-2010.
- EXHIBIT P14 TRUE COPY OF THE COMMUNICATION DATED 3.7.2019 BY WHICH FEES FIXED BY THE COLLEGE BASING UPON ACTUALS FOR THE ACADEMIC YEAR 2019-2010
- EXHIBIT P15 TRUE COPY OF THE ORDER DATED 06.7.2019 BY WHICH THE 3RD RESPONDENT ARBITRARILY FIXED FEES FOR THE ACADEMIC YEAR 2019-2020
- EXHIBIT P16 TRUE COPY OF THE ORDER DATED 6.7.2019 BY WHICH 3RD RESPONDENT FIXED FEES FOR NRI STUDENT FOR THE ACADEMIC YEAR 2019-2020
- EXHIBIT P17 TRUE COPY OF STATEMENT OF EXPENDITURE FOR PROPOSAL FEE CALCULATION FOR THE ACADEMIC YEARS 2017-2018, 2018-2019 AND 2019-2020 FOR THE PETITIONER MEDICAL COLLEGE DATED NIL.
- EXHIBIT P18 TRUE COPY OF STATEMENT OF THE COST OF LAND ITS DATED OF ACQUISITION AS ON 31.3.2019.
- EXHIBIT P19 TRUE COPY OF STATEMENT OF THE COAST, THE DATED OF CONSTRUCTION OF BUILDING AND INFRASTRUCTURE AND ITS VALUE AS ON 31.3.2018.
- EXHIBIT P20 TRUE COPY OF STATEMENT OF THE LIST OF EQUIPMENT AND ITS VALUE AS ON 31.3.2018.

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**EXHIBIT P21**

**TRUE COPY OF SALARY AND ALLOWANCES PAID  
TO THE TEACHING AND NON-TEACHING STAFFS  
FOR THE ACADEMIC YEARS 2017-2018, 2018-  
2019 AND 2019-2020 DATED NIL.**

**EXHIBIT P22**

**TRUE COPY OF STATEMENT OF THE  
LIABILITIES OF THE PETITIONER COLLEGE  
AS ON 31.12.2019.**

**APPENDIX OF WP (C) 22113/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 TRUE COPY OF THE GOVERNMENT ORDER NO.3129/2015/H AND FWD DATED 27.09.2015 RELATING TO ADMISSION TO PETITIONER'S COLLEGE FOR THE YEAR 2015-16.
- EXHIBIT P2 TRUE COPY OF THE GOVT.ORDER NO.2535/2016/H AND FWD DATED 7.09.2016 RELATING TO ADMISSION TO PETITIONERS COLLEGE FOR THE YEAR 2016-17.
- EXHIBIT P3 TRUE COPY OF THE ORDER DATED 14.08.2017 IN SLP NO.20507/2017 OF HON'BLE SUPREME COURT OF INDIA.
- EXHIBIT P4 TRUE COPY OF THE ORDER NO. ARFC 50.18/MBBS/MMC DATED 29.2.2018.
- EXHIBIT P5 TRUE JUDGMENT DATED 28.02.2019 IN WP(c) NO. 10410 OF 2018 OF HON'BLE HIGH COURT OF KERALA,
- EXHIBIT P6 TRUE COPY OF THE NOTICE NO. FRC 50/17 AND 18/SFMC DATED 02/07/2019 ISSUED BY THE 3RD RESPONDENT COMMITTEE.
- EXHIBIT P7 TRUE COPY OF THE FINANCIAL STATEMENTS, IT RECORDS AND PROSPECTUS.
- EXHIBIT P7 A TRUE COPY OF CLARIFICATION DATED 10.11.2017.
- EXHIBIT P7 B TRUE COPY OF THE CLARIFICATION DATED 27.11.2017 MADE BY SAID DOCUMENTS.
- EXHIBIT P8 TRUE COPY OF THE ORDER NO.FRC 50/18/MBBS/MMC DATED 05.07.2019 PASSED BY THE 3RD RESPONDENT COMMITTEE FOR THE YEARS 2017-18 AND 2018-19.

WP(C) No.19192/19 & conn.cases

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**EXHIBIT P9**

**TRUE COPY OF THE ORDER NO. FRC  
50/19/MBBS/MMC DATED 05.07.2019 PASSED  
BY THE 3RD RESPONDENT COMMITTEE FOR THE  
YEAR 2019-20.**

**RESPONDENT'S/S EXHIBITS:**

**EXHIBIT R5 A**

**TRUE COPY OF THE REGISTRATION  
CERTIFICATE OF THE PETITIONER HEREIN**

**APPENDIX OF WP (C) 22380/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1 TRUE COPY OF THE ORDER NO.ARFC  
100/17/MBBS/KARUNA DATED 23.11.2017  
PASSED BY THE 2ND RESPONDENT.
- EXHIBIT P2 TRUE COPY OF THE ORDER NO.ARFC  
50/18/MBBS/KARUNA DATED 9.3.2018 PASSED  
BY THE 2ND RESPONDENT.
- EXHIBIT P3 TRUE COPY OF THE NOTICE FOR HEARING  
NO.FRC 50/17/&18/SFMC DATED 2.7.2019  
ISSUED BY THE 2ND RESPONDENT.
- EXHIBIT P4 TRUE COPY OF THE ORDER NO.FRC  
50/19/MBBS/KARUNA DATED 6.7.2019 PASSED  
BY THE 2ND RESPONDENT.
- EXHIBIT P5 TRUE COPY OF THE ORDER NO.FRC  
50/18/MBBS/KARUNA DATED 5.7.2019 PASSED  
BY THE 2ND RESPONDENT.
- EXHIBIT P6 TRUE COPY OF THE LIST OF FEE STRUCTURE  
AS NOTIFIED BY THE DEEMED UNIVERSITIES.
- EXHIBIT P7 TRUE COPY OF THE CONSOLIDATED STATEMENT  
OF EXPENSES OF THE PETITIONER COLLEGE  
FOR THE YEARS 2016-17.
- EXHIBIT-P7 (a) TRUE COPY OF THE CONSOLIDATED STATEMENT  
OF EXPENSES OF THE PETITIONER COLLEGE  
FOR THE YEARS 2017-18.
- EXHIBIT-P7 (b) TRUE COPY OF THE CONSOLIDATED STATEMENT  
OF EXPENSES OF THE PETITIONER COLLEGE  
FOR THE YEARS 2018-19

**APPENDIX OF WP (C) 29443/2019**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1**                      **A TRUE COPY OF THE JUDGMENT OF THIS  
HON'BLE COURT IN W.P. (C) NO.9610 OF  
2018 AND CONNECTED CASES.**
- EXHIBIT P2**                      **A TRUE COPY OF THE KERALA MEDICAL  
EDUCATION (REGULATION AND CONTROL OF  
ADMISSION TO PRIVATE MEDICAL EDUCATION  
INSTITUTIONS) AMENDMENT ACT, 2019.**
- EXHIBIT P3**                      **A TRUE COPY OF ORDER NO.  
FRC50/19/MBBS/DMWIMS PASSED BY THE FEE  
REGULATORY COMMITTEE DATED 6.7.2019.**

**APPENDIX OF WP (C) 4403/2020**

**PETITIONER'S/S EXHIBITS:**

- EXHIBIT P1                    A TRUE COPY OF THE LETTER PERMISSION  
DATED 10.06.2016
- EXHIBIT P2                    A TRUE COPY OF THE CERTIFICATE DATED  
14.07.2017 ISSUED BY THE NATIONAL  
COMMISSION FOR MINORITY EDUCATION
- EXHIBIT P3                    A TRUE COPY OF THE RELEVANT PAGES OF  
THE KERALA MEDICAL EDUCATION  
(REGULATION AND CONTROL OF ADMISSION TO  
PRIVATE MEDICAL EDUCATIONAL  
INSTITUTIONS) ACT, 2017 (AC NO.15 OF  
2017
- EXHIBIT P4                    A TRUE COPY OF THE SAID ORDER BEARING  
NO. AFRC/50/18/MBBS/BCMC, DATED  
19.02.2018
- EXHIBIT P5                    A TRUE COPY OF THE ORDER BEARING NO.  
AFRC/50/18/MBBS/SFMC, DATED 27.02.2018
- EXHIBIT P6                    A TRUE COPY OF THE ORDER BEARING NO.  
FRC/50/17 & 18/MBBS/SFMC, DATED  
02.07.2019
- EXHIBIT P7                    A TRUE COPY OF THE ORDER BEARING NO.  
FRC/50/18/MBBS/BCMC, DATED 05.07.2019
- EXHIBIT P8                    A TRUE COPY OF THE SAID ORDER BEARING  
NO. 50/18/UG/MEDICAL/DENTAL/SFMC, DATED  
12.11.2018
- EXHIBIT P9                    A TRUE COPY OF THE ORDER BEARING NO.  
FRC50/19/MBBS/BCMC, DATED 06.07.2019
- EXHIBIT P10                  A TRUE COPY OF THE SAID NOTICE BEARING  
NO. FRC50/20/MD/MS/MBBS/BDS/SFCK, DATED  
10.01.2020

- EXHIBIT P11                    A TRUE COPY OF THE INTERIM ORDER PASSED  
BY THIS HON'BLE COURT IN WPC  
NO.20277/2019 AND CONNECTED MATTER  
DATED 14.01.2020
- EXHIBIT P12                    THE STATEMENTS OF EXPENDITURES INCURRED  
AS PER AUDITED FINANCIALS PERTAINING TO  
ACADEMIC YEARS 2016-17
- EXHIBIT P13                    THE STATEMENTS OF EXPENDITURES INCURRED  
AS PER AUDITED FINANCIALS PERTAINING TO  
ACADEMIC YEARS 2017-18
- EXHIBIT P14                    THE STATEMENTS OF EXPENDITURES INCURRED  
AS PER AUDITED FINANCIALS PERTAINING TO  
ACADEMIC YEARS 2018-19
- EXHIBIT P15                    THE STATEMENTS OF EXPENDITURES INCURRED  
AS PER AUDITED FINANCIALS PERTAINING TO  
ACADEMIC YEARS 2019-20
- EXHIBIT P16                    THE STATEMENTS OF EXPENDITURES INCURRED  
AS PER AUDITED FINANCIALS PERTAINING TO  
ACADEMIC YEARS 2020-21